

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 47 of 2024

**IN THE MATTER OF:**

Gen Secretary Industrial Focal Point Welfare Association ....Applicant

VERSUS

State of Punjab & Ors. ....Respondents

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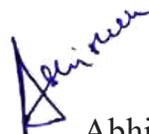
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Date: 04.03.2025

Place: New Delhi

Drawn and filed by:



Abhishek Yadav

Advocate

A-10 SECTOR-61 NOIDA UP

M:9312342505



2. That in deference of the abovementioned directions, the undersigned Amicus Curiae visited and inspected the site and the nine industries referred to in the order dated 21.01.2025 on 03.03.2025 along with Mr. Saurabh Yadav advocate, Mr. Sanatpreet Singh SDO PPCB, Mr. Malkeet Singh SDO PPCB and Ms. Pritpal Kaur Assistant Environment Engineer PPCB. (*Ms. Pritpal Kaur joined the inspection for three industries namely Sanjay Solvex Pvt. Ltd., Sanjiv Oils & Fats (formerly Sanjiv Agro Pvt Ltd) and Markfed Vanaspati & Allied Industries and Mr. Malkeet Singh had taken leave during inspection of the aforementioned industries.*) The inspection started at 11.30 am and ended at 5.15 p.m.

3. That the inspection report is as under:

**A. Kay Bee Industries:**

- i. We were met there by the Proprietor Mr. Dev Krishan Dhand. The said industry was in operation doing pickling and it was informed that they have stopped electroplating operations long back. Only pickling operations are being done now. They use Sulphuric acid for the pickling operations and not all the raw material requires pickling.
- ii. They store their trade effluent '*Sulphuric Spent Acid*' in two tanks of capacity of 3000 ltr each kept in their premises. However, monthly approximately 2000 ltr to 2500 ltr trade effluent is generated. Photographs of the industry including the two tanks kept for storing the trade effluent are collectively annexed herewith and marked as **Annexure No.1.**
- iii. They have entered into an agreement with M/s JBR Technologies Ltd., a CETP to lift their trade effluent upto 12000 ltrs per month from their premises. A copy of the said agreement dated 07.09.2021 is annexed herewith and marked as **Annexure No.2.**

The term of the said agreement stands expired, however it was informed that renewal agreement is under process and the trade effluent is still being lifted by JBR Technologies.

The copies of the tax invoices raised by JBR Technologies for last one year are annexed herewith and marked as **Annexure No.3**.

The copies of Hazardous Waste Manifest for last one year are annexed herewith and marked as **Annexure No.4**.

The copies of the log book maintained by the industry of the effluent trade being lifted by JBR Technologies are annexed herewith and marked as **Annexure No.5**.

**B. Gaurav Steels:**

- i. We were met there by the Proprietor Mr. Gaurav Dhand. The said industry was not into operations because of lunch hours. It was informed that they are doing only pickling operations. They use Sulphuric acid for the pickling operations and not all the raw material requires pickling as they are largely procuring raw material already undergone the process.
- ii. They store their trade effluent '*Sulphuric Spent Acid*' in two tanks of capacity of 3000 ltr and 2000 ltr in their premises. It was seen that one of the tank was dry and the other had some effluent. Photographs of the industry including the two tanks kept for storing the trade effluent are collectively annexed herewith and marked as **Annexure No.6**.
- iii. They have entered into an agreement with M/s JBR Technologies Ltd., a CETP to lift their trade effluent upto 6000 ltrs per month from their premises. A copy of the said agreement dated 18.06.2024 is annexed herewith and marked as **Annexure No.7**.

The copies of the tax invoices raised by JBR Technologies for last one year are annexed herewith and marked as **Annexure No.8**.

The copies of Hazardous Waste Manifest for last one year are annexed herewith and marked as **Annexure No.9.**

The copies of the log book maintained by the industry of the effluent trade being lifted by JBR Technologies are annexed herewith and marked as **Annexure No.10.**

**C. A-One Enterprises:**

- i. The said industry had dismantled and left the premises i.e. D-4-41, Focal Point Khanna. We were met by the owner of the premises who runs a cattle feed plant manufacturing industry namely Sohal Engg. Works. There was no trade effluent generation visible in that industry. It was informed by him that A-One Enterprises had left the premises in November 2024 and he also produced a letter agreement given by A-One Enterprises to him dated 21.08.2024 wherein it is stated in Punjabi vernacular that it would leave the premises by 15.11.2024. The copy of the said letter is annexed herewith and marked as **Annexure No.11.**

**D. Jasbir Industries:**

- i. We were met by Mr. Loveneet Singh, the Proprietor of Jasbir Industries. The operations at the industry was not going on as lunch hour was on. They employ electroplating process for its industrial work.
- ii. They store their trade effluent 6 tanks of capacity of 1000 ltr each in their premises. Photographs of the industry including the six tanks kept for storing the trade effluent are collectively annexed herewith and marked as **Annexure No.12.**
- iii. They have entered into an agreement with M/s JBR Technologies Ltd., a CETP to lift their trade effluent upto 10000 ltrs per month from their premises. A copy of the said agreement dated 12.03.2023 is annexed herewith and marked as **Annexure No.13.**

The copies of the tax invoices raised by JBR Technologies for last one year are annexed herewith and marked as **Annexure No.14**.

The copies of receipts issued by JBR Technologies Ltd. qua effluent received for last one year are annexed herewith and marked as **Annexure No.15**.

The copies of the log book maintained by the industry of the effluent trade being lifted by JBR Technologies are annexed herewith and marked as **Annexure No.16**.

Copy of the Account qua JBR Technologies Ltd. of Jasbir Industries for the Year 01.04.2024 upto 03.03.2025 is annexed herewith and marked as **Annexure No.17**.

**E. Davinder Industries:**

- i. We were met by Mr. Kapoor Chand, the proprietor of Davinder Industries. They are into manufacturing sewing machine parts. It was into operations. They were reusing the effluent for their process and the effluent left over was stored into underground tanks. There were 3 underground tanks. It was informed that one of the tank was broken and only two were being utilized for storing the trade effluent.
- ii. Photographs of the industry including the apparatus for reusing the effluent and the three underground tanks kept for storing the trade effluent are collectively annexed herewith and marked as **Annexure No.18**.
- iii. They have entered into an agreement with M/s JBR Technologies Ltd., a CETP to lift their trade effluent upto 4000 ltrs per month from their premises. A copy of the said agreement dated 20.01.2023 is annexed herewith and marked as **Annexure No.19**.

The copies of the tax invoices raised by JBR Technologies for last one year are annexed herewith and marked as **Annexure No.20**.

The copies of receipts issued by JBR Technologies Ltd. qua effluent received for last one year are annexed herewith and marked as **Annexure No.21.**

The copies of the log book maintained by the industry of the effluent trade being lifted by JBR Technologies are annexed herewith and marked as **Annexure No.22.**

Copy of the Account qua JBR Technologies Ltd. of Davinder Industries for the Year 01.04.2023 upto 07.12.2024 is annexed herewith and marked as **Annexure No.23.**

**F. Dev Steel Industries:**

- i. The said industry was temporary closed and no worker was also present. It was informed by a rag picker close by that no one had turned up for last 15 days. Two underground tanks were noticed outside the premises. It was requested Mr. Sanatpreet Singh, SDO PPCB to arrange and provide documents relating to disposal of trade effluent by the industry. The same have been provided which are detailed as under.
- ii. Photographs of the industry including the two underground tanks for storing the trade effluent are collectively annexed herewith and marked as **Annexure No.24.**
- iii. They have entered into an agreement with M/s JBR Technologies Ltd., a CETP to lift their trade effluent upto 8500 ltrs per month from their premises. A copy of the said agreement dated 27.02.2023 is annexed herewith and marked as **Annexure No.25.**

The copies of the tax invoices raised by JBR Technologies for last one year are annexed herewith and marked as **Annexure No.26.**

The copies of receipts issued by JBR Technologies Ltd. qua effluent received for last one year are annexed herewith and marked as **Annexure No.27.**

The copies of the log book maintained by the industry of water meter of the zinc section from Aril 2024 onwards are annexed herewith and marked as **Annexure No.28.**

**G. Markfed Vanaspati & Allied Industries:**

- i. We were met by the Production Manager Mr. Abhishek Kumar. it was informed that it is a government undertaking and has been in operation since 1971 and has about 20 acres of land area. It was informed and seen that manufacturing operations of Vanaspati was closed. Only refined oil outsourced from other entities were being filled (repacked) in consumer packs. Photographs of the unit including the repacking of outsourced oil are collectively annexed herewith as **Annexure No. 29.**
- ii. It was also informed that manufacturing of Vanaspati is done only for very few days in a month and about 70-75% of the volume is outsourced. To validate the veracity of the same, copy of allotment of tenders for outsourcing of Vanaspati dated 10.08.2024 is annexed herewith and marked as **Annexure No. 30.**
- iii. The manufacturing was last done from 14<sup>th</sup> Jan 2025 to 20<sup>th</sup> Jan 2025. They inform the authorities whenever they start and start operations. Copies of one such communication dated 15.01.2025 and 20.01.2025 are annexed herewith and marked as **Annexure No. 31.**
- iv. An ETP cum STP of 140 KLD capacity was found operational. Water was being circulated in the same and then it was being reused for cooling towers. It was informed that no water is used in the process. When in operations, 25KLD water is used in which major portion is the water which is flushed from the softner of the boiler and some portion is of water from washing the plant. It was further informed that there is no sewerage connection and the domestic

sewer is also sent to ETP cum STP. It was told that being a government undertaking they are mandated to be compliant at all times and therefore, the ETP is functional 24 hours a day. Quarterly testing of the treated samples of ETP is also done. Copies of the latest two such test report are annexed herewith and marked as **Annexure no. 32.**

Copy of the log book of one year for ETP Meter reading and also for Disposal Water reading of ETP are annexed herewith and marked as **Annexure No. 33 and Annexure No. 34** respectively.

The water from the ETP is taken by a pipeline and utilized to maintain green belt within the premises of approx. 2 acres. The same is evident in the photographs of the unit as annexed above.

#### H. **Sanjay Solvex Pvt. Ltd.:**

- i. We were met by Mr. Rajneesh Khanna, the Director of the industry. They manufacture Rice Bran Oil and Poultry Oil. The unit qua manufacturing of rice bran oil was in operation. It was informed that no chemical process was involved and only water was consumed in the manufacturing process. 15000 ltr to 20000 ltr water is consumed per day. It was informed that because of the process involved, there is no trade effluent as such but only water. The said water is sent to the ETP, which was seen operational in the premises. From the said ETP the water is recirculated in the cooling tower. It was informed that it is a Zero Liquid Discharge unit. Since there is no discharge, no records are maintained. It was advised that water meter be installed for the ETP and records of the same be maintained. Photographs of the unit including the ETP are collectively annexed herewith and marked as **Annexure No.35.**

- ii. The unit had ground water extraction from the concerned authority valid from 09.01.2025 and valid upto 08.01.2028. A copy of the said permission is annexed herewith and marked as **Annexure No. 36**.
- iii. Copy of logbook of water consumption since January 2025 are annexed herewith and marked as **Annexure No. 37**.

**I. Sanjiv Oils & Fats (formerly Sanjiv Agro Pvt Ltd) :**

- i. We were met by Mr. Jaininder Kumar, Partner of the unit. They manufacture Rice Bran oil where the hexane is removed by steam to extract the oil. The steam is then condensed to water which is sent to ETP and from there it is reused in the cooling tower. The unit was operational. Photographs of the unit including the ETP are collectively annexed herewith and marked as **Annexure No. 38**.
- ii. The unit has permission for ground water extraction valid from 30.09.20204 till 29.09.2027. A copy of the said permission is annexed herewith and marked as **Annexure No. 39**.
- iii. Copies of the log book of water meter reading of the ETP from 01.04.2024 onwards are annexed herewith and marked as **Annexure No. 40**.

**J. The man made well and the surrounding area:**

- i. That the present application was filed being aggrieved by overflowing of effluent from the man made well at Industrial Focal Point Khanna and resultant stagnation of water for a very long period of time. This had occurred due to the sewer lines being chocked and no effluent could be pumped in it. The whole area near the said well was submerged in the overflown effluent/water. The said area was inspected. It was found that the area surrounding the well was dry and there was no stagnation. The well was also only partially full. A water pump operator for the water supply line was also present at site who informed that the pump for pumping the effluent to the

main sewerage line is operated regularly at night about 10.00 pm. There are two pumps. One pump generally takes upto 30 mins and if both are operated, it only takes 15 mins to pump the effluent to main sewerage line. It was also inquired as to why the well was needed and it was informed by the PPCB officials that the Industrial Focal Point Area was a low-lying area and the main sewerage line which carries the sewerage to the STP approx. 5-6 kms away was relatively high, at an elevated topography and therefore the domestic sewerage was necessarily to be collected and pumped out to the main sewerage line. Thus, the man made well was a necessity for collecting the domestic sewerage and pumping out the same to the main sewerage line. It was further informed that now since the sewer lines were cleaned and desilted, there was no obstruction anymore and resultantly no more stagnation. Photographs of the said area including the photo of the well are annexed herewith and marked as **Annexure No. 41.**

That during the inspection it was noticed that the domestic sewer lines from the units inspected were not in close proximity with the storage tanks and no trace was found of trade effluent being discharged in the sewer connection.

4. That the present inspection report is placed before this Hon'ble Tribunal for its kind consideration.

Dated: 04.03.2025  
Place: New Delhi

  
Abhishek Yadav  
Advocate



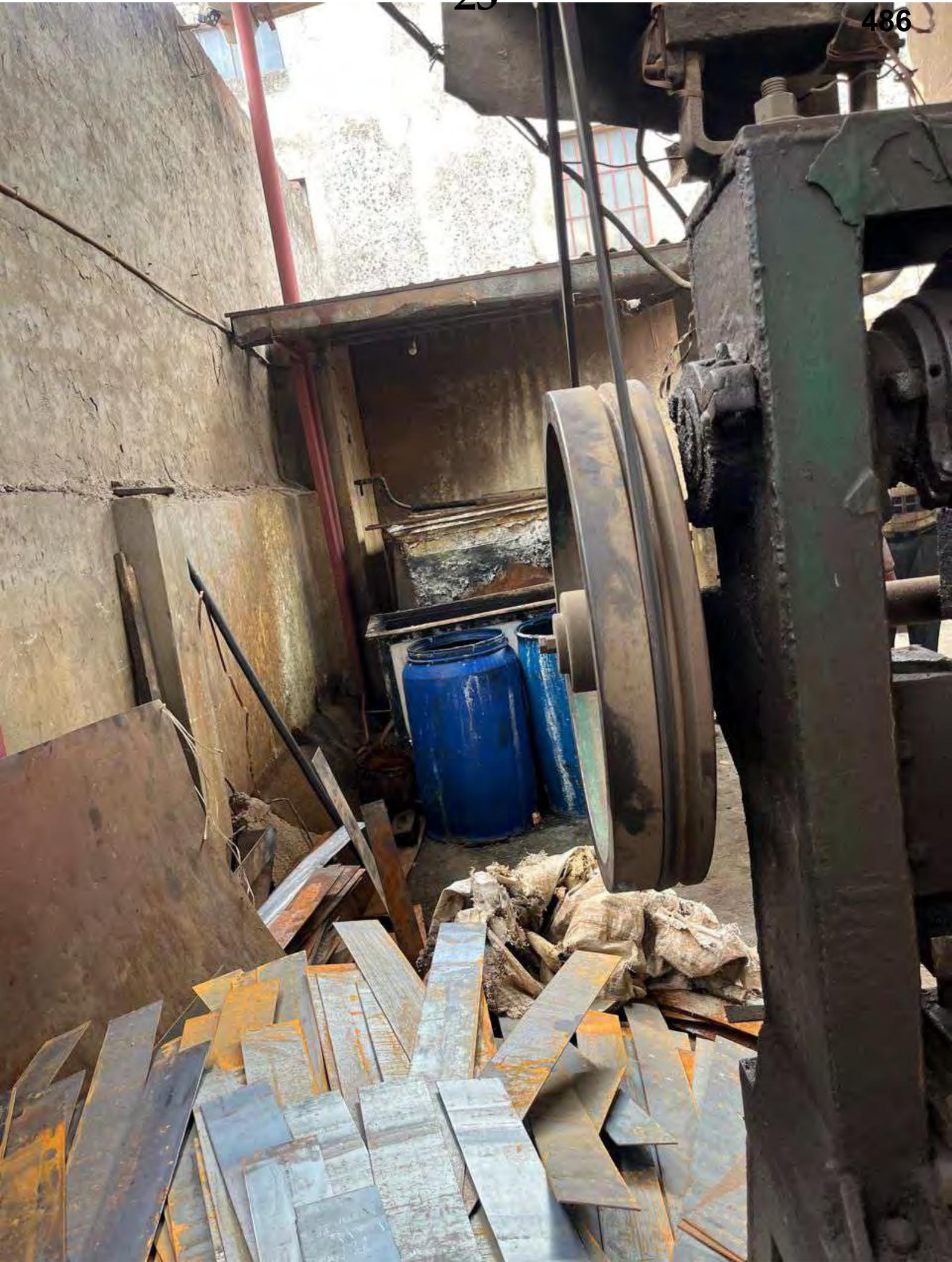


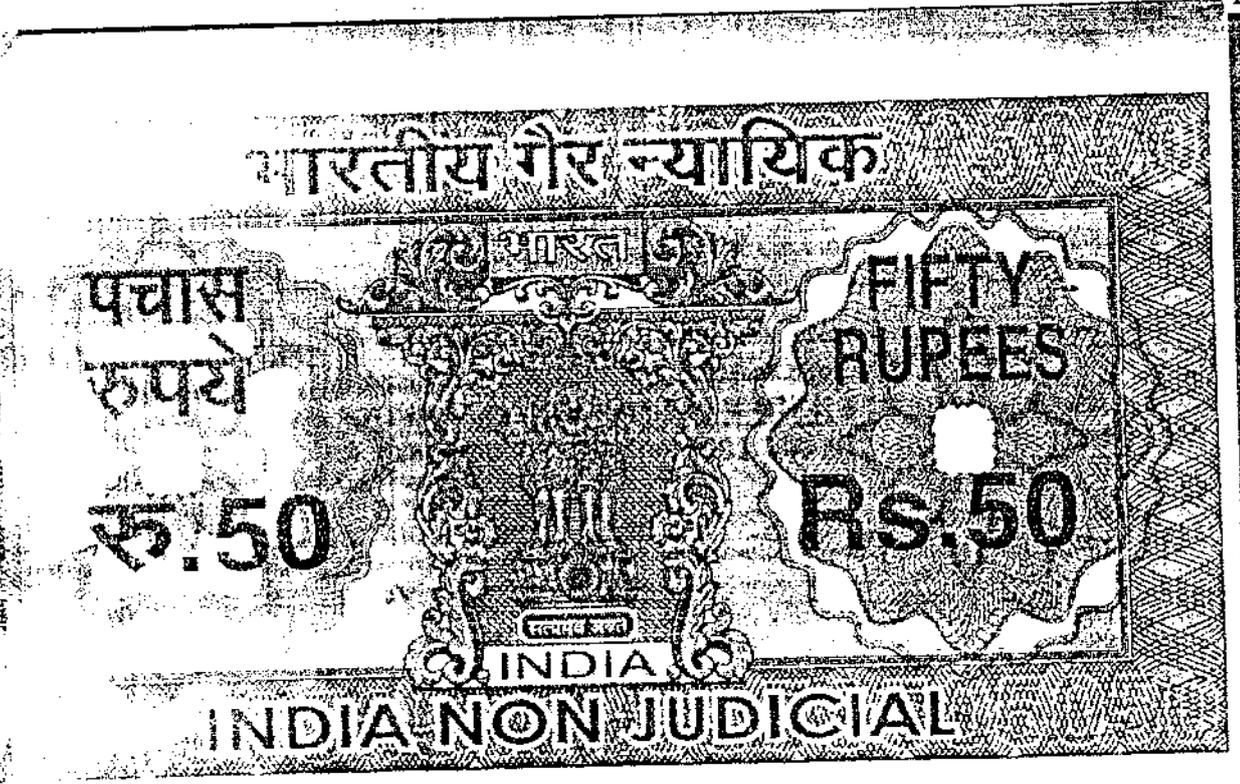












पंजाब PUNJAB

AGREEMENT

AM 933121

This agreement is entered between M/S. Kay Bee Industries (India)  
 through its MR. Dev Krishna Dhand

Herein after called the member an authorized member of Ludhiana Wire Manufactures Association (Regd.)  
 Here after called SPV)

M/s J.B.R. Technologies Ltd. Unit-11, Village Mangarh, Machiwarra Road, kohara, Distt. Ludhiana.  
 Herein after called the operator through its Managing Director Mr. Rajinder Singh on dated 07/09/2021

The terms of the agreement are detailed hereunder:

The parties are interested to the enter into an agreement for lifting and treatment of Wire drawing  
 capacity declared by the member to be 12000 liters per month produced by the unit of the member

Situated at D-44 foul point Khanna

That the SPV has approved the operator for running and maintenance of the plant of five years. That this  
 agreement is for a period of three years from the date of signing of this agreement and further increase of  
 the period will be to entire discretion of SPV.

That the operator will mention the record for total collected effluent from all the listed members who have  
 undergone agreement with the operator and based on total monthly collection (from first of each month to end  
 of last date of that month), the charges of treatment of effluent will be charged by the operator from the member  
 at 500 per litr.

For Kay Bee Industries (India)  
Dev Krishna Dhand

1. Above rates will increase annually by minimum 5% per annum. In the circumstances of price increase, if the above rate will be increased by more than 5% after detailed discussion and accepted by SPV.

2. Rate for the transportation charges within MC limits of Ludhiana or up to maximum 15 Km from the plant to wharf lifting charges will be charged by the operator subject to minimum lift of 500 liter 0.2 Spec liter. The present transportation rates are per the cost of diesel prevailing presently. These rates will increase with the proportionate increase in the diesel cost and vice versa. The cost of diesel will be taken on first date of each month and the rate will be increased, decreased from first of next month. The present rates will be taken as on 1st April 2010 as the base rate. That the transportation charges outside the MC limits or outside 15 Km from the plant will be negotiable with the concerned by the operator. Each member will ensure immediate delivery of effluent to the operator/transport party without any delay. In case the operator/transport party will have to wait for more than half an hour then in that case halting charges Rs. 60 per hour will be charged from the member. In case, the member calls the operators/transporter party for lifting the effluent but due to any reason he is unable to give effluent to them, and then in that case Rs 150/- will be charged from the member by the operator.

3. The member will make an agreement for storing his effluent in his factory nearby approach point or main gate where the transport vehicle can have easy access at his own cost. The operator will lift minimum 1000 liters of effluent at one time. In case of quantity of effluent is less, the charge equivalent to 1000 liter will be charged from the member.

4. A log book/register will be maintained by the operator, which will be accompanied by each transporter party. The entries will be jointly entered and signed by the member representative and transporter party.

5. The above quoted rates do both not include any type of taxes. All taxes as prevailing from time to time will be charged extra by operator from the member.

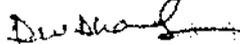
6. That the operator will only be responsible for the treatment of effluent lifted from each member and not for the quantity of effluent produced by the member. The member will be remaining responsible for matching the quantity produced by him, given to operator and recorded in P.P.C.B. records. The operator will stand not responsible for any unclear quantity of effluent by the member.

7. A membership fee of Rs 10000/- (ten thousand) is to be paid by all the members to the operator at the time of agreement.

8. That after the completion of each month, the operator will handover the bill of charges to the member within 10<sup>th</sup> week of next month and the payment will be paid by the member up to 15<sup>th</sup> of that month e.g. the payment for the month of May will be handed over to the member up to 7<sup>th</sup> of June and the payment will be paid by the member to the operator before 15<sup>th</sup> June. In case the payment will be delayed for the next 15 days then 2% interest will be charged from the member. In case of member makes payment before 15<sup>th</sup> of month then he will get 2% discount.

9. In the case of non payment by the member up to the last date of next month i.e. in example under point number 10 above, non payment up to 30<sup>th</sup> of June, the operator will be stop lifting of the effluent of the member under information to P.P.C.B. and with a copy to SPV. In these circumstance, the operator will not be responsible in any way to the member or if any action is taken by P.P.C.B. or any other department, the membership deposited by the member will be forfeited as in case the member was rejoin the operator, then the membership of the member will be taken equivalent to 1.50 per liter subject to a minimum of Rs 7500/-.

For Kay Bee Industries (India)



Prop.



That the above noted charges are the pure charges for lifting and treatment of effluent and not for the treatment of sludge. The sludge treatment/dewatering charges if any will be extra and will be decided latter by SPV.

That any un-covered item in this agreement or any thing left in this agreement will be discussed by the operator with SPV and any thing finalized by both will apply on all the members and all member will be agree to any such decision.

That in case of dispute with member, the SPV will act as arbitrator and the decision of SPV shall be final and binding both the parties.

Both the parties have read understood the contents, terms and the condition of the agreement and have agreed to abide by all the terms from heart and soul to maintain the high dignity of the agreement.

The parties have given their hand on the 07 day of Sep 2020

The operator through its Managing Director has the right to cancel the M.O.U. after prior intimation to the Wire Manufacturers Association (Regd.).

A minimum charges of Rs 2000/-PM is to be paid to the operator by all listed member even if there is no effluent to lift in a particular month so for as this Agreement is in force.

For Kay Bee Industries (India)  
MEMBER  
SPV

*New Dha*  
Prop.

*[Signature]*  
OPERATOR

e-Invoice

IRN d004ddef2c52c6c666f357ac19574d8441cf-

05a8e3e2048fa49e59f3befe59e7

Ack No : 132520802365445

Ack Date: 6-Jan-25

490



GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

Phone : 8427643217,

# JBR TECHNOLOGIES LTD. (LDH-2)

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S KAY-BEE INDUSTRIES (INDIA)  
D-44, FOCAL POINT,  
KHANNA 141401  
DISTT:- LUDHIANA  
KHANNA

Bill No : L2/24-25/3440

Dated : 4-Jan-25

State : Punjab. Code 03

GSTIN : 03ACQPD6407L1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
	77-436	19-Dec-24	2 500 00	0 25	625 00

Total 2,500.00

E & O/E Transport Charges	625.00
Treatment Charges @ 0 44	1,100.00
GST on Transport Charges @ 18 %	112.50
GST on Treatment Charges @ 12 %	132.00
<b>Total Amount</b>	<b>1,969.50</b>

-SN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
440101	625 00	9%	56 25	9%	56 25	112 50
440102	1 100 00	9%	99 00	9%	99 00	198 00
<b>Total</b>	<b>1,725.00</b>		<b>122.25</b>		<b>122.25</b>	<b>244.50</b>

INR Two Hundred Forty Four and Fifty paise Only

INR One Thousand Nine Hundred Sixty Nine and Fifty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice IRN c94b40eabc8ffeff846adf5a9658ce1f5f62a-5d625a13f1635496a533bdb3a45  
 Ack No. 132419793969964  
 Ack Date 4-Oct-24



(ORIGINAL FOR RECIPIENT)  
 Phone : 8427643217,

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S KAY-BEE INDUSTRIES (INDIA)  
 D-44 FOCAL POINT  
 KHANNA 141401  
 DISTT. - LUDHIANA  
 KHANNA

Bill No : L2/24-25/2483

Dated : 3-Oct-24

State : Punjab, Code 03  
 GSTIN : 03ACQPD6407L1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	76.492	16-Sep-24	3,000.00	0.25	750.00

Total 3,000.00  
 E 30E Transport Charges 750.00

Treatment Charges @ 0.44 1,320.00

GST on Transport Charges @ 18 % 135.00

GST on Treatment Charges @ 12 % 158.40

Total Amount 2,363.40

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	750.00	9%	67.50	9%	67.50	135.00
999432	1,320.00	6%	79.20	6%	79.20	158.40
<b>Total</b>	<b>2,070.00</b>		<b>146.70</b>		<b>146.70</b>	<b>293.40</b>

Tax Amount in words: INR Two Hundred Ninety Three and Forty paise Only

INR Two Thousand Three Hundred Sixty Three and Forty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : ed41f4098dc7f81402451cd16f1f169ea802-840dc24534a7d755733674571726  
 Ack No. : 132419469655232  
 Ack Date: 5-Sep-24



GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

(ORIGINAL FOR RECIPIENT)  
 Phone : 8427643217,

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD LUDHIANA

India,Punjab,State Code : 03

M:S KAY-BEE INDUSTRIES (INDIA)  
 D-44, FOCAL POINT,  
 KHANNA 141401  
 DISTT:- LUDHIANA  
 KHANNA

Bill No : L2/24-25/2160

Dated : 4-Sep-24

State : Punjab. Code : 03  
 GSTIN : 03ACQPD6407L1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	76,264	23-Aug-24	3,000.00	0.25	750.00

Total

3,000.00

E. & O.E Transport Charges

750.00

Treatment Charges @ 0.44

1,320.00

GST on Transport Charges @ 18 %

135.00

GST on Treatment Charges @ 12 %

158.40

Total Amount

2,363.40

HSN:SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	750.00	9%	67.50	9%	67.50	135.00
999432	1,320.00	6%	79.20	6%	79.20	158.40
<b>Total</b>	<b>2,070.00</b>		<b>146.70</b>		<b>146.70</b>	<b>293.40</b>

Tax Amount (in words) **INR Two Hundred Ninety Three and Forty paise Only**

**INR Two Thousand Three Hundred Sixty Three and Forty paise Only**

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice IRN : 2bf0d67deadf78778cd3d8fd577b567-52666fbbce2a600dfa63b6633bce98e-a8  
 Ack No : 132419139823507  
 Ack Date : 3-Aug-24



GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

ORIGINAL FOR RECIPIENT:  
 Phone : 8427643217,

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA  
 India,Punjab,State Code : 03

M/S KAY-BEE INDUSTRIES (INDIA)  
 D-44, FOCAL POINT,  
 KHANNA 141401  
 DISTT:- LUDHIANA  
 KHANNA

Bill No : L2/24-25/1685

Dated : 2-Aug-24

State : Punjab, Code : 03  
 GSTIN : 03ACQPD6407L1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	75.032	24-Jul-24	2,500.00	0.25	625.00

<b>Total</b>					<b>2,500.00</b>
				EE & SE Transport Charges	625.00
				Treatment Charges @ 0.44	1,100.00
HSN SAC	Taxable	Contra	Tax	State Tax	Total
	Value	Rate	Amount	Rate	Amount
996519	625.00	9%	56.25	9%	56.25
109400	1100.00	6%	66.00	6%	66.00
	<b>Total</b>		<b>1,725.00</b>	<b>122.25</b>	<b>122.25</b>
					<b>244.50</b>
					<b>1,969.50</b>

INR Two Hundred Forty Four and Fifty  
 paise Only  
 INR One Thousand Nine Hundred Sixty Nine  
 and Fifty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorized Signatory



Invoice No: 00d2ce4fcd95fe40111a9e251f08b2f3667-4ce2512158d0c9561117f860069  
 Rec No: 132418935700913  
 Rec Date: 15-Jul-24

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

(ORIGINAL FOR RECIPIENT)  
 Phone : 8427643217

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA  
 India,Punjab.State Code : 03

TO : KAY-BEE INDUSTRIES (INDIA)  
 D-11, FDCAL POINT  
 KANAL, LUDHIANA  
 DISTT. LUDHIANA  
 PUNJAB

Bill No : L2/24-25/1501  
 Dated : 14-Jul-24

State : Punjab Code : 03  
 GSTIN : 03ACQPD6407L1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	75.368	13-Jun-24	3,000.00	0.25	750.00

Total			3,000.00		
			E. & CE Transport Charges		750.00
			Treatment Charges @ 0.44		1,320.00
			GST on Transport Charges @ 18 %		135.00
			GST on Treatment Charges @ 12 %		158.40
			<b>Total Amount</b>		<b>2,363.40</b>

UN SAC	Taxable Value	Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
15510	750.00	9%	67.50	9%	67.50	135.00
0432	1,320.00	6%	79.20	6%	79.20	158.40
	<b>Total</b>		<b>2,070.00</b>		<b>146.70</b>	<b>293.40</b>

INR Two Hundred Ninety Three and Forty paise Only  
 INR Two Thousand Three Hundred Sixty Three and Forty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

*[Signature]*  
 Authorised Signatory



e-Invoice  
 ITC No: d41c384f3085fc95a106105a41be44b1-  
 fe51a988993f6bda7dcf316db7e7741d  
 Ask No: 132420156248976  
 Ask Date: 6-Nov-24

**ANNEXURE A-3**

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

ORIGINAL FOR RECIPIENT  
 Phone : 8427643217,

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab.State Code : 03

M/S KAY-BEE INDUSTRIES (INDIA)  
 B-44, FOCAL POINT,  
 KAPANA WARD,  
 DIST:- LUDHIANA  
 KHANNA

Bill No : L2.24-25/2799

Dated : 5-Nov-24

State : Punjab Code : 03  
 GSTIN : 03ACOPD6407L1ZK

S No	Receipt No.	Date	Quantity	Rate	Amount
1	76.172	3-Oct-24	3,000.00	0.25	750.00
2	76.950	29-Oct-24	3,000.00	0.25	750.00

Total 6,000.00

HSN/SAC	Value	Rate	Amount	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	1500.00	9%	135.00	9%	135.00			270.00
999432	2640.00	6%	158.40	6%	158.40	6%	158.40	316.80
<b>Total</b>	<b>4,140.00</b>		<b>293.40</b>		<b>293.40</b>		<b>293.40</b>	<b>586.80</b>

INR Five Hundred Eighty Six and Eighty paise Only  
 INR Four Thousand Seven Hundred Twenty Six and Eighty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2,

Authorised Signatory

ANNEXURE-V

# Hazardous Waste Manifest 77895

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.) <i>Handwritten: JBR Technologies Ltd. 2680, Jain Colony, Moti Nagar, Ludhiana</i>		2. Occupier's Registration No / Authorization No		
		3. Material Document Spec a. Vehicle		
4. Transporter's Name & Address (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		5. Type of Vehicle Truck Tracker Special Vehicle	6. Transporter's Registration No <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
		7. Vehicle Registration No <i>PP10 CD-3472</i>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara Distt. Ludhiana.		9. Facility's Registration No <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		
		10. Facility's Phone No <b>0161-8458217, 5049936</b>		
11. Waste Description:  <h2 style="text-align: center;">Sulphuric Spent Acid</h2>		12. Total Quantity of Waste <i>2500</i>		
		13. Consistency: <b>Liquid</b>		
14. Transport Description of waste		15. Containers: No.      Type		16. Total Quantity
Spent Acid		Tank		Litters
				<i>2500</i>
				12.1
19. Special Handling Instruction & Additional Information: <p style="text-align: center;">N/L</p>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp:		Signature: <i>[Signature]</i>		
		Month      Day      Year 02   06   2025		
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		For <b>JBR Technologies Ltd. (Unit-II)</b>		
		Authorized Signatory: <i>[Signature]</i>		
		Month      Day      Year 02   06   2025		
22. Discrepancy Note Space				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature		
		Month      Day      Year		





## Hazardous Waste Manifest 76772

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.) B Kalyan Enterprises (Pvt.) Ltd. 244, Focal Point Kharar		2. Occupier's Registration No./ Authorization No. 3. Material Document Special Vehicle			
4. Transporter's Name & Address : (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		5. Type of Vehicle : Truck Tracker Special Vehicle	6. Transporter's Registration No. : <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b> 7. Vehicle Registration No. <b>PH10CD-3472</b>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH-1/2012/F (NEW)-1882 Dt. 13/2/12</b> 10. Facility's Phone No. <b>0161-6458217, 5049936</b>			
11. Waste Description : <p style="text-align: center;"><b>Sulphuric Spent Acid</b></p>		12. Total Quantity of Waste <b>3000</b> 13. Consistency : <b>Liquid</b>			
14. Transport Description of waste	15. Containers No. Type		16. Total Quantity	17. Unit Wt./Vol. 18 Waste Category No.	
Spent Acid	Tank			Litters <b>12.1</b>	
				<b>3000</b>	
19. Special Handling Instruction & Additional Information : <p style="text-align: center;">N/L</p>					
20. OCCUPIER'S CERTIFICATE: I hereby declare that the content's of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.					
Typed Name & Stamp 		Signature 		Month Day Year 1 0 0 3 2 0 2 4	
21. Transporter's Acknowledgment of Receipt of Materials					
Typed Name & Stamp For <b>JBR Technologies Ltd. (Unit-II)</b>  Authorised Signatory		Signature 		Month Day Year 1 0 0 3 2 0 2 4	
22. Discrepancy Note Space :					
23. Facility Owner of Operation's Certificate of Hazardous Waste					
Typed Name & Stamp		Signature		Month Day Year [ ] [ ] [ ] [ ] [ ] [ ]	



# Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal)

74679

1. Occupier's Name & Mailing Address (Including Phone No.) <b>M/s. Kay Bee Industries (India)</b> <b>D-44, Focal Point,</b> <b>KHANNA (PB.)-141401</b>		2. Occupier's Registration No./Authorization No.			
4. Transporter's Name & Address : (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		3. Material Document Special Vehicle 6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b> 7. Vehicle Registration No. <b>PJ310 CD-3472</b>			
5. Type of Vehicle : Truck Tracker Special Vehicle		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b> 10. Facility's Phone No. <b>0161-6458217, 5049936</b>			
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		12. Total Quantity of Waste <b>3000</b> 13. Consistency : <b>Liquid</b>			
11. Waste Description : <h2 style="text-align: center;">Sulphuric Spent Acid</h2>					
14. Transport Description of waste		15. Containers : No.      Type	16. Total Quantity	17. Unit Wt./Vol. Litters	18. Waste Category No. 12.1
Spent Acid		Tank		3000	
19. Special Handling Instruction & Additional Information : N/L		20. OCCUPIER'S CERTIFICATE: I hereby declare that the content's of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in accordance with the conditions for transport by road according to applicable national government regulations.			
Type Name & Stamp		Signature	Month      Day      Year 03      04      2012		
21. Transporter's Acknowledgment of Receipt of Materials Typed Name & Stamp      For <b>JBR Technologies Ltd. (Unit-II)</b>		Authorised Signatory <i>[Signature]</i>	Month      Day      Year 03      04      2012		
22. Discrepancy Note Space :					
23. Facility Owner of Operation's Certificate of Hazardous Waste Typed Name & Stamp		Signature	Month      Day      Year		

# Hazardous Waste Manifest 74247

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.) M/S Kayla Industries Distt. Ludhiana Punjab		2. Occupier's Registration No./ Authorization No.		
		3. Material Document Special Vehicle		
4. Transporter's Name & Address : (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		5. Type of Vehicle : Truck Tracker Special Vehicle	6. Transporter's Registration No. : <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
		7. Vehicle Registration No. <b>PH 12 CT 3472</b>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		
		10. Facility's Phone No. <b>0181-6458217, 5049936</b>		
11. Waste Description :  <h2 style="text-align: center;">Sulphuric Spent Acid</h2>		12. Total Quantity of Waste <b>3000</b>		
		13. Consistency : <b>Liquid</b>		
14. Transport Description of waste		15. Containers : No.      Type	16. Total Quantity	17. Unit Wt./Vol. Litters
Spent Acid		Tank		18 Waste Category No. 12.1
				3000
19. Special Handling Instruction & Additional information : <b>N/L</b>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the content's of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp		Signature	Month      Day      Year	02      27      2014
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		For <b>JBR Technologies Ltd. (Unit-II)</b> Authorized Signatory	Month      Day      Year	02      27      2014
22. Discrepancy Note Space :				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature	Month      Day      Year	[ ]      [ ]      [ ]

# Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal)

74227

1. Occupier's Name & Mailing Address (Including Phone No.)  <i>M/S. JBR Technologies Ltd.</i>		2. Occupier's Registration No./ Authorization No.  								
4. Transporter's Name & Address : (Including Phone No.)  <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		3. Material Document Special Vehicle  5. Type of Vehicle : Truck Tracker Special Vehicle								
5. Designated Facility Name & Site Address  <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		6. Transporter's Registration No. : <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>								
11. Waste Description :  <h2 style="text-align: center;">Sulphuric Spent Acid</h2>		7. Vehicle Registration No. <i>PH 10 CK 2712</i>  9. Facility's Registration No. <b>HMC/LDH-1/2012/F (NEW)-1882 Dt. 13/2/12</b>								
12. Total Quantity of Waste  <h2 style="text-align: center;">3000</h2>		10. Facility's Phone No. <b>0161-6458217, 5049936</b>								
13. Consistency :  <h2 style="text-align: center;">Liquid</h2>		14. Transport Description of waste  <h2 style="text-align: center;">Spent Acid</h2>								
15. Containers No.      Type  <h2 style="text-align: center;">Tank</h2>		16. Total Quantity  								
17. Unit Wt./Vol.  <h2 style="text-align: center;">Litters</h2>		18. Waste Category No.  <h2 style="text-align: center;">12.1</h2>								
19. Special Handling Instruction & Additional Information :  <h2 style="text-align: center;">N/L</h2>		20. OCCUPIER'S CERTIFICATE: I hereby declare that the content's of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.								
Type Name & Stamp  		Signature  								
21. Transporter's Acknowledgment of Receipt of Materials  Typed Name & Stamp For <b>JBR Technologies Ltd. (Unit-II)</b>		Month      Day      Year <table border="1" style="width: 100%; text-align: center;"> <tr> <td>0</td><td>2</td><td>1</td><td>7</td><td>2</td><td>0</td><td>2</td> </tr> </table>		0	2	1	7	2	0	2
0	2	1	7	2	0	2				
22. Discrepancy Note Space :  <i>None</i>		Authorised Signatory  								
23. Facility Owner of Operation's Certificate of Hazardous Waste  Typed Name & Stamp		Signature  								
Month      Day      Year <table border="1" style="width: 100%; text-align: center;"> <tr> <td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td> </tr> </table>										



ANNEXURE-V

## Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal) 74044

1. Occupier's Name & Mailing Address (Including Phone No.) <i>M/S. JBR Technologies Ltd.</i>		2. Occupier's Registration No./ Authorization No.	
3. Material Document Special Vehicle		6. Transporter's Registration No.: <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
4. Transporter's Name & Address: (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		5. Type of Vehicle: Truck Tractor Special Vehicle	7. Vehicle Registration No. <i>PH 10 D 3172</i>
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh. Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>	
11. Waste Description:  <b>Sulphuric Spent Acid</b>		10. Facility's Phone No. <b>0161-6458217, 5049936</b>	
		12. Total Quantity of Waste <i>2500</i>	
		13. Consistency: <b>Liquid</b>	
14. Transport Description of waste	15. Containers: No. Type	16. Total Quantity	17. Unit Wt./Vol.
<b>Spent Acid</b>	<b>Tank</b>		<b>Liters</b>
			<i>2500</i>
18. Waste Category No. <b>12.1</b>			
19. Special Handling Instruction & Additional Information: <b>N/L</b>			
20. OCCUPIER'S CERTIFICATE: I hereby declare that the content's of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.			
Typed Name & Stamp		Signature	
		<i>[Signature]</i>	
		Month	Day
		<i>02</i>	<i>20</i>
		Year	<i>24</i>
21. Transporter's Acknowledgment of Receipt of Materials			
Typed Name & Stamp		Signature	
For <b>JBR Technologies Ltd. (Unit-II)</b>		<i>[Signature]</i>	
		Month	Day
		<i>02</i>	<i>20</i>
		Year	<i>24</i>
22. Discrepancy Note Space: <i>[Handwritten Note]</i>			
23. Facility Owner of Operation's Certificate of Hazardous Waste			
Typed Name & Stamp		Signature	
		<i>[Signature]</i>	
		Month	Day
		Year	

Date Initial Reading (Chng Reading) Consumption Effluent

M/s. Kay Bee Industries (India)  
D-44, Focal Point,  
KHANNA (PB.)-141401

ANNEXURE A-5

07-07-2022	625.10	630.10	2500 lbs	2500 lbs
18-07-2022	627.10	629.6	2500	2500
08-08-2022	629.6	632.10	2500	2500
07-09-2022	632.10	634.6	2500	2500
20-10-2022	634.60	637.1	2500	2500
23-11-2022	637.1	639.6	2500	2500
03-01-2023	639.6	640.850	1250	1250
03-02-2023	640.85	643.35	2500	2500
02-03-2023	643.35	645.85	2500	2500
05-04-2023	645.85	648.35	2500	2500
07-05-2023	648.35	651.35	3000	3000
09-08-2023	651.85	653.35	2000	2000
01-09-2023	653.35	655.85	2500	2500
14-10-2023	655.85	658.35	2500	2500
03-11-2023	658.35	660.85	2500	2500
11-11-2023	660.85	663.35	2500	2500
00-11-2023	663.35	665.85	2500 lbs	2500 lbs
30-11-2023	665.85	668.35	2500 lbs	2500 lbs
07-12-2023	668.35	670.85	2500 lbs	2500 lbs
14-12-2023	670.85	673.35	2500 lbs	2500 lbs
23-12-2023	673.35	675.85	2500 lbs	2500 lbs
05-01-2024	675.85	678.35	2500 lbs	2500 lbs
11-01-2024	678.35	680.85	2500 lbs	2500 lbs
17-01-2024	680.85	683.35	2500 lbs	2500 lbs
25-01-2024	683.35	687.35	4000 lbs	4000 lbs
31-01-2024	687.35	690.35	3000 lbs	3000 lbs
09-02-2024	690.35	692.85	2500 lbs	2500 lbs
17-02-2024	692.85	695.85	3000 lbs	3000 lbs
27-02-2024	695.85	698.85	3000 lbs	3000 lbs
04-03-2024	698.85	701.85	3000 lbs	3000 lbs
16-03-2024	701.85	704.85	3000 lbs	3000 lbs
23-03-2024	704.85	707.85	3000 lbs	3000 lbs
29-03-2024	707.85	710.85	3000 lbs	3000 lbs
05-04-2024	710.85	713.85	3000 lbs	3000 lbs

Lifting	Date of Lifting	Receipt No.	Vehicle No.
2500 lbs	07-07-2022	66699	PB10CD 3472
2500	18-07-2022	67382	PB10CD 3472
2500	08-08-2022	66995	PB10CD 3472
2500	07-09-2022	67953	PB10CD 3472
2500	20-10-22	68586	PB10CD 3472
2500	23-11-22	69218	PB10CD 3472
1250	03-01-2023	69699	PB10CD 3472
2500	03-02-2023	70118	PB-10-CD 3472
2500	02-03-2023	70589	PB-10-CD-3472
2500	05-04-2023	71102	PB-10-CD-3472
3000	07-05-2023	71175	PB-10-CD-3472
2000	19-08-2023	72160	PB-10-CD-3472
2500	21-09-2023	72467	PB-10-CD-3472
2500	14-10-2023	72934	PB-10-CD-3472
2500	03-11-2023	72788	PB-10-CD-3472
2500	11-11-2023	72793	PB-10-CD-3472
2500 lbs	20-11-2023	73956	PB-10-CD-3472
2500 lbs	30-11-2023	73973	PB-10-CD-3472
2500 lbs	01-12-2023	73056	PB-10-CD-3472
2500 lbs	14-12-2023	73065	PB-10-CD-3472
2500 lbs	23-12-2023	73552	PB-10-CD-3472
2500 lbs	05-01-2024	73370	PB-10-CD-3472
2500 lbs	11-01-2024	73477	PB-10-CD-3472
2500 lbs	17-01-2024	73482	PB-10-CD-3472
4000 lbs	25-01-2024	73494	PB-10-CD-3472
3000 lbs	31-01-2024	74085	PB-10-CD-3472
2500 lbs	09-02-2024	74044	PB10CD 3472
3000 lbs	17-02-2024	74227	PB-10-CD-3472
3000 lbs	27-02-2024	74241	PB-10-CD-3472
3000 lbs	05-03-2024	74578	PB-10-CD-3472
2000 lbs	12-03-2024	74578	PB-10-CD-3472

Date	Initial Reading	Closing Reading	Consumption	Effluent
24.7.24	713.85	716.35	2500 lbs	2500 lbs
23.8.24	716.35	719.35	3000 lbs	3000 lbs
16.9.24	719.35	722.35	3000 lbs	3000 lbs
03.10.24	722.35	725.35	3000 lbs	3000 lbs
29.10.24	725.35	728.35	3000 lbs	3000 lbs
19.12.24	728.35	730.85	2500 lbs	2500 lbs
06.2.25	730.85	733.35	2500 lbs	2500 lbs

Lifting	Date of lifting	Receipt no	Vertical no
2500 lbs	24.7.2024	75032	PB-10CD-3472
3000 lbs	23.8.2024	76264	PB-10CD-3472
3000 lbs	16.9.2024	76492	PB-10CD-3472
3000 lbs	03.10.2024	76772	PB-10CD-3472
3000 lbs	29.10.2024	76950	PB-10CD-3472
2500 lbs	19.12.2024	77436	PB-10CD-3472
2500 lbs	06.2.2025	77895	PB-10CD-3472

507



ਗੌਰਵ ਸਟੀਲਜ਼

GAURAV STEELS

D-2, Focal Point, Khanna -141401 (Punjab)

GSTIN: 03ACQPD6406M1ZJ















लुधियाना नगरी

e-Stamp

Certificate No. : IN-PB23660645065275W  
 Certificate Issued Date : 08-Jun-2024 11:23 AM  
 Certificate Issued By : pbkomhemu  
 Account Reference : NEWIMPACC(SV)/pb7051104/ LUDHIANA/ PB-LD  
 Unique Doc. Reference : SUBIN:PBPB705110447692572570834W  
 Purchased by : JBR TECHNOLOGIES LTD  
 Description of Document : Article 4 Affidavit  
 Property Description : Not Applicable  
 Area of Property : Not Applicable  
 Consideration Price (Rs.) : 0  
 (Zero)  
 First Party : JBR TECHNOLOGIES LTD  
 Second Party : Not Applicable  
 Stamp Duty Paid By : JBR TECHNOLOGIES LTD  
 Stamp Duty Amount(Rs.) : 50  
 (Fifty only)  
 Social Infrastructure Cess(Rs.) : 0  
 (Zero)  
 Total Stamp Duty Amount(Rs.) : 50  
 (Fifty only)



**AGREEMENT**

This agreement is entered between M/s Gaurav Steels  
 through its Gaurav Dhand

herein after called the member an authorized member of Ludhiana (Here after called SPV)

And M/s J.B.R. Technologies Ltd. Unit-11, Village Mangarh, Machwara Road, kohara, Distt. Ludhiana

hereinafter called the operator through its Managing Director Mr. Rajinder Singh on dated 18.6.24

The broad terms of the agreement are detailed hereunder:

For Gaurav Steels

*Gaurav Dhand*  
 Statutory Signatory

RD 0015700147

1. An authenticity of this Stamp certificate should be verified at [www.articlesstamp.com](http://www.articlesstamp.com) or using e-Stamp Mobile App of Stock Holding  
 2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid  
 3. The onus of checking the legitimacy is on the users of the certificate  
 4. In case of any discrepancy please inform the Competent Authority

*[Handwritten mark]*

1. That both parties are interested to enter into an agreement for lifting and treatment of Wire drawing Effluent **sulphuric acid only** as declared by the member to be 6000 liters per month produced by the unit of the member

Situated at D-2, Focal Point, Khanna

2. That the SPV has approved the operator for running and maintenance of the plant of five years. That this agreement is for a period of **three years** from the date of signing of this agreement and further increase of contact period will be to entire discretion of SPV.

3. That the operator will mention the record for total collected effluent from all the listed members who have undergone agreement with the operator and based on total monthly collection (from first of each month to end of last date of that month), the charges of treatment of effluent will be charged by the operator from the member @1.25 per ltr.

The above rates will increase annually by minimum 5% per annum. If the circumstance or price are abnormally high then the above rate will be increased by more then 5% after detailed discussion and accepted by SPV

4. That for the transportation charges with in MC limits of Ludhiana or up to maximum 15 K.M. from the plant following lifting charges will be charged by the operator subject to minimum lift of 500 Ltr@0.25per liter. The above transportation rates are per the cost of diesel prevailing presently. These rates will increase with the proportionate increase in the diesel cost and and vice versa. The cost of diesel will be taken on first date of each month and the rate will be increased, decreased from first of next month. The present rates will be taken as on 1 April 2010 as the base rate. That the transportation charges outside the MC limits or outside 15 Km from the plant will be negotiable with the concerned by the operator. Each member will ensure immediate delivery of effluent to the operator /transport party without any delay. In case the operator / transport party will have to wait for more than half an hour then in that case halting charges Rs 60per hour will be charged from the member. Further in case, the member calls the operators/transporter party for lifting the effluent but due to any reason he is unable to give effluent to them, and then in that case Rs 150/- will be charged from the member by the operator.

5. That the member will make an agreement for storing his effluent in his factory nearby approach point or main gate where the transport vehicle can have easy access at his own cost. The operator will lift minimum 1000 liters of effluent at one time. In case of quantity of effluent is less, the change equivalent to 1000 liter will be charged from the member.

6. A log book/ register will be maintained by the operator, which will be accompanied by each transporter party and each quantity lifted will be jointly entered and signed by the member representative and transport party.

7. That the above quoted rates do both not include any type of taxes. All taxes as prevailing from time to time will be changed extra by operator from the member.

8. That the operator will only be responsible for the treatment of effluent lifted from each member and not for the quantity of effluent produced by the member. The member will be remaining responsible for matching the quantity produced by him, given to operator and recorded in P.P.C.B. records. The operator will stand no responsibility for any unclear quantity of effluent by the member.

9. A member ship fee of Rs 10000/- (ten thousand) is to be paid by all the members to the operator at the time of agreement.

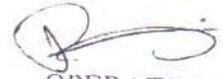
For Gaurav Steels

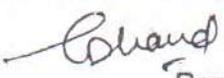
*[Handwritten Signature]*

*[Handwritten Signature]*

- 10. That after the completion of each month, the operator will handover the bill of charges to the member within 1<sup>st</sup> week of next month and the payment will be paid by the member up to 15<sup>th</sup> of that month e.g., the payment bill from 1<sup>st</sup> to 31<sup>st</sup> May will be handed over to the member up to 7<sup>th</sup> of June and the payment will be made by the member of operator before 15<sup>th</sup> June. In case the payment will be delayed for the next 15 days then 2% penalty will be charged from the member. In case of member makes payment before 15<sup>th</sup> of month then he will be eligible for 2% discount.
- 11. That in case of non payment by the member up to the last date of next month i.e. in example under point number 10 above, non payment up to 30<sup>th</sup> of June, the operator will stop lifting of the effluent of the member under information to P.P.C.B. and with a copy to SPV. In these circumstance, the operator will not be responsible in any way to the member or if any action is taken by P.P.C.B. or any other department, the membership deposited by the member will be forfeited as in case the member was rejoin the operator, then the membership of the member will be taken equivalent to 1.50 per liter subject to a minimum of Rs 7500/-
- 12. That the above noted charges are the pure charges for lifting and treatment of effluent and not for the treatment of sludge. The sludge treatment /distorting charges if any will be extra and will be decided latter by SPV.
- 13. That any uncovered items in this agreement or any thing left in this agreement will be discussed by the operator with SPV and any thing finalized by both will apply on all the members and all member will be agree to any such decision.
- 14. That in case of dispute with member, the SPV will act as arbitrator and the decision of SPV shall be final and binding both the parties. Both the parties have read understood the contents, terms and the condition of the agreement and have agreed to abide by all the terms from heart and soul to maintain the high dignity of the agreement.
- 15. Both the parties have given their hand on the 18 day of June 2024
- 16. The operator through its Managing Director has the right to cancel the M.O.U. after prior intimation to the Ludhiana Wire Manufacturers Association (Regd.).
- 17. A minimum charges of Rs 2000/-PM is to be paid to the operator by all listed member even if there is no effluent to lift in a particular month so for as this Agreement is in force.

MEMBER (SPV)

  
OPERATOR

For Gaurav Steels  
  
Prop.

This agreement no. .... 526 .....

Availability Qty as per prev. agreement. .... 525, 215200 ..... ltrs/ p.m

This agreement is renewal case only 6000 ..... ltrs/ p.m

Available qty after this agreement. .... 215200 ..... ltrs/ p.m



e-Invoice

IRN : f6682f6e22342c4e57fd9dd9408e2966922d-305abea77b379db483ff339ecf41  
 Ack No. : 132417030281077  
 Ack Date : 4-Jan-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8427643217,

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India, Punjab, State Code : 03

M/S GAURAV STEELS  
 D-2 FOCAL POINT KHANNA  
 KHANNA-141401  
 KHANNA

Bill No : L2/23-24/3465

Dated : 4-Jan-24

State : Punjab, Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	73,057	7-Dec-23	2,500.00	1.06	2,650.00
2	73,064	14-Dec-23	2,500.00	1.06	2,650.00
3	73,353	23-Dec-23	2,500.00	1.06	2,650.00
Total			7,500.00		

E. &amp; O.E

Transport Charges 7,950.00

Treatment Charges @ 3,300.00

Minimum Charges

GST on Transport Charges @ 18 % 1,431.00

GST on Treatment Charges @ 12 % 396.00

GST on Minimum Charges

Total Amount 13,077.00

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	7,950.00	9%	715.50	9%	715.50	1,431.00
999432	3,300.00	6%	198.00	6%	198.00	396.00
<b>Total</b>	<b>11,250.00</b>		<b>913.50</b>		<b>913.50</b>	<b>1,827.00</b>

Tax Amount (in words) : INR One Thousand Eight Hundred  
 Twenty Seven Only

INR Thirteen Thousand Seventy Seven Only

For JBR TECHNOLOGIES LTD. (LDH-2)

  
Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : 8d80219799763878940c83ea47ac7b70f43-949624b14b631b1557aaa034a7221

Ack No. : 132417342771802

Ack Date: 7-Feb-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8427643217,

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S GAURAV STEELS  
D-2 FOCAL POINT KHANNA  
KHANNA-141401  
KHANNA

Bill No : L2/23-24/3983

Dated : 7-Feb-24

State : Punjab, Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount	
1	73,371	5-Jan-24	2,500.00	1.06	2,650.00	
2	73,478	11-Jan-24	2,500.00	1.06	2,650.00	
3	73,493	25-Jan-24	2,500.00	1.06	2,650.00	
4	74,034	31-Jan-24	2,000.00	1.06	2,120.00	
<b>Total</b>			<b>9,500.00</b>			
E. & O.E					Transport Charges	10,070.00
					Treatment Charges @ 0.44	4,180.00
					Minimum Charges	
					GST on Transport Charges @ 18 %	1,812.60
					GST on Treatment Charges @ 12 %	501.60
					GST on Minimum Charges	
<b>Total</b>					<b>14,250.00</b>	<b>16,564.20</b>

Tax Amount (in words) : INR Two Thousand Three Hundred  
Fourteen and Twenty paise Only

INR Sixteen Thousand Five Hundred Sixty Four  
and Twenty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : a9f703debd3ae1426c56280ae2c898fe5fa2-  
a1f96dd6cf23282503be3897c54b

Ack No. : 132417610977549

Ack Date: 5-Mar-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8427643217,

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S **GAURAV STEELS**  
D-2 FOCAL POINT KHANNA  
KHANNA-141401  
KHANNABill No : **L2/23-24/4161**

Dated : 5-Mar-24

State : Punjab, Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	74,043	9-Feb-24	2,500.00	1.06	2,650.00
2	74,226	17-Feb-24	2,000.00	1.06	2,120.00
3	74,246	27-Feb-24	2,000.00	1.06	2,120.00
<b>Total</b>			<b>6,500.00</b>		

E &amp; O.E

Transport Charges 6,890.00

Treatment Charges @ 2,860.00

Minimum Charges

GST on Transport Charges @ 18 % 1,240.20

GST on Treatment Charges @ 12 % 343.20

GST on Minimum Charges

**Total Amount 11,333.40**

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	6,890.00	9%	620.10	9%	620.10	1,240.20
999432	2,860.00	6%	171.60	6%	171.60	343.20
<b>Total</b>	<b>9,750.00</b>		<b>791.70</b>		<b>791.70</b>	<b>1,583.40</b>

Tax Amount (in words) : **INR One Thousand Five Hundred Eighty Three and Forty paise Only****INR Eleven Thousand Three Hundred Thirty Three and Forty paise Only**

For JBR TECHNOLOGIES LTD. (LDH-2)

  
 Authorised Signatory

e-Invoice

IRN : eaad7e72b5d139a673c5f36a8a6331dca34-52bdf96d4105205e703d1a679c5af  
 Ack No. : 132417902690433  
 Ack Date: 4-Apr-24



GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

Phone : 8427643217,

## JBR TECHNOLOGIES LTD. (LDH-2)

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S **GAURAV STEELS**  
 D-2 FOCAL POINT KHANNA  
 KHANNA-141401  
 KHANNA

Bill No : **L2/23-24/258**

Dated : 4-Apr-24

State : Punjab, Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	74,678	4-Mar-24	2,000.00	1.06	2,120.00
2	74,694	16-Mar-24	2,000.00	1.06	2,120.00
3	74,629	21-Mar-24	2,000.00	1.06	2,120.00

Total

6,000.00

E. &amp; O.E

Transport Charges

6,360.00

Treatment Charges @ 0.44

2,640.00

Minimum Charges

GST on Transport Charges @ 18 %

1,144.80

GST on Treatment Charges @ 12 %

316.80

GST on Minimum Charges

Total Amount

10,461.60

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	6,360.00	9%	572.40	9%	572.40	1,144.80
999432	2,640.00	6%	158.40	6%	158.40	316.80
<b>Total</b>	<b>9,000.00</b>		<b>730.80</b>		<b>730.80</b>	<b>1,461.60</b>

Minimum Charges

GST on Transport Charges @ 18 %

1,144.80

GST on Treatment Charges @ 12 %

316.80

GST on Minimum Charges

Total Amount

10,461.60

INR One Thousand Four Hundred Sixty  
 One and Sixty paise Only  
 INR Ten Thousand Four Hundred Sixty One and  
 Sixty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice



IRN : 1a35bff7dd9f5e48bb6668c9f4bd5a1b5f55-  
632e5ced580bbc9d1ec4fd45db0a  
Ack No. : 132418192107371  
Ack Date: 3-May-24

(ORIGINAL FOR RECIPIENT)

Phone : 8427643217,

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

## JBR TECHNOLOGIES LTD. (LDH-2)

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S GAURAV STEELS  
D-2 FOCAL POINT KHANNA  
KHANNA-141401  
KHANNA

Bill No : L2/24-25/590

Dated : 3-May-24

State : Punjab. Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	74,648	5-Apr-24	2,000.00	1.06	2,120.00

Total

2,000.00

E. &amp; O.E

Transport Charges

2,120.00

Treatment Charges @

880.00

Minimum Charges

GST on Transport Charges @ 18 %

381.60

GST on Treatment Charges @ 12 %

105.60

GST on Minimum Charges

Total Amount

3,487.20

Hs.N/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	2,120.00	9%	190.80	9%	190.80	381.60
999432	880.00	6%	52.80	6%	52.80	105.60
<b>Total</b>	<b>3,000.00</b>		<b>243.60</b>		<b>243.60</b>	<b>487.20</b>

Tax Amount (in words) : **INR Four Hundred Eighty Seven and  
Twenty paise Only**

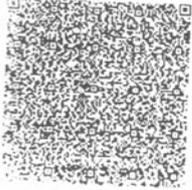
**INR Three Thousand Four Hundred Eighty  
Seven and Twenty paise Only**

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice



IRN : f7ee5723b308850dbef8a41343d82c89cd0-  
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Ack No. : 132418935676166

Ack Date: 15-Jul-24

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

(ORIGINAL FOR RECIPIENT)

Phone : 8427643217,

# JBR TECHNOLOGIES LTD. (LDH-2)

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

**GAURAV STEELS**  
D-2 FOCAL POINT KHANNA  
KHANNA-141401  
KHANNA

Bill No : **L2/24-25/1434**

Dated : 14-Jul-24

State : Punjab, Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	75,369	13-Jun-24	2,000.00	1.06	2,120.00

Total

2,000.00

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	Description	Amount
996519	2,120.00	9%	190.80	9%	190.80	381.60	E. & O.E Transport Charges	2,120.00
999432	880.00	6%	52.80	6%	52.80	105.60	Treatment Charges @ 0.44	880.00
							GST on Transport Charges @ 18 %	381.60
							GST on Treatment Charges @ 12 %	105.60
	<b>Total</b>		<b>243.60</b>		<b>243.60</b>	<b>487.20</b>	<b>Total Amount</b>	<b>3,487.20</b>

INR Four Hundred Eighty Seven and  
Twenty paise Only  
INR Three Thousand Four Hundred Eighty  
seven and Twenty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : 0c2e0356bab12c977e3aa0db9c1f21ded2-d3fdb955bd90ab38089caa0d2d9b9

62

525

Ack No. : 132419469637403  
Ack Date: 5-Sep-24

(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8427643217,

**JBR TECHNOLOGIES LTD. (LDH-2)**

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S GAURAV STEELS  
D-2 FOCAL POINT KHANNA  
KHANNA-141401  
KHANNA

Bill No : L2/24-25/2094

Dated : 4-Sep-24

State : Punjab, Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	76,263	23-Aug-24	2,000.00	1.06	2,120.00

Total 2,000.00

E & O E	Transport Charges	2,120.00
	Treatment Charges @ 0.44	880.00
	GST on Transport Charges @ 18 %	381.60
	GST on Treatment Charges @ 12 %	105.60
	<b>Total Amount</b>	<b>3,487.20</b>

HSN/SAC	Taxable		Central Tax		State Tax		Total
	Value	Rate	Amount	Rate	Amount	Tax Amount	
996519	2,120.00	9%	190.80	9%	190.80	381.60	
999432	880.00	6%	52.80	6%	52.80	105.60	
	<b>Total</b>		<b>3,000.00</b>		<b>243.60</b>	<b>243.60</b>	<b>487.20</b>

Tax Amount (in words) : **INR Four Hundred Eighty Seven and Twenty paise Only****INR Three Thousand Four Hundred Eighty Seven and Twenty paise Only**

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : 25b5368dc0308d2a4797c1204b97ca841f1-  
bd3a86cf4041c52ca29822d4cb428

Ack No. : 132419793905470

Ack Date: 4-Oct-24



(DUPLICATE FOR SUPPLIER)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8427643217,

## JBR TECHNOLOGIES LTD. (LDH-2)

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S GAURAV STEELS  
D-2 FOCAL POINT KHANNA  
KHANNA-141401  
KHANNA

Bill No : L2/24-25/2417

Dated : 3-Oct-24

State : Punjab, Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	76,491	16-Sep-24	2,000.00	1.06	2,120.00
<b>Total</b>			<b>2,000.00</b>		

E. &amp; O.E Transport Charges 2,120.00

Treatment Charges @ 0.44 880.00

GST on Transport Charges @ 18 % 381.60

GST on Treatment Charges @ 12 % 105.60

**Total Amount 3,487.20**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	2,120.00	9%	190.80	9%	190.80	381.60
999432	880.00	6%	52.80	6%	52.80	105.60
<b>Total</b>	<b>3,000.00</b>		<b>243.60</b>		<b>243.60</b>	<b>487.20</b>

Tax Amount (in words) INR Four Hundred Eighty Seven and Twenty paise Only

INR Three Thousand Four Hundred Eighty Seven and Twenty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

Authorised Signatory

This is a Computer Generated Invoice

527

64

e-Invoice

IRN : 55ce3e7371aa57795c8926d9d33c21d-551165896f6f4472b9c16812b74170d14

Ack No. : 132420156160076

Ack Date: 6-Nov-24



(ORIGINAL FOR RECIPIENT)

Phone : 8427643217,

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

## JBR TECHNOLOGIES LTD. (LDH-2)

VILL:- MANGARH, KOHARA, MACHHIWARA ROAD, LUDHIANA

India,Punjab,State Code : 03

M/S GAURAV STEELS  
D-2 FOCAL POINT KHANNA  
KHANNA-141401  
KHANNA

Bill No : L2/24-25/2735

Dated : 5-Nov-24

State : Punjab, Code : 03

GSTIN : 03ACQPD6406M1ZJ

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	76,771	3-Oct-24	2,000.00	1.06	2,120.00
2	76,949	29-Oct-24	2,000.00	1.06	2,120.00

Total

4,000.00

E. &amp; O.E Transport Charges

4,240.00

Treatment Charges @

1,760.00

GST on Transport Charges @ 18 %

763.20

GST on Treatment Charges @ 12 %

211.20

Total Amount

6,974.40

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	4,240.00	9%	381.60	9%	381.60	763.20
999432	1,760.00	6%	105.60	6%	105.60	211.20
<b>Total</b>	<b>6,000.00</b>		<b>487.20</b>		<b>487.20</b>	<b>974.40</b>

Tax Amount in words: INR Nine Hundred Seventy Four and  
Forty paise Only

INR Six Thousand Nine Hundred Seventy  
Four and Forty paise Only

For JBR TECHNOLOGIES LTD. (LDH-2)

  
Authorised Signatory

This is a Computer Generated Invoice

ANNEXURE-V

## Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal)

74034

1. Occupier's Name & Mailing Address (Including Phone No.)  <b>M/s. GAURAV STEELS</b> <b>D-2, FOCAL POINT,</b> <b>KHANNA-141401 (PB.)</b>		2. Occupier's Registration No. / Authorization No.  		
4. Transporter's Name & Address : (Including Phone No.)  <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		3. Material Document Special Vehicle  5. Type of Vehicle : Truck Tracker Special Vehicle		
8. Designated Facility Name & Site Address  <b>JBR Technologies Ltd. (Unit-II)</b> Vill: Mangarh, Near Kohara, Distt. Ludhiana.		6. Transporter's Registration No. : <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b> 7. Vehicle Registration No. : <b>PB10CD-3472</b>		
11. Waste Description :  <h3 style="text-align: center;">Sulphuric Spent Acid</h3>		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b> 10. Facility's Phone No. <b>0161-6458217, 5049936</b> 12. Total Quantity of Waste : <h3 style="text-align: center;">2000</h3>		
13. Consistency :  <h3 style="text-align: center;">Liquid</h3>				
14. Transport Description of waste	15. Containers No.    Type	16. Total Quantity	17. Unit Wt./Vol.	18. Waste Category No.
Spent Acid	Tank		Litters	12.1
			2000	
19. Special Handling Instruction & Additional Information <p style="text-align: center;">N/L</p>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described as above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp		Signature		Month    Day    Year
				01    31    2024
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		For <b>JBR Technologies Ltd. (Unit-II)</b>		Month    Day    Year
		Authorised Signatory 		01    31    2024
22. Discrepancy Note Space :				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature		Month    Day    Year

ANNEXURE-V

# Hazardous Waste Manifest 74043

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.) <i>M/S Gaurav Steels D-2 Focal Point Phonix</i>		2. Occupier's Registration No./ Authorization No.	
		3. Material Document Special Vehicle	
4. Transporter's Name & Address : (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti-Nagar, Ludhiana.		5. Type of Vehicle : Truck Tracker Special Vehicle	
		6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
		7. Vehicle Registration No. <i>VB10CD-3972</i>	
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>	
		10. Facility's Phone No. <b>0181-6458217, 5049936</b>	
11. Waste Description <b>Sulphuric Spent Acid</b>		12. Total Quantity of Waste <i>3500</i>	
		13. Consistency <b>Liquid</b>	
14. Transport Description of waste		15. Containers: No. Type	
<b>Spent Acid</b>		<b>Tank</b>	
		16. Total Quantity	
		17. Unit Wt./Vol. <b>Liters</b>	
		18. Waste Category No. <b>12.1</b>	
		<i>2500</i>	
19. Special Handling Instruction & Additional Information <b>N/L</b>			
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.			
Typed Name & Stamp		Signature	
		<i>[Signature]</i>	
		Month Day Year <i>02 09 2014</i>	
21. Transporter's Acknowledgment of Receipt of Materials			
Typed Name & Stamp		Signature	
For <b>JBR Technologies Ltd. (Unit-II)</b>		<i>[Signature]</i>	
		Month Day Year <i>02 09 2014</i>	
22. Discrepancy Note Space: <i>[Signature]</i>			
23. Facility Owner of Operation's Certificate of Hazardous Waste			
Typed Name & Stamp		Signature	
		<i>[Signature]</i>	
		Month Day Year	

ANNEXURE-V

**Hazardous Waste Manifest***(Information of Hazardous Waste for Disposal)*

74226

1. Occupier's Name & Mailing Address (Including Phone No.) 19/5 Gurdwar Street Dist. Ludhiana Punjab		2. Occupier's Registration No./Authorization No.		
4. Transporter's Name & Address: (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		5. Type of Vehicle: Truck Tracker Special Vehicle	6. Transporter's Registration No.: <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> VIII, Mangarh, Near Kohara, Distt. Ludhiana.		7. Vehicle Registration No. <b>PH001-3472</b>		
9. Facility's Registration No. <b>HMC/LDH-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
11. Waste Description: <b>Sulphuric Spent Acid</b>		12. Total Quantity of Waste <b>2000</b>		
		13. Consistency: <b>Liquid</b>		
14. Transport Description of waste	15. Containers: No. Type		16. Total Quantity	17. Unit Wt./Vol.
<b>Spent Acid</b>	<b>Tank</b>			<b>Liters</b>
				<b>2000</b>
19. Special Handling Instruction & Additional Information: <b>N/L</b>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in accordance with the conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp		Signature		Month Day Year
				02 12 2014
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		For <b>JBR Technologies Ltd. (Unit-II)</b>		Month Day Year
		Authorised Signatory		02 12 2014
22. Discrepancy Note Space: <b>None</b>				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature		Month Day Year

# Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal)

74246

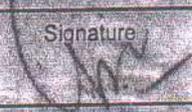
1. Occupier's Name & Mailing Address (Including Phone No.) <i>M/S Grantham Steels D. J. Road, Phase Ferozpur</i>		2. Occupier's Registration No./ Authorization No.		
		3. Material Document Special Vehicle		
4. Transporter's Name & Address (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		5. Type of Vehicle Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
		7. Vehicle Registration No. <i>PB10 CD 3472</i>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Wangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		
		10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
11. Waste Description:  <b>Sulphuric Spent Acid</b>		12. Total Quantity of Waste <i>2000</i>		
		13. Consistency: <b>Liquid</b>		
14. Transport Description of waste.	15. Containers: No. Type	16. Total Quantity	17. Unit Wt./Vol.	18. Waste Category No.
<b>Spent Acid</b>	<b>Tank</b>		<b>Liters</b>	<b>12.1</b>
			<i>2000</i>	
19. Special Handling Instruction & Additional Information: <b>N/L</b>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp		Signature		Month Day Year
		<i>[Signature]</i>		<i>02 27 2024</i>
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		Signature		Month Day Year
For <b>JBR Technologies Ltd. (Unit-II)</b>		<i>[Signature]</i>		<i>02 27 2024</i>
22. Discrepancy-Note Space				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature		Month Day Year

ANNEXURE-V

# Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal)

74678

1. Occupier's Name & Mailing Address (Including Phone No.)  <b>M/s. GAURAV STEELS</b> <b>D-2, FOCAL POINT,</b> <b>KHANNA 141401 (PB.)</b>		2. Occupier's Registration No./ Authorization No.  3. Material Document Special Vehicle		
4. Transporter's Name & Address (Including Phone No.)  <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.	5. Type of Vehicle Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>  7. Vehicle Registration No. <b>PB10ED-3472</b>		
8. Designated Facility Name & Site Address  <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>  10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
11. Waste Description:  <h2 style="text-align: center;">Sulphuric Spent Acid</h2>		12. Total Quantity of Waste <b>2000 ltr</b>  13. Consistency: <b>Liquid</b>		
14. Transport Description of waste  <b>Spent Acid</b>	15. Containers No. Type  <b>Tank</b>	16. Total Quantity  <b>2000 ltr</b>	17. Unit Wt./Vol.  <b>Liters</b>	18. Waste Category No.  <b>12.1</b>
19. Special Handling Instruction & Additional Information:  <p style="text-align: center;">N/L</p>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in per conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp  	Signature	Month <b>03</b>	Day <b>04</b>	Year <b>2014</b>
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp  For <b>JBR Technologies Ltd. (Unit-II)</b>	Authorised Signatory  	Month <b>03</b>	Day <b>04</b>	Year <b>2014</b>
22. Discrepancy Note Space:  <p style="text-align: center;">None</p>				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp	Signature	Month	Day	Year

# Hazardous Waste Manifest 74694

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.) <b>M/s. GAURAV STEELS D-2, FOCAL POINT, KHANNA 141401 (PB.)</b>		Occupier's Registration No./ Authorization No.		
		3. Material Document Special Vehicle		
4. Transporter's Name & Address : (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II) 2680, Jain Colony, Moti Nagar, Ludhiana.</b>		5. Type of Vehicle Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
		7. Vehicle Registration No. <b>PB10 CD-3472</b>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II) V. Langarh, Near Kohara, Distt. Ludhiana.</b>		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		
		10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
11. Waste Description :		12. Total Quantity of Waste <b>2000</b>		
<b>Sulphuric Spent Acid</b>		13. Consistency : <b>Liquid</b>		
14. Transport Description of waste		15. Containers No. Type	16. Total Quantity	17. Unit Wt./Vol.
<b>Spent Acid</b>		<b>Tank</b>		<b>Liters</b>
				<b>12.1</b>
				<b>2000</b>
19. Special Handling Instruction & Additional Information : <b>N/L</b>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
21. Transporter's Acknowledgment of Receipt of Materials		20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.		
Typed Name & Stamp		Signature	Month	Day
			<b>03</b>	<b>16</b>
			<b>20</b>	<b>24</b>
21. Transporter's Acknowledgment of Receipt of Materials		20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.		
Typed Name & Stamp		For <b>JBR Technologies Ltd. (Unit-II)</b>	Month	Day
		Authorised Signatory	<b>03</b>	<b>16</b>
			<b>20</b>	<b>24</b>
22. Discrepancy Note Space : <b>None</b>				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature	Month	Day

## Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal)

74629

1. Occupier's Name & Mailing Address (Including Phone No.) <i>M/S. JBR Technologies Ltd.</i>		2. Occupier's Registration No./Authorization No.		
		3. Material Document Special Vehicle		
4. Transporter's Name & Address (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		5. Type of Vehicle Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
		7. Vehicle Registration No. <b>PB10CD-3472</b>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		
		10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
11. Waste Description:  <b>Sulphuric Spent Acid</b>		12. Total Quantity of Waste <b>0.1</b>		
		13. Consistency <b>Liquid</b>		
14. Transport Description of waste		15. Containers No. Type	16. Total Quantity	17. Unit Wt./Vol.
Spent Acid		Tank		Litters
				12.1
19. Special Handling Instruction & Additional Information <b>N/L</b>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp		Signature	Month	Day
			03	21
			20	24
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		For <b>JBR Technologies Ltd. (Unit-II)</b>	Month	Day
		Authorized Signatory	03	21
			20	24
22. Discrepancy Note Space				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature	Month	Day

# Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal)

74648

1. Occupier's Name & Mailing Address (Including Phone No.) - 115 Grantham Street D-2, Sector 14 Khanna		2. Occupier's Registration No./ Authorization No.		
4. Transporter's Name & Address : (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana		5. Type of Vehicle : Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) / 2012/G711 Dt. 13/2/12</b>	
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		7. Vehicle Registration No. <b>PB10CD-3472</b>		
11. Waste Description : <div style="text-align: center; font-size: 18pt; font-weight: bold;">Sulphuric Spent Acid</div>		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		
12. Total Quantity of Waste <b>2000</b>		10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
13. Consistency : <b>Liquid</b>		11. Waste Description :		
14. Transport Description of waste <div style="text-align: center; font-weight: bold;">Spent Acid</div>		15. Containers : No.      Type <div style="text-align: center; font-weight: bold;">Tank</div>		16. Total Quantity
17. Unit Wt./Vol. <div style="text-align: center; font-weight: bold;">Litters</div>		18. Waste Category No. <div style="text-align: center; font-weight: bold;">12.1</div>		
19. Special Handling Instruction & Additional Information : <div style="text-align: center;">N/L</div>		16. Total Quantity <div style="text-align: center; font-size: 24pt; font-weight: bold;">2000</div>		
20. OCCUPIER'S CERTIFICATE: I hereby declare that the content's of the consignment are fully and accurately described by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp		Signature	Month      Day      Year 04   05   2024	
21. Transporter's Acknowledgment of Receipt of Materials		Typed Name & Stamp      For <b>JBR Technologies Ltd. (Unit-II)</b>		
22. Discrepancy Note Space :		Signature	Month      Day      Year 04   05   2024	
23. Facility Owner of Operation's Certificate of Hazardous Waste		Typed Name & Stamp		
Signature		Month      Day      Year		

ANNEXURE-V

# Hazardous Waste Manifest 75369

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.)  Mr. Gaurav Singh D-2, Boral, Ludhiana		2. Occupier's Registration No. / Authorization No.  3. Material Document Special Vehicle		
4. Transporter's Name & Address (Including Phone No.)  <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.	5. Type of Vehicle Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b> 7. Vehicle Registration No. <b>PH370CD-3472</b>		
8. Designated Facility Name & Site Address  <b>JBR Technologies Ltd. (Unit-II)</b> VIII, Mangarh, Near Kohara, Distt. Ludhiana		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b> 10. Facility's Phone No. <b>0181-6458217, 5049936</b>		
11. Waste Description:  <h2 style="text-align: center;">Sulphuric Spent Acid</h2>		12. Total Quantity of Waste <b>2000</b> 13. Consistency <b>Liquid</b>		
14. Transport Description of waste  <h3 style="text-align: center;">Spent Acid</h3>	15. Containers: No. Type  <h3 style="text-align: center;">Tank</h3>	16. Total Quantity  <h3 style="text-align: center;">2000</h3>	17. Unit Wt./Vol.  <h3 style="text-align: center;">Litters</h3>	18. Waste Category No.  <h3 style="text-align: center;">12.1</h3>
19. Special Handling Instruction & Additional Information:  <h3 style="text-align: center;">N/L</h3>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp  	Signature  	Month <b>08</b>	Day <b>13</b>	Year <b>2014</b>
Typed Name & Stamp  For <b>JBR Technologies Ltd. (Unit-II)</b>	Authorised Signatory  	Month <b>08</b>	Day <b>13</b>	Year <b>2014</b>
22. Discrepancy Note Space :				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp	Signature	Month	Day	Year

# Hazardous Waste Manifest 76263

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.) <i>Gurpreet Singh</i> <i>2680, Jain Colony, Moti Nagar, Ludhiana</i>		2. Occupier's Registration No. / Authorization No.  3. Material Document Special Vehicle		
4. Transporter's Name & Address (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.	5. Type of Vehicle Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b> 7. Vehicle Registration No. <i>PB10 CD 3412</i>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Mangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b> 10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
11. Waste Description  <h2 style="text-align: center;">Sulphuric Spent Acid</h2>		12. Total Quantity of Waste <i>2000</i> 13. Consistency <b>Liquid</b>		
14. Transport Description of waste  <h3 style="text-align: center;">Spent Acid</h3>	15. Containers No.      Type <h3 style="text-align: center;">Tank</h3>	16. Total Quantity  <h3 style="text-align: center;">2000</h3>	17. Unit Wt./Vol.  <h3 style="text-align: center;">Litters</h3>	18. Waste Category No.  <h3 style="text-align: center;">12.1</h3>
19. Special Handling Instruction & Additional Information <p style="text-align: center;">NIL</p>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp  	Signature	Month      Day      Year <div style="display: flex; justify-content: space-around;"> <div style="border: 1px solid black; padding: 2px;">08</div> <div style="border: 1px solid black; padding: 2px;">23</div> <div style="border: 1px solid black; padding: 2px;">2024</div> </div>		
Typed Name & Stamp For <b>JBR Technologies Ltd. (Unit-II)</b> 	Authorised Signatory	Month      Day      Year <div style="display: flex; justify-content: space-around;"> <div style="border: 1px solid black; padding: 2px;">08</div> <div style="border: 1px solid black; padding: 2px;">23</div> <div style="border: 1px solid black; padding: 2px;">2024</div> </div>		
22. Discrepancy Note Space				
23. Facility Owner of Operation's Certificate of Hazardous Waste Typed Name & Stamp      Signature      Month      Day      Year <div style="display: flex; justify-content: space-around; margin-top: 10px;"> <div style="border: 1px solid black; width: 20px; height: 20px;"></div> <div style="border: 1px solid black; width: 20px; height: 20px;"></div> <div style="border: 1px solid black; width: 20px; height: 20px;"></div> <div style="border: 1px solid black; width: 20px; height: 20px;"></div> <div style="border: 1px solid black; width: 20px; height: 20px;"></div> </div>				



ANNEXURE-V

## Hazardous Waste Manifest

(Information of Hazardous Waste for Disposal)

76771

1. Occupier's Name & Mailing Address (Including Phone No.)		2. Occupier's Registration No / Authorization No.		
<b>M/s. GAURAV STEELS</b> D-2, FOGAL POINT, KHANNA, 141401 (P.G.)		3. Material Document Special Vehicle		
4. Transporter's Name & Address (Including Phone No.)		5. Type of Vehicle	6. Transporter's Registration No.	
JBR Technologies Ltd. (Unit-II) 2680, Jain Colony, Moti Nagar, Ludhiana.		Truck Tracker Special Vehicle	EE (HWM) / 2012/6711 Dt. 13/2/12	
8. Designated Facility Name & Site Address		7. Vehicle Registration No. <b>PJ10CD 3472</b>		
JBR Technologies Ltd. (Unit-II) Vill. Mangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. HMC/LDH-1/2012/F (NEW)-1882 Dt. 13/2/12		
11. Waste Description		10. Facility's Phone No. 0161-6458217, 5049936		
<b>Sulphuric Spent Acid</b>		12. Total Quantity of Waste <b>2000</b>		
		13. Consistency <b>Liquid</b>		
14. Transport Description of waste		15. Containers	16. Total Quantity	17. Unit Wt./Vol.
		No. Type		18. Waste Category No.
Spent Acid		Tank		Litters
				12.1
19. Special Handling Instruction & Additional Information: <b>N/L</b>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Name & Stamp		Signature	Month	Day
			10	03
			20	24
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		For JBR Technologies Ltd. (Unit-II)	Month	Day
		Authorised Signatory	10	03
			20	24
22. Discrepancy Note Space				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature	Month	Day

ANNEXURE-V

## Hazardous Waste Manifest 76949

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.)  <b>M/s. GAURAV STEELS</b> <b>D-2, FOCAL POINT,</b> <b>KHANNA 141401 (PB.)</b>		2. Occupier's Registration No./Authorization No.  		
4. Transporter's Name & Address (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		3. Material Document Special Vehicle  		
5. Type of Vehicle Truck Tracker Special Vehicle		6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana.		7. Vehicle Registration No. <b>PB10 CD-3472</b>		
11. Waste Description  <b>Sulphuric Spent Acid</b>		9. Facility's Registration No. <b>HMC/LDH-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		
12. Total Quantity of Waste  <b>2000</b>		10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
13. Consistency  <b>Liquid</b>				
14. Transport Description of waste	15. Containers No. Type	16. Total Quantity	17. Unit Wt./Vol. Litters	18. Waste Category No. 12.1
Spent Acid	Tank			
			<b>2000</b>	
19. Special Handling Instruction & Additional Information: <p style="text-align: center;">NIL</p>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp		Signature		Month Day Year
				10 29 2024
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		Signature		Month Day Year
		For <b>JBR Technologies Ltd. (Unit-II)</b>		10 29 2024
22. Discrepancy Note Space:				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature		Month Day Year

# Hazardous Waste Manifest 77437

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.) <i>M/S Gullbani Street 6 D-7 Fard Road Ludhiana</i>		2. Occupier's Registration No./Authorization No.			
		3. Material Document Special Vehicle			
4. Transporter's Name & Address (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moli Nagar, Ludhiana.	5. Type of Vehicle Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) 2012/6711 Dt. 13/2/12</b>			
		7. Vehicle Registration No. <i>PH10C123472</i>			
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> VIII Mangarh, Near Kohara, Distt. Ludhiana.		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>			
		10. Facility's Phone No. <b>0161-6458217, 5049936</b>			
11. Waste Description  <b>Sulphuric Spent Acid</b>		12. Total Quantity of Waste <i>2000</i>			
		13. Consistency <b>Liquid</b>			
14. Transport Description of waste	15. Containers No. Type	16. Total Quantity	17. Unit Wt/Vol	18. Waste Category No.	
<b>Spent Acid</b>	<b>Tank</b>		<b>Liters</b>	<b>12.1</b>	
			<i>2000</i>		
19. Special Handling Instruction & Additional Information <p style="text-align: center;">N/L</p>					
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described at [ ] by proper shipping name and are categorised, packed, marked and labeled and are in all respects in [ ] proper conditions for transport by road according to applicable national government regulations.					
Typed Name & Stamp		Signature	Month	Day	Year
			1	2	19
21. Transporter's Acknowledgment of Receipt of Materials					
Typed Name & Stamp		Signature	Month	Day	Year
For <b>JBR Technologies Ltd. (Unit-II)</b>			1	2	19
		Authorised Signatory			
22. Discrepancy Note Space					
23. Facility Owner of Operation's Certificate of Hazardous Waste					
Typed Name & Stamp		Signature	Month	Day	Year

ANNEXURE-V

# Hazardous Waste Manifest 77894

(Information of Hazardous Waste for Disposal)

1. Occupier's Name & Mailing Address (Including Phone No.) <i>M/S JBR Technologies Ltd.</i>		2. Occupier's Registration No. / Authorization No.		
		3. Material Document Special Vehicle		
4. Transporter's Name & Address (Including Phone No.) <b>JBR Technologies Ltd. (Unit-II)</b> 2680, Jain Colony, Moti Nagar, Ludhiana.		5. Type of Vehicle: Truck Tracker Special Vehicle	6. Transporter's Registration No. <b>EE (HWM) / 2012/6711 Dt. 13/2/12</b>	
		7. Vehicle Registration No. <i>PH 02-3672</i>		
8. Designated Facility Name & Site Address <b>JBR Technologies Ltd. (Unit-II)</b> Vill. Mangarh, Near Kohara, Distt. Ludhiana		9. Facility's Registration No. <b>HMC/LDH/-1/2012/F (NEW)-1882 Dt. 13/2/12</b>		
		10. Facility's Phone No. <b>0161-6458217, 5049936</b>		
11. Waste Description		12. Total Quantity of Waste <i>2000</i>		
<b>Sulphuric Spent Acid</b>		13. Consistency <b>Liquid</b>		
14. Transport Description of waste		15. Containers: No. Type	16. Total Quantity	17. Unit Wt/Vol
<b>Spent Acid</b>		<b>Tank</b>		<b>Litres</b>
				<i>2000</i>
19. Special Handling instruction & Additional Information <b>N/L</b>				
20. OCCUPIER'S CERTIFICATE: I hereby declare that the contents of the consignment are fully and accurately described by proper shipping name and are categorised, packed, marked and labeled and are in all respects in proper conditions for transport by road according to applicable national government regulations.				
Typed Name & Stamp		Signature	Month	Day
			<i>02</i>	<i>03</i>
			<i>20</i>	<i>23</i>
21. Transporter's Acknowledgment of Receipt of Materials				
Typed Name & Stamp		For <b>JBR Technologies Ltd. (Unit-II)</b>	Month	Day
		Authorised Signatory	<i>02</i>	<i>03</i>
			<i>20</i>	<i>23</i>
22. Discrepancy Note Space				
23. Facility Owner of Operation's Certificate of Hazardous Waste				
Typed Name & Stamp		Signature	Month	Day

Sl. No.	Initial Reading	Effluent	Leaking	Consumption	Closing Reading	Date of Leaking	Receipt No.	Vehicle No.
1-9-23	516.75	2500 litres	2500 litres	2500 litres	519.25	21-9-2023	72468	PB10CD 3472
4-10-23	519.25	2500 litres	2500 litres	2500 litres	521.75	14-10-2023	72935	PB10CD 3472
11-10-23	521.75	2500 litres	2500 litres	2500 litres	524.25	03-11-2023	72789	PB10CD 3472
11-10-23	524.25	2500 litres	2500 litres	2500 litres	526.75	11-11-2023	72794	PB10CD 3472
11-10-23	526.75	2500 litres	2500 litres	2500 litres	529.25	20-11-2023	73957	PB10CD 3472
11-10-23	529.25	2500 litres	2500 litres	2500 litres	531.75	30-11-2023	73974	PB10CD 3472
12-10-23	531.75	2500 litres	2500 litres	2500 litres	534.25	07-12-2023	73257	PB10CD 3472
12-10-23	534.25	2500 litres	2500 litres	2500 litres	536.75	14-12-2023	73664	PB10CD 3472
12-10-23	536.75	2500 litres	2500 litres	2500 litres	539.25	23-12-2023	73353	PB10CD 3472
1-01-24	539.25	2500 litres	2500 litres	2500 litres	541.75	05-01-2024	73371	PB10CD 3472
1-01-24	541.75	2500 litres	2500 litres	2500 litres	544.25	11-01-2024	73478	PB10CD 3472
1-01-24	544.25	2500 litres	2500 litres	2500 litres	546.75	25-01-2024	73493	PB10CD 3472
1-01-24	546.75	2000 litres	2000 litres	2000 litres	548.75	31-01-2024	74034	PB10CD 3472
2-01-24	548.75	2500 litres	2500 litres	2500 litres	551.75	09-02-2024	74043	PB10CD 3472
2-01-24	551.75	2000 litres	2000 litres	2000 litres	553.75	17-02-2024	74926	PB10CD 3472
2-01-24	553.75	2000 litres	2000 litres	2000 litres	555.75	27-02-2024	74946	PB10CD 3472
03-01-24	555.75	2000 litres	2000 litres	2000 litres	557.75	04-03-2024	74678	PB10CD 3472
03-01-24	557.75	2000 litres	2000 litres	2000 litres	560.25	16-03-2024	74694	PB10CD 3472
3-01-24	560.25	2000 litres	2000 litres	2000 litres	562.25	21-03-2024	74629	PB10CD 3472
4-01-24	562.25	2000 litres	2000 litres	2000 litres	564.25	05-04-2024	74648	PB10CD 3472
16-01-24	564.25	2000 litres	2000 litres	2000 litres	566.25	13-06-2024	75369	PB10CD 3472
8-01-24	566.25	2000 litres	2000 litres	2000 litres	568.25	23-08-2024	76263	PB10CD 3472
9-01-24	568.25	2000 litres	2000 litres	2000 litres	570.75	16-09-2024	76498	PB10CD 3472
10-01-24	570.75	2000 litres	2000 litres	2000 litres	572.75	03-10-2024	76771	PB10CD 3472
10-01-24	572.75	2000 litres	2000 litres	2000 litres	574.75	29-10-2024	76949	PB10CD 3472
12-01-24	574.75	2000 litres	2000 litres	2000 litres	576.75	19-12-2024	77437	PB10CD 3472
12-01-24	576.75	2000 litres	2000 litres	2000 litres	578.75	06-02-2025	77894	PB10CD 3472

# A-ONE ENTERPRISES

Mfrs. of : High Class Sewing Machine Parts, Spl. Needle Plate, Slide Plate & Face Plate etc.

NEAR SOHAL ENGINEERING WORKS, D 40-41, FOCAL POINT, KHANNA (PB.) - 141401

DATED 21-08-2024

## AGREEMENT

ਮੈਂ ਨਰਿੰਦਰ ਕੁਮਾਰ ਸਪੁਤਰ ਸ਼੍ਰੀ ਮਨਜੀਤ ਰਾਏ ਮੇਰੀ ਫੈਕਟਰੀ  
A-ONE ENTERPRISES, D-40-41, FOCAL POINT, KHANNA-141401, ਜੋ  
ਕਿ ਮੈਂ M/s. SOHAL ENGG. WORKS, D-40-41, FOCAL POINT, KHANNA  
-141401 ਤੋਂ ਕਰਾਏ ਤੇ ਲਈ ਹੋਈ ਹੈ ਉਹ ਮੈਂ 15-11-2024 ਤੱਕ ਖਾਲੀ ਕਰ ਦੇਵਾਂਗਾ  
ਅਤੇ ਜੋ ਵੀ ਕਰਾਇਆ, ਬਿਜਲੀ ਦਾ ਬਿਲ ਦੇ ਕੇ ਆਪਨੀ ਮਸ਼ੀਨਰੀ ਚੁੱਕ ਲਵਾਂਗਾ ਅਗਰ ਮੈਂ  
ਜਗਾ ਅਤੇ ਸ਼ੈਡ ਖਾਲੀ ਨਹੀਂ ਕਰਦਾ ਤਾਂ M/s. M/s. SOHAL ENGG. WORKS, d-40-  
41, FOCAL POINT, KHANNA -141401, ਮੇਰੀ ਫੈਕਟਰੀ A-ONE  
ENTERPRISES, D-40-41, FOCAL POINT, KHANNA-141401 ਨੂੰ ਤਾਲਾ ਲਗਾ  
ਕੇ ਆਪਨਾ ਪੈਸਾ ਵਸੂਲ ਕਰਕੇ ਕਬਜ਼ਾ ਕਰ ਸਕਦੀ ਹੈ ਮੈਨੂੰ ਇਤਰਾਜ਼ ਨਹੀਂ ਹੋਵੇਗਾ

WITNESS:

1. Narinder Kumar  
98788-86625

2. Baljeet Singh  
88377 53263

For A-ONE ENTERPRISES

**For A-ONE ENTERPRISES**

Narinder Kumar Prop.

(Narinder Kumar S/o Sh. Manjit Rai)



GSTIN : 03AQHPS1561M1ZM M : 98148-24690

**ਜਸਬੀਰ ਇੰਡਸਟਰੀਜ਼**  
**JASBIR INDUSTRIES**

MANUFACTURERS OF : SEWING MACHINE PARTS  
TRADE MARK - AMAR

**D4, FOCAL POINT, KHANNA (PUNJAB)**





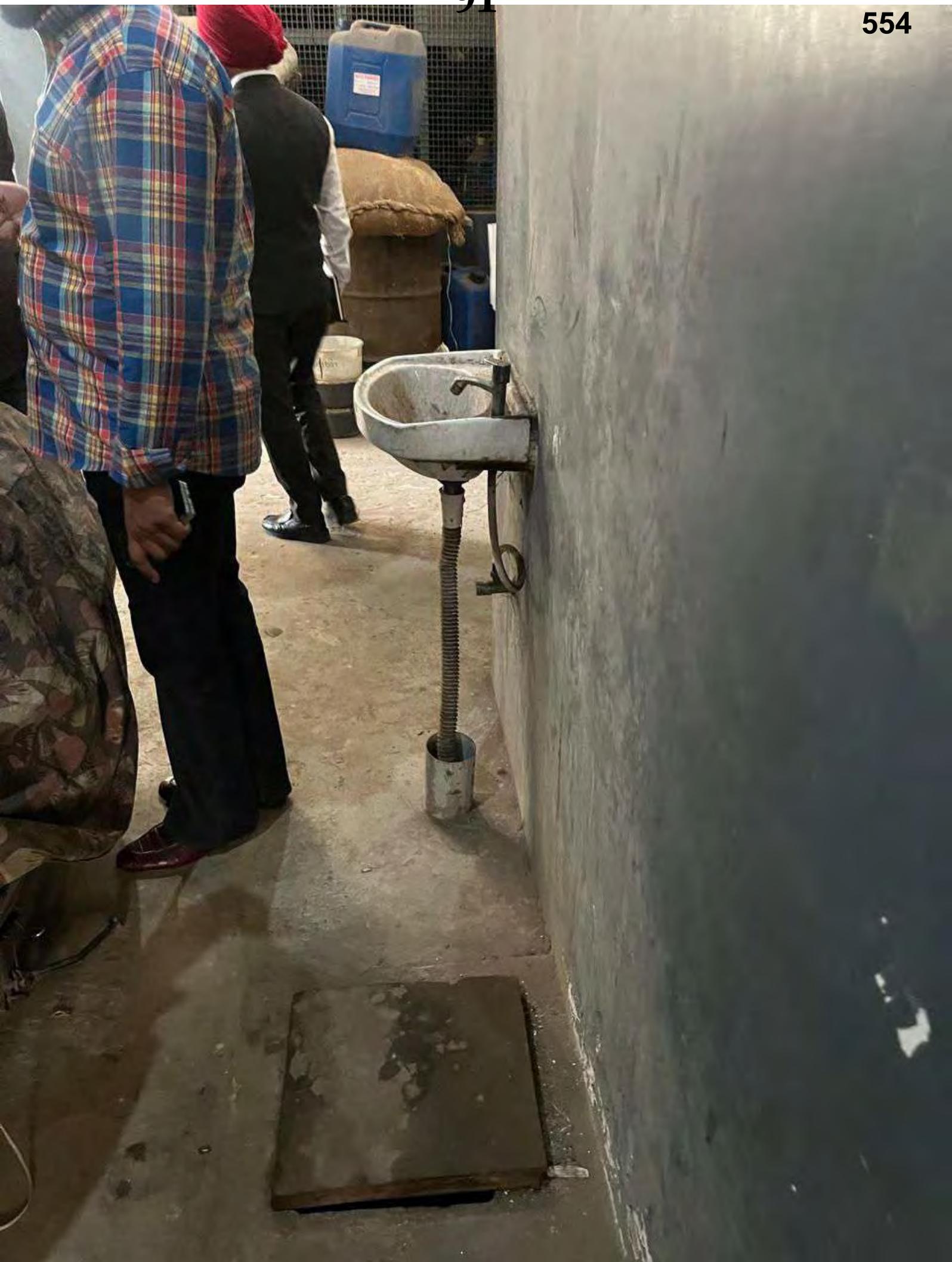














## ANNEXURE A-13

**J.B.R. TECHNOLOGIES LTD LDH 1**  
**2680, JAIN COLONY, MOTI NAGAR, LUDHIANA**

Quantity  
Increase

## KYC

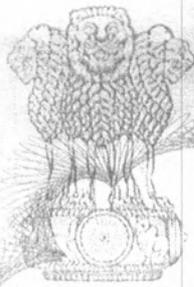
1. Name of firm/company M/S Jasbir Industries
2. Address D-4 Focal Point Kaanra  
141401
3. Contact Details 9814024690 + 9814024690
4. Name of Authorized Signatory  
to sign the receipt register Sh. Lovneet Singh
5. Quantity of effluent per month 8000 + 2000 = 10000 ltr per/m
6. Ration of Unit After \_\_\_ days (on telephone call only)
7. Quantity notified with P.P.C.B. \_\_\_\_\_
8. Amount of Security Rs. \_\_\_\_\_ vides Cheque No. \_\_\_\_\_  
dated \_\_\_\_\_
9. Is the Effluent Tank approachable by  
three wheeler  
LTV  
HTV
10. Is the tank attached with Propellers Pump? Yes/No
11. Any other information
12. GST MUST BE PROVIDED 03AQHPS1561M1ZM
13. Gmail ID amansw @ cine . in

SIGNATURE

DATE:

29/03/23

For Jasbir Industries  
 Lovneet Singh  
 Prop.



सत्यमेव जयते

INDIA NON JUDICIAL  
Government of Punjab

e-Stamp

Certificate No. : IN-PB60548409312985V  
 Certificate Issued Date : 11-Jan-2023 12:02 PM  
 Certificate Issued By : pbmamtrnu  
 Account Reference : NEWIMPACC (SV)/ pb7064704/ LUDHIANA/ PB- C  
 Unique Doc. Reference : SUBIN-PBPB706470422245276547057V  
 Purchased by : Tirok Singh  
 Description of Document : Article 15 Bond  
 Property Description : Not Applicable  
 Area of Property : Not Applicable  
 Consideration Price (Rs.) : 0  
 (Zero)  
 First Party : JBR TECHNOLOGIES LTD  
 Second Party : Not Applicable  
 Stamp Duty Paid By : JBR TECHNOLOGIES LTD  
 Stamp Duty Amount(Rs.) : 50  
 (Fifty only)



**AGREEMENT**

(For Members of Ludhiana Effluent Treatment Society )

This agreement is entered between M/S Jasbir Industries,  
.....through its Sh. MR. Lovneet Singh ..... Herein after called the member (an  
authorized member of Ludhiana Effluent Treatment Society Ludhiana/SPV )

M/s J.B.R. Technologies Pvt. Ltd. CETP, 260-61, Phase-VIII, Focal Point, Ludhiana. Hereinafter called the  
operator through its Managing Director Mr. Rajinder Singh on dated 22/03/2023 .

The broad terms of the agreement are detailed hereunder:

**For Jasbir Industries**

*Lovneet Singh*

**Prop.**

**For JBR Technologies Ltd**

**JD 0039251639**

**Dir**

Stamp duty entered

Stamp duty is a tax levied on the certificate and is payable to the Government of Punjab. The stamp duty is to be paid to the Government of Punjab through the Punjab State Treasury. The stamp duty is to be paid to the Government of Punjab through the Punjab State Treasury. The stamp duty is to be paid to the Government of Punjab through the Punjab State Treasury.

(8000+2000=10000)  
 That both parties are interested to enter into an agreement for lifting and treatment of Effluent as declared by the member to be 10000 liters (in words Ten thousand ltr per month) per month produced by the unit of the member situated at D-4, Focal Point Khanna (Pincode 1211101).

2. That the SPV has approved the operator for running and maintenance of the plant upto 31.05.2025. That this agreement is for a period three years from the date of signing of this agreement and further increase of contract period will be to entire discretion of SPV.

3. That the operator will maintain the record for total collected effluent from all the listed members who have undergone agreement with the operator and based on total monthly collection (from first of each month to end of last date of that month), the charges of treatment of effluent will be charged by the operator from the member @Rs.1.59/- per ltr.

The above rates will increase annually by minimum 5% per annum. If the circumstance or price are abnormal high then the above rate will be increased by more than 5% after detailed discussion and accepted by SPV.

4. That the above treatment charges are inclusive of transportation charges subject to minimum lift of 8000 ltr. Each time. Each member will ensure immediate delivery of effluent to the operator /transport party without delay. In case the operator / transport party will have to wait for more than half an hour then in that case halting charges Rs 300/-per hour will be charged from the member..

5. That the member will make an arrangement at his own cost for storing his effluent in his factory at some nearby approach point or main gate where the transport vehicle can have easy access. The operator will lift minimum 2000liters of effluent at one time. In case of quantity of effluent is less, the amount equivalent to 2000 liter will be charged from the member.

6. A log book/ register will be maintained by the operator, which will be accompanied by each transporter and each quantity lifted will be jointly entered and signed by the member/its representative and transport party.

7. That the above quoted rates do not include any type of taxes. All taxes as prevailing from time to time will be changed extra by operator from the member.

8. That the member will deposit security with the operator for two month of his agreed lifting considering Rs.1.59/- Per liter as the rate. The operator will be responsible for lifting the declared quantity by the member only. In case, the quantity of effluent is more than declared quantity, then more security deposit will be taken from the member.

9. That the operator will only be responsible for the treatment of effluent lifted from each member and not for the quantity of effluent produced by the member. The member will remain responsible for matching the quantity produced by him, given to operator and recorded in P.P.C.B. records. The operator will stand responsible for any undeclared quantity of effluent by the member.

10. That after the completion of each month, the operator will handover the bill of charges to the member within 1<sup>st</sup> week of next month and the payment will be paid by the member up to 15<sup>th</sup> of that month e.g., the treatment & transportation charges bill from 1<sup>st</sup> to 31<sup>st</sup> May will be handed over to the member up to 7<sup>th</sup> of June and the payment will be made by the member to the operator before 15<sup>th</sup> June. In case the payment will be delayed in the next 15 days, then 2% penalty will be charged from the member. In case of member makes payment before 15<sup>th</sup> of month then he will be eligible for 2% discount.

For JBR Technologies Limited

  
 Director

For Jasbir Industries

  
 Director

That in case of non payment by the member up to the last date of next month (i.e. in example under member 10 above, non-payment up to 30<sup>th</sup> of June) , the operator will stop lifting of the effluent of member under information to P.P.C.B. and with a copy to SPV. In these circumstance, the operator will be responsible in any way to the member if any action is taken by P.P.C.B. or any other department. The security deposited by the member will be forfeited. In case the member wants to rejoin the operator , then the security of the member will be taken equivalent to 2/- per liter subject to a minimum of Rs 7500/-

12. That the above noted charges are the pure charges for lifting and treatment of effluent and not for treatment of sludge. The sludge treatment /destroying charges if any will be extra and will be decided later by SPV.

13. That any uncovered item in this agreement or any thing left in this agreement will be discussed by the operator with SPV and any thing finalized by both will apply on all the members and all member will agree to any such decision .

14. That in case of dispute with member, the SPV will act as arbitrator and the decision of SPV shall be final and binding both the parties.

15. The operator through its Managing Director has the right to cancel the M.O.U. after prior intimation to the member by SPV.

16. A minimum charges of Rs 13515/-PM is to be paid to the operator by all listed member even if there is no effluent to lift in a particular month so for as this Agreement is in force.

17. Both the parties have read understood the contents, terms and the conditions of the agreement and have agreed to abide by all the terms from heart and soul to maintain the high dignity of the agreement.

18. Both the parties have given their hand on the 22<sup>nd</sup> day of March, 2023

19. The operator through its Managing Director has the right to cancel the M.O.U. after prior intimation to the member by Ludhiana Effluent Treatment Society for electroplating units, that in such case the security deposit if any with the operator shall be treated as lapsed /withdrawn by the operator..

MEMBER **For Jasbir Industries**  
*Lawrence*  
 Prop.

**FOR J.B.R TECHNOLOGIES LTD**  
 For JBR Technologies Limited  
**MANAGING DIRECTOR**  
*[Signature]*  
 Director



## ANNEXURE A-14

(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT  
LUDHIANA

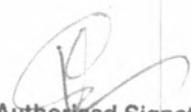
India, Punjab, State Code : 03

M/S	<b>JASBIR INDUSTRIES (KHANNA)</b> D-4, FOCAL POINT, KHANNA, DIST:- LUDHIANA - 141401 KHANNA	Bill No : <b>L1/24-25/13342</b>
State	: Punjab, Code : 03	Dated : 3-Feb-25
GSTIN	: 03AQHPS56M1ZM	

S.No.	Receipt No.	Date	Quantity	Rate	Amount
	5.35.532	27-Jan-25	4,000.00	0.87	3,480.00
2	5.37.119	30-Jan-25	4,000.00	0.87	3,480.00
<b>Total</b>			<b>8,000.00</b>		

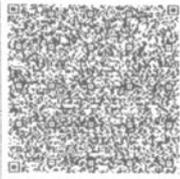
E. & O.E Transport Charges **6,960.00**Treatment Charges @ 0.80 **6,400.00**Minimum Charges **831.00**GST on Transport Charges @ 18 % **1,252.80**GST on Treatment Charges @ 12 % **768.00**GST on Minimum Charges @ 18 % **149.58****Total Amount 16,361.38**

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
99659	6,960.00	9%	626.40	9%	626.40	1,252.80
999432	6,400.00	6%	384.00	6%	384.00	768.00
999799	831.00	9%	74.79	9%	74.79	149.58
<b>Total</b>	<b>14,191.00</b>		<b>1,085.19</b>		<b>1,085.19</b>	<b>2,170.38</b>

Tax Amount (in words) : **INR Two Thousand One Hundred  
Seventy and Thirty Eight paise Only****INR Sixteen Thousand Three Hundred Sixty  
One and Thirty Eight paise Only**For **JBR TECHNOLOGIES LTD. (LDH-1)**
  
 Authorised Signatory

e-Invoice

IRN : eaa8981522ed9ff06a9dcc16251186cc9fdb-  
4fb648711ffe24d80c10f4c04b1f  
Ack No. : 132520780534301  
Ack Date: 3-Jan-25



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S **JASBIR INDUSTRIES (KHANNA)**  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141401  
KHANNA

Bill No : **L1/24-25/12018**

Dated : 3-Jan-25

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,32,521	18-Dec-24	5,000.00	0.87	4,350.00
2	5,34,758	31-Dec-24	4,000.00	0.87	3,480.00
<b>Total</b>			<b>9,000.00</b>		

E & O.E Transport Charges **7,830.00**Treatment Charges @ 0.80 **7,200.00**GST on Transport Charges @ 18 % **1,409.40**GST on Treatment Charges @ 12 % **864.00****Total Amount 17,303.40**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	7,830.00	9%	704.70	9%	704.70	1,409.40
999432	7,200.00	6%	432.00	6%	432.00	864.00
<b>Total</b>	<b>15,030.00</b>		<b>1,136.70</b>		<b>1,136.70</b>	<b>2,273.40</b>

Tax Amount (in words) : **INR Two Thousand Two Hundred  
Seventy Three and Forty paise Only**

**INR Seventeen Thousand Three Hundred Three  
and Forty paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory



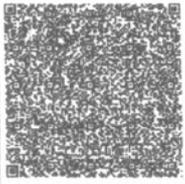
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e-Invoice

IRN : c6413574d5d5f7c0b8af2e08fd513383ce73-4c44e32d9ac60dd335b86658c94e

Ack No. : 132420471508289

Ack Date: 4-Dec-24



GSTIN : 03AABCJ8941R1Z1

Tax Invoice

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S **JASBIR INDUSTRIES (KHANNA)**  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141401  
KHANNA

Bill No : **L1/24-25/10695**

Dated : 4-Dec-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,28,692	19-Nov-24	4,000.00	0.87	3,480.00
2	5,31,904	30-Nov-24	4,000.00	0.87	3,480.00

**Total**

**8,000.00**

*E. & O.E*

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	Description	Amount
996519	6,960.00	9%	626.40	9%	626.40	1,252.80	Transport Charges	6,960.00
999432	6,400.00	6%	384.00	6%	384.00	768.00	Treatment Charges @ 0.80	6,400.00
999799	831.00	9%	74.79	9%	74.79	149.58	Minimum Charges	831.00
							GST on Transport Charges @ 18 %	1,252.80
							GST on Treatment Charges @ 12 %	768.00
							GST on Minimum Charges @ 18 %	149.58
<b>Total</b>	<b>14,191.00</b>		<b>1,085.19</b>		<b>1,085.19</b>	<b>2,170.38</b>	<b>Total Amount</b>	<b>16,361.38</b>

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Thirty Eight paise Only**

**INR Sixteen Thousand Three Hundred Sixty One and Thirty Eight paise Only**

For **JBR TECHNOLOGIES LTD. (LDH-1)**

Authorised Signatory

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563



Invoice

IRN : 103ab7f4e5380f0fbde1b7e692cb9d4d313f-f7b208c6f2c91b8e58b0f74f69ef

Ack No. : 132420147136147

Ack Date: 5-Nov-24

(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S **JASBIR INDUSTRIES (KHANNA)**  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141 401.  
KHANNA

Bill No : **L1/24-25/9597**

Dated : 5-Nov-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,27,202	15-Oct-24	4,500.00	0.87	3,915.00
2	5,27,868	29-Oct-24	4,000.00	0.87	3,480.00
<b>Total</b>			<b>8,500.00</b>		

E. & O.E Transport Charges **7,395.00**

Treatment Charges @ **6,800.00**

GST on Transport Charges @ 18 % **1,331.10**

GST on Treatment Charges @ 12 % **816.00**

**Total Amount 16,342.10**

HSN/SAC	Taxable	Central Tax		State Tax		Total
	Value	Rate	Amount	Rate	Amount	Tax Amount
996519	7,395.00	9%	665.55	9%	665.55	1,331.10
999432	6,800.00	6%	408.00	6%	408.00	816.00
<b>Total</b>	<b>14,195.00</b>		<b>1,073.55</b>		<b>1,073.55</b>	<b>2,147.10</b>

Tax Amount (in words) : **INR Two Thousand One Hundred Forty Seven and Ten paise Only**

**INR Sixteen Thousand Three Hundred Forty Two and Ten paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

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101

Ack No. : 132419793945380

Ack Date: 4-Oct-24

564

(ORIGINAL FOR RECIPIENT)

Phone : 8699343217, 9056143217, 9041243217, 9858061222

GSTIN : 03AABCJ8941R1Z1

**JBR TECHNOLOGIES LTD. (LDH-1)**COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03M/S **JASBIR INDUSTRIES (KHANNA)**  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141 401.  
KHANNABill No : **L1/24-25/8067**

Dated : 3-Oct-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,19,599	17-Sep-24	5,000.00	0.87	4,350.00
2	5,22,939	28-Sep-24	4,500.00	0.87	3,915.00
<b>Total</b>			<b>9,500.00</b>		

E. & O.E			
Transport Charges			8,265.00
Treatment Charges @ 0.80			7,600.00
GST on Transport Charges @ 18 %			1,487.70
GST on Treatment Charges @ 12 %			912.00
<b>Total Amount</b>			<b>18,264.70</b>

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	8,265.00	9%	743.85	9%	743.85	1,487.70
999432	7,600.00	6%	456.00	6%	456.00	912.00
<b>Total</b>	<b>15,865.00</b>		<b>1,199.85</b>		<b>1,199.85</b>	<b>2,399.70</b>

Tax Amount (in words) : **INR Two Thousand Three Hundred Ninety Nine and Seventy paise Only****INR Eighteen Thousand Two Hundred Sixty Four and Seventy paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

This is a Computer Generated Invoice

**565** Invoice



IRN : 95da0d2575293fe0be6ea435c20a3e5330c-4aaf732a656acc27454286a2869d6  
 Ack No. : 132419457868727  
 Ack Date: 4-Sep-24

(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S <b>JASBIR INDUSTRIES (KHANNA)</b> D-4, FOCAL POINT, KHANNA, DIST:- LUDHIANA-141 401. KHANNA State : Punjab, Code : 03 GSTIN : 03AQHPS1561M1ZM	Bill No : <b>L1/24-25/6755</b> Dated : 4-Sep-24
--	--

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,19,284	20-Aug-24	5,000.00	0.87	4,350.00
2	5,20,242	29-Aug-24	4,500.00	0.87	3,915.00
<b>Total</b>			<b>9,500.00</b>		

PAID  
12/09/2024

E. & O.E		Transport Charges	8,265.00
		Treatment Charges @ 0.80	7,600.00
		GST on Transport Charges @ 18 %	1,487.70
		GST on Treatment Charges @ 12 %	912.00
		<b>Total Amount</b>	<b>18,264.70</b>

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	8,265.00	9%	743.85	9%	743.85	1,487.70
999432	7,600.00	6%	456.00	6%	456.00	912.00
<b>Total</b>	<b>15,865.00</b>		<b>1,199.85</b>		<b>1,199.85</b>	<b>2,399.70</b>

Tax Amount (in words) : **INR Two Thousand Three Hundred Ninety Nine and Seventy paise Only**

**INR Eighteen Thousand Two Hundred Sixty Four and Seventy paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

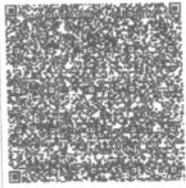
Authorized Signatory

e-Invoice

IRN : 4cc14e25ba9bbdaa6580397f7f7353d8a62-  
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Ack No. : 132419143070421

Ack Date: 3-Aug-24



GSTIN : 03AABCJ8941R1Z1 Tax Invoice Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S **JASBIR INDUSTRIES (KHANNA)**  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141401  
KHANNABill No : **L1/24-25/5513**

Dated : 2-Aug-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,16,536	20-Jul-24	5,000.00	0.87	4,350.00
2	5,19,553	30-Jul-24	4,000.00	0.87	3,480.00

**Total 9,000.00**

E. &amp; O.E

Transport Charges	7,830.00
Treatment Charges @ 0.80	7,200.00
GST on Transport Charges @ 18 %	1,409.40
GST on Treatment Charges @ 12 %	864.00
<b>Total Amount</b>	<b>17,303.40</b>

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	7,830.00	9%	704.70	9%	704.70	1,409.40
999432	7,200.00	6%	432.00	6%	432.00	864.00
<b>Total</b>	<b>15,030.00</b>		<b>1,136.70</b>		<b>1,136.70</b>	<b>2,273.40</b>

Tax Amount (in words) : **INR Two Thousand Two Hundred  
Seventy Three and Forty paise Only****INR Seventeen Thousand Three Hundred Three  
and Forty paise Only**For **JBR TECHNOLOGIES LTD. (LDH-1)**

Authorized Signatory

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**567** e-Invoice



IRN : 5667722bdd7002baafa1200483b5ac80ac5-0e50ef4c15d71a97d887b1a4a5c13  
 Ack No. : 132418834657103  
 Ack Date: 4-Jul-24

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

(DUPLICATE FOR SUPPLIER)  
 Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S **JASBIR INDUSTRIES (KHANNA)**  
 D-4, FOCAL POINT,  
 KHANNA, DIST:- LUDHIANA-141 401.  
 KHANNA

Bill No : **L1/24-25/4833**

Dated : 4-Jul-24

State : Punjab, Code : 03  
 GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5.13,286	18-Jun-24	5,500.00	0.87	4,785.00
2	5.14,874	29-Jun-24	3,500.00	0.87	3,045.00

**PAID**  
 19/07/2024

Total

**9,000.00**

E. & O.E Transport Charges

Treatment Charges @ 7,830.00  
 GST on Transport Charges @ 18 % 7,200.00  
 GST on Treatment Charges @ 12 % 1,409.40  
**Total Amount 864.00**  
**17,303.40**

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	7,830.00	9%	704.70	9%	704.70	1,409.40
999432	7,200.00	6%	432.00	6%	432.00	864.00
<b>Total</b>	<b>15,030.00</b>		<b>1,136.70</b>		<b>1,136.70</b>	<b>2,273.40</b>

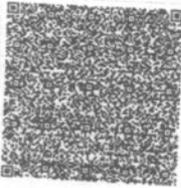
Tax Amount (in words) : **INR Two Thousand Two Hundred Seventy Three and Forty paise Only**  
**INR Seventeen Thousand Three Hundred Three and Forty paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice



IRN : e74ea93022f279e0cfa411531808dc44-879900c96cd3f1a69fc60b7fab5ec10a  
 Ack No. : 132418531808370  
 Ack Date: 5-Jun-24

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

(ORIGINAL FOR RECIPIENT)  
 Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S **JASBIR INDUSTRIES (KHANNA)**  
 D-4, FOCAL POINT,  
 KHANNA, DIST:- LUDHIANA-141 401.  
 KHANNA

Bill No : **L1/24-25/3868**

State : Punjab, Code : 03  
 GSTIN : 03AQHPS1561M1ZM

Dated : 5-Jun-24

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,11,368	18-May-24	5,000.00	0.87	4,350.00
2	5,13,556	31-May-24	5,000.00	0.87	4,350.00
<b>Total</b>			<b>10,000.00</b>		

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	Description	Amount
996519	8,700.00	9%	783.00	9%	783.00	1,566.00	E & O.E Transport Charges	8,700.00
999432	8,000.00	6%	480.00	6%	480.00	960.00	Treatment Charges @ 0.80	8,000.00
							GST on Transport Charges @ 18 %	1,566.00
							GST on Treatment Charges @ 12 %	960.00
<b>Total</b>	<b>16,700.00</b>		<b>1,263.00</b>		<b>1,263.00</b>	<b>2,526.00</b>	<b>Total Amount</b>	<b>19,226.00</b>

Tax Amount (in words) : **INR Two Thousand Five Hundred Twenty Six Only**  
**INR Nineteen Thousand Two Hundred Twenty Six Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

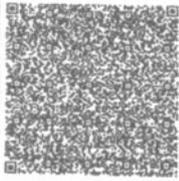
569

e-Invoice

IRN : 861baed13f9126a3281944a9a7b26-50ce2e59e0e50d787af05854078c00fa61

Ack No. : 132418189443121

Ack Date: 3-May-24



106

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

(ORIGINAL FOR RECIPIENT)

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03M/S JACBIR INDUSTRIES (KHANNA)  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141 401.  
KHANNA

Bill No : L1/24-25/1361

Dated : 2-May-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,04,540	17-Apr-24	5,000.00	0.87	4,350.00
2	5,08,712	30-Apr-24	4,000.00	0.87	3,480.00

PAID  
07/05/2024

Total

9,000.00

E. &amp; O.E

Transport Charges 7,830.00

Treatment Charges @ 7,200.00

Minimum Charges

GST on Transport Charges @ 18 % 1,409.40

GST on Treatment Charges @ 12 % 864.00

GST on Minimum Charges

Total Amount 17,303.40

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	7,830.00	9%	704.70	9%	704.70	1,409.40
999432	7,200.00	6%	432.00	6%	432.00	864.00
<b>Total</b>	<b>15,030.00</b>		<b>1,136.70</b>		<b>1,136.70</b>	<b>2,273.40</b>

Tax Amount (in words) : **INR Two Thousand Two Hundred Seventy Three and Forty paise Only****INR Seventeen Thousand Three Hundred Three and Forty paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

  
 Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : 9aa2eb7cc87c2db2b96b6183ee57c672-  
f43b663b37d60264c4b01f0cd1849

107

570

Ack No. : 132417916225351

Ack Date: 5-Apr-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1) -2023-24**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S JASBIR INDUSTRIES (KHANNA)

D-4, FOCAL POINT,

KHANNA, DIST:- LUDHIANA-141 401.

KHANNA

Bill No : L1/23-24/1168

Dated : 5-Apr-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,05,901	14-Mar-24	5,000.00	0.87	4,350.00
2	5,05,968	28-Mar-24	5,000.00	0.87	4,350.00
<b>Total</b>			<b>10,000.00</b>		

E. &amp; O.E

Transport Charges 8,700.00

Treatment Charges @ 0.80 8,000.00

Minimum Charges

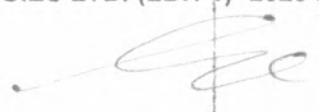
GST on Transport Charges @ 18 % 1,566.00

GST on Treatment Charges @ 12 % 960.00

GST on Minimum Charges

**Total Amount 19,226.00**Tax Amount (in words) : **INR Two Thousand Five Hundred  
Twenty Six Only****INR Nineteen Thousand Two Hundred Twenty  
Six Only**

For JBR TECHNOLOGIES LTD. (LDH-1) -2023-24

  
 Authorised Signatory

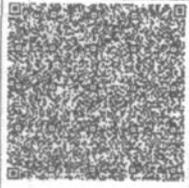
This is a Computer Generated Invoice

571 e-Invoice

IRN : ad51d57ab7e2d94f92cbc4bb251342f315b-42f6a5c2c03c43bfe6220b8a848a5

Ack No. : 132417610859270

Ack Date: 5-Mar-24



(ORIGINAL FOR RECEIPT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 8855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S JASBIR INDUSTRIES (KHANNA)  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141 401.  
KHANNA

Bill No : L1/23-24/15328

Dated : 5-Mar-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	4,96,616	17-Feb-24	5,000.00	0.87	4,357.50
2	5,02,424	29-Feb-24	4,500.00	0.87	3,921.75

**PAID**  
12/03/2024

<b>Total</b>			<b>9,500.00</b>		
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E. & O.E		Transport Charges	8,279.25
		Treatment Charges @ 0.798	7,581.00
		Minimum Charges	
		GST on Transport Charges @ 18 %	1,490.27
		GST on Treatment Charges @ 12 %	909.72
		GST on Minimum Charges	
		<b>Total Amount</b>	<b>18,260.25</b>

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	8,279.25	9%	745.14	9%	745.14	1,490.28
999432	7,581.00	6%	454.86	6%	454.86	909.72
<b>Total</b>	<b>15,860.25</b>		<b>1,200.00</b>		<b>1,200.00</b>	<b>2,400.00</b>

Tax Amount (in words) : INR Two Thousand Four Hundred Only

INR Eighteen Thousand Two Hundred Sixty and Twenty Five paise Only

For JBR TECHNOLOGIES LTD. (LDH-1)

  
 Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : be00dccbde1c0ecfec045ff2244f85d40-  
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109

Ack No. : 132417312408936

Ack Date: 3-Feb-24

572



(DUPLICATE FOR SUPPLIER)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03M/S **JASBIR INDUSTRIES (KHANNA)**  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141 401.  
KHANNABill No : **L1/23-24/12868**

Dated : 3-Feb-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	4,99,021	23-Jan-24	5,000.00	0.83	4,150.00
2	4,99,038	31-Jan-24	3,000.00	0.83	2,490.00
<b>Total</b>			<b>8,000.00</b>		

E. &amp; O.E

						Transport Charges	6,640.00
						Treatment Charges @	6,080.00
						Minimum Charges	795.00
						GST on Transport Charges @ 18 %	1,195.20
						GST on Treatment Charges @ 12 %	729.60
						GST on Minimum Charges @ 18 %	143.10
						<b>Total Amount</b>	<b>15,582.90</b>

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	6,640.00	9%	597.60	9%	597.60	1,195.20
999432	6,080.00	6%	364.80	6%	364.80	729.60
999799	795.00	9%	71.55	9%	71.55	143.10
<b>Total</b>	<b>13,515.00</b>		<b>1,033.95</b>		<b>1,033.95</b>	<b>2,067.90</b>

Tax Amount (in words) : **INR Two Thousand Sixty Seven and Ninety paise Only****INR Fifteen Thousand Five Hundred Eighty Two and Ninety paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

  
 Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : 94e4d5f06f458bf9b22a11d38cecc50b0f6a-  
7296c940cce0206c1cba134a0746  
Ack No. : 132417021864504  
Ack Date: 3-Jan-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S JASBIR INDUSTRIES (KHANNA)  
D-4, FOCAL POINT,  
KHANNA, DIST:- LUDHIANA-141 401.  
KHANNA

Bill No : L1/23-24/11567

Dated : 3-Jan-24

State : Punjab, Code : 03

GSTIN : 03AQHPS1561M1ZM

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	4,91,840	19-Dec-23	5,000.00	0.83	4,150.00
2	4,89,441	30-Dec-23	5,000.00	0.83	4,150.00
<b>Total</b>			<b>10,000.00</b>		

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	8,300.00	9%	747.00	9%	747.00	1,494.00
999432	7,600.00	6%	456.00	6%	456.00	912.00
<b>Total</b>	<b>15,900.00</b>		<b>1,203.00</b>		<b>1,203.00</b>	<b>2,406.00</b>

E. &amp; O.E

Transport Charges 8,300.00

Treatment Charges @ 0.76 7,600.00

Minimum Charges

GST on Transport Charges @ 18 % 1,494.00

GST on Treatment Charges @ 12 % 912.00

GST on Minimum Charges

**Total Amount 18,306.00**

Tax Amount (in words) : **INR Two Thousand Four Hundred Six Only**

**INR Eighteen Thousand Three Hundred Six Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

  
Authorised Signatory

This is a Computer Generated Invoice

**J B K Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 Phone : 0161-6450217, 6555217, 98550-61222  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No..... **499021** Dated..... **22/11/24**

Received Effluent **5000 Lts** Litres  
 (In Words **Five thousand Lts**) From  
 M/s. **Jasbir Ind Dh f and P.**  
 M/s. **Khan**

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA. **Hathor**  
 Signature of Member/ **PB10FF1102** For JBR Technologies Ltd.  
 Authorised Person. Auth. Signature

**J B P Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 Phone : 0161-6450217, 6555217, 98550-61222  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No..... **499038** Dated..... **31/11/24**

Received Effluent **3000** Litres  
 (In Words **30 HUNDRED**) From  
 M/s. **JASBIR IND**  
 M/s. **JASBIR IND**

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA. **Hathor**  
 Signature of Member/ **PB10FF1102** For JBR Technologies Ltd.  
 Authorised Person. Auth. Signature

# JBR Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
Phone : 0161-6450217, 6555217, 98550-61222  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 436616

Dated. 17-2-2024

Received Effluent 5000 litres Litres

(In Words Five Thousand litres only) From

M/s. JASBIR INDUSTRIES

M/s. D-4. Focal Point KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member

PB23M

For JBR Technologies Ltd.

Authorised Person

0690

Auth. Signature

# JBR Technologies Ltd.

1, Phase-VIII, Focal Point, LUDHIANA  
90561-43217, 90564-43217, 86993-43217  
g / www.jbrgroup.in / info@jbrtechnologies.org

Dated. 29-2-2024

litres Litres

1. Five Hundred litres only) From

INDUSTRIES

unit Khanna

, Phase VIII, Focal Point, LUDHIANA.

PB10FF

For JBR Technologies Ltd.

1102

Auth. Signature

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No.....505901 Dated..14-3-2024

Received Effluent 5000 litres Litres  
 (In Words Five Thousand litres only ) From

M/s. JASBIR INDUSTRIES  
D-4. focal Point Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA, *Hadeep*  
 Signature of Member/ *PB10FF* For JBR Technologies Ltd.  
 Authorised Person. *1/22* Auth. Signature

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No.....505958 Dated..28-3-2024

Received Effluent 5000 litres Litres  
 (In Words Five Thousand litres only ) From

M/s. JASBIR INDUSTRIES  
D-4. focal Point KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.  
 Signature of Member/ *PB10SK* For JBR Technologies Ltd.  
 Authorised Person. *1/22* Auth. Signature

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

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No. 504540 Dated 17-6-2024

Received Effluent 5000 litres Litres  
 (In Words Five Thousand litres only) From

M/s. JASBR INDUSTRIES  
 M/s. D-4, Focal Point Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/  
 Authorised Person. [Signature] PB10CY  
7508 For JBR Technologies Ltd.  
[Signature] Auth. Signature

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

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No. 508712 Dated 30/6/24

Received Effluent Five thousand (5000) Litres  
 (In Words 5000 = (5000)) From

M/s. JASBR INDUS D-4,  
 M/s. Focal Point Khanna.

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/  
 Authorised Person. [Signature] PB13AF  
2077 For JBR Technologies Ltd.  
[Signature] Auth. Signature

**J B R Technologies Ltd.**

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 513556Dated 31/05/2024Received Effluent 5000 Litres(In Words five thousand liters) FromM/s. JASBIR INDUSTRIES D-4 FOCALPOINTM/s. KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member

PB23M

For JBR Technologies Ltd.

Authorised Person.

0630

Auth. Signature

**J B R Technologies Ltd.**

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 511358Dated 18/5/2024Received Effluent 5000 Litres(In Words five thousand liters) FromM/s. JASBIR INDUSTRIES D-4 focalM/s. Point Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member

PB/3X

For JBR Technologies Ltd.

Authorised Person.

8533

Auth. Signature

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 514874 Dated: 29/6/24

Received Effluent 3500 ltr Litres  
 (In Words Three thousand Five hundred) From  
 M/s. JASBIR INDUS-  
 M/s. D-4, focal Pt. Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ [Signature] For JBR Technologies Ltd.  
 Authorised Person. PB-10BR Auth. Signature  
4811

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 513286 Dated: 18/06/2024

Received Effluent 5500 liter Litres  
 (In Words five thousand Liters) From  
 M/s. JASBIR INDUSTRIES D-4 FOCAL POINT  
 M/s. KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ [Signature] For JBR Technologies Ltd.  
 Authorised Person. PB10CY Auth. Signature  
7508

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

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No. 519553 Dated 30/7/24

Received Effluent 6000 lts Litres  
 (In Words Five thousand lts) From \_\_\_\_\_

M/s. JASRA IND S  
 M/s. D-4, focal Pt KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ [Signature] PB1009 For JBR Technologies Ltd.  
 Authorised Person [Signature] 7508 Auth. Signature [Signature]

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

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No. 516536 Dated 26/7/24

Received Effluent 5000 lts Litres  
 (In Words Five thousand lts) From \_\_\_\_\_

M/s. JASRA IND S  
 M/s. D-4, focal Pt Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ [Signature] PB1030 For JBR Technologies Ltd.  
 Authorised Person [Signature] 7658 Auth. Signature [Signature]

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No.....520242 Dated...29/8/2024

Received Effluent 4500 Litres  
 (In Words four thousand five hundred litres) From  
 M/s. JASBIR INDUSTRIES D-4 focal Point  
 M/s. Channe

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ PB13X For JBR Technologies Ltd.  
 Authorised Person. [Signature] 8533 Auth. Signature [Signature]

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No.....519284 Dated...20-8-2024

Received Effluent 5000 litres Litres  
 (In Words Five Thousand litres only) From  
 M/s. JASBIR INDUSTRIES  
 M/s. D-4. Focal Point KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ 9848 For JBR Technologies Ltd.  
 Authorised Person. [Signature] 24690 Auth. Signature [Signature]

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 522939 Dated 28/9/2024

Received Effluent 4500 ltr Litres  
 (In Words Four thousand Five hundred) From  
 M/s. JASBIR IMPF D-4, Local Pk  
 M/s. KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.  
 Signature of Member/ PB/3X For JBR Technologies Ltd.  
 Authorised Person. 8533 Auth. Signature [Signature]

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 519599 Dated 17-9-2024

Received Effluent 5000 litres Litres  
 (In Words Five thousand litres only) From  
 M/s. JASBIR INDUSTRIES  
 M/s. D-u. Focal Point Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.  
 Signature of Member/ [Signature] For JBR Technologies Ltd.  
 Authorised Person. PB10CY 7528 Auth. Signature [Signature]

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No.....527868

Dated...29/10/2024

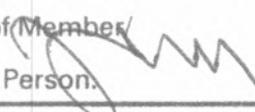
Received Effluent 4000 — Litres

(In Words Four thousand litres only ) From

M/s. JASBIR INDUSTRIES D-4 FOCAL POINT

M/s. KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/  
Authorised Person.  PB23M  
0690

For JBR Technologies Ltd.  
Auth. Signature 

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No.....527202

Dated...15/10/2024

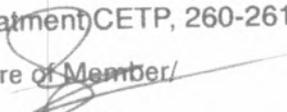
Received Effluent 4500 Lts Litres

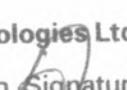
(In Words Four thousand five hundred Lts ) From

M/s. JASBIR INDS, D-4,

M/s. Focal Point KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/  
Authorised Person.  PB13X  
8533

For JBR Technologies Ltd.  
Auth. Signature 

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 528692 Dated. 19/11/2024

Received Effluent 4000 Litres  
 (In Words four thousand liters) From  
 M/s. JASBR INDUSTRIES  
 M/s. D-4 focal Point Phanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ [Signature] For JBR Technologies Ltd.  
 Authorised Person. PB/ABK Auth. Signature  
4811

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 531904 Dated. 30/11/24

Received Effluent 4000 lts Litres  
 (In Words four thousand lts) From  
 M/s. JASBR IND, D-4 focal Pt  
 M/s. PHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ [Signature] For JBR Technologies Ltd.  
 Authorised Person. PB/ABK Auth. Signature  
0698

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 531758 Dated 31/12/2024

Received Effluent 4000 lts Litres  
 (In Words four thousand lts) From  
 M/s. JASBIR IND.  
 M/s. D-4, Focal Point KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ PB13X For JBR Technologies Ltd.  
 Authorised Person 8533 Auth. Signature

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 532521 Dated 18/12/24

Received Effluent 5000 ltrs Litres  
 (In Words Five Thousand ltrs only) From  
 M/s. JASBIR INDUSTRIES  
 M/s. D-4, Focal Point Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ PB10BK4811 For JBR Technologies Ltd.  
 Authorised Person 44 Auth. Signature

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 537119 Dated 20/01/2024

Received Effluent 4000 Litres  
 (In Words four thousand liters only) From  
 M/s. JASBIR INDUSTRIES D-4 FOCAL POINT  
 M/s. KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.  
 Signature of Member/ [Signature] For JBR Technologies Ltd.  
 Authorised Person. P/S-1013K Auth. Signature  
4811

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 535532 Dated 21/01/25

Received Effluent 4000 Lt Litres  
 (In Words four thousand Daily) From  
 M/s. JASBIR INDS, D-4, focal point  
 M/s. KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.  
 Signature of Member/ [Signature] For JBR Technologies Ltd.  
 Authorised Person. P/S-1013K Auth. Signature  
9036

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 540013 Dated 28/2/25

Received Effluent 4900 lts Litres  
 (In Words four thousand lts) From \_\_\_\_\_

M/s. JASBR INDS, D-4  
 M/s. focal Pt. KHANNA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ PBIBAL For JBR Technologies Ltd.  
 Authorised Person. 0298 Auth. Signature

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 538685 Dated 28/2/25

Received Effluent 5000 lts Litres  
 (In Words five thousand lts) From \_\_\_\_\_

M/s. JASBR INDS, D-4, focal Point  
 M/s. KHANNA

For Treatment CETP, 260-261 Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ PBIBAL For JBR Technologies Ltd.  
 Authorised Person. 0698 Auth. Signature

Dec 2023

1/12	84 -
2/12	85 -
7/12	86 -
8/12	87 -
9/12	88 -
14/12	89 -
15/12	90 -
16/12	91 -
21/12	92 -
27/12	93 -
27/12	94 -
28/12	95 -
29/12	96 -
30/12	97 -



Jan 24

5/1	98 -
6/1	99 -
11/1	100 -
12/1	100-5%
1	101 -
12/1	102 -
18/1	103 -
22/1	104 -
23/1	
26/1	105 -
30/1	106 -



JBR



Receipt No

15/12 5000 lbs 491840

30/12 5000 lbs 489441

JBR



Receipt No

23/1/24 5000 lbs 499021

31/1/24 3000 lbs 499030

JASBIR INDUSTRIES (KARNATAKA)  
 D-4, LOCAL POINT  
 KARNATAKA DIST - LUDHIANA-141 101  
 State : Punjab, Code : 03  
 GSTIN : 03AOKP51961M1ZM  
 Receipt No. 499021  
 Date 23-Jan-24  
 Quantity 5000.00  
 Rate 99.00  
 Amount 499500.00

Feb 24 2024

2/2	107
5/2	108
1 6/2	109
2	
10/2	110
8 11/2	111
9 12/2	112
20/2	113
21/2	114
22/2	115
26/2	116
27/2	117

March 2024

1/3	118
2/3	119
6/3	120
6 7/3	121
14/3	122
15/3	123
16/3	124
22/3	125
23/3	126
27/3	127
28/3	128
3 29/3	129
30/3	130

Feb 2024

IBL

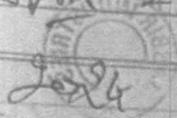
17/2/24 5000 lbs 496616  
 27/2/24 4500 lbs 502424

March 2024

14/3 5000 lbs 505901  
 28/3/24 5000 lbs 505968



April 24



5/4	131-
6/4	132-
10/4	133-
11/4	134-
12/4	135-
16/4	136-
17/4	137-
15/4	138-
20/4	139-
25/4	140-
26/4	141-
27/4	142-
30/4	143-



May 2024

3/5	144-
4/5	145-
10/5	146-
11/5	147-
16/5	148-
17/5	149-
18/5	150-
21/5	151-
22/5	153-
24/5	154-
25/5	155-
29/5	156-
30/5	157-

April

2024

JBR



17/4/24	5000 lb	504540
30/4/24	4000 lbs	502712



May 2024

18/5	5000 lb	511368
31/5	5000 lb	513556

June 2024



158 -  
 159 -  
 160 -  
 162 -  
 163 -  
 164 -  
 165 -  
 166 -  
 167 -  
 168 -  
 169 -  
 170 -

3/6  
 4/6  
 8/6  
 13/6  
 14/6  
 15/6  
 21/6  
 22/6  
 26/6  
 27/6  
 28/6  
 29/6

JBR

June 2024



18/6 5500 lbs 513286  
 29/6 3500 lbs 514276

July 2024



171 -  
 172 -  
 173 -  
 174 -  
 175 -  
 176 -  
 177 -  
 178 -  
 179 -  
 180 -  
 181 -  
 182 -

5/7  
 6/7  
 12/7  
 13/7  
 17/7  
 18/7  
 22/7  
 23/7  
 24/7  
 26/7  
 29/7  
 30/7

July 2024



JBR

24/7 5000 lbs 516536  
 30/7 6000 lbs 519553

Aug 20th



3/8	183-
8/8	184-
9/8	185
10/8	186-
16/8	187-
22/8	188-
23/8	189-
24/8	190-
28/8	191-
29/8	192-
31/8	193-
31/8	195-

Sept 24  
Leah



2/9	195-
6/9	196-
7/9	197-
13/9	198-
14/9	199-
18/9	200-
19/9	201-
24/9	202-
25/9	203-
26/9	204-
27/9	205-
29/9	206-
30/9	207-

JBR



2024

20/8	5000 lbs	519284
29/8	6500 lbs	520242

Sept 20th



Leah  
JBR

17/9	5000 lbs	519599
28/9	6500 lbs	522939



TRUONI REC  
Oct 2024



3/10	208
4/10	209
5/10	210
10/10	211
11/10	212
15/10	213
16/10	214
24/10	215
25/10	216
26/10	217
29/10	218



Nov 24  
2024



7/11	219
8/11	220
9/11	221
16/11	222
18/11	223
27/11	224
28/11	225
29/11	226
30/11	227
31/11	228
31/11	229

Jan 24

JBR



15/10	4500 lbs	527202
31/10	4000	527262

Nov  
2024



15/11	4000 lbs	528692
31/11	4000 lbs	531904

Jan 2025

Jan 2025



JBL Reception

21 Jan 4005 M 535533

3/4 25  
4/1 25

241 -  
242 -

9/1

243 -

10/1

244 -

11/1

17/1

245 -

18/1

246 -

24/1

247 -

25/1

248 -

11/25 Deco lbs

537119-

30/1

249 -

31/1

250 -

Dec 20 24



5/12	236-
6/12	231-
18/12	232
19/12	233-
25/12	234-
31/12	235-
23/12	236-
24/12	237-
29/12	238
31/12	239
21/12	240-

Dec 20 24



18/12	5000 lbs	532524
31/12/24	6000 lbs	534758

JBL  
Beverly Hills



391  
2/1/1

249 -  
250 -

Feb 25  
2025



6/2  
7/2  
8/2

251 -  
252 -  
253 -

14/2  
15/2

254 -  
255 -

17/2  
18/2

256 -  
257 -  
258 -

21/2  
22/2

259 -  
260 -

27/2  
28/2

261 -  
262 -

28/1/25

29/1/25



Feb 25  
2025

Per  
MS

5000 lbs

537419  
538685

540013

A/c : J B R TECHNOLOGIES  
D-260 PHAE 8  
Ludhiana

COPY OF ACCOUNT

From 01-04-2024  
Upto 03-03-2025  
Page 1

PAN : AABCJ8941R GST# 03AABCJ8941R1Z1

Date	Narration	Debit	Credit	Balance	D/C
05-04-2024	By B.No.1168				
17-04-2024	To		19226.00	19226.00	Cr
02-05-2024	By B.No.1361	19226.00		0.00	
07-05-2024	To		17303.00	17303.00	Cr
05-06-2024	By B.No.3868	17303.00		0.00	
04-07-2024	By B.No.4833		19226.00	19226.00	Cr
19-07-2024	To		17303.00	36529.00	Cr
24-08-2024	To	17303.00		19226.00	Cr
04-09-2024	By B.No.6755	19226.00		0.00	
12-09-2024	To		18264.00	18264.00	Cr
03-10-2024	By B.No.8067	18264.00		0.00	
21-10-2024	To		18265.00	18265.00	Cr
05-11-2024	By B.No.9597	16490.00		1775.00	Cr
22-11-2024	To		16342.00	18117.00	Cr
03-01-2025	By B.No.12018	18117.00		0.00	
03-02-2025	By B.No.13342		17303.00	17303.00	Cr
17-02-2025	To NEFT		16361.00	33664.00	Cr
		33664.00		0.00	
	Total	159593.00	159593.00		

I/we Confirm that the above particulars  
are true and Correct.

FOR JASBIR INDUSTRIES

PAN &amp; Ward :: AABCJ8941R,

P.A.No.AQHPS1561M

<b>DISPLAY BORAD</b>		
GST NO : 03ABCC9902A1Z1		
<b>NAME OF UNIT</b>	M/S DAVINDER INDUSTRIES	
<b>ADDRESS</b>	D-7, FOCAL POINT KHANNA (PB.)	
<b>PRODUCTS MANUFACTURE</b>	SEWING MACHINE PARTS	
<b>DATE OF ISSUE OF CONSENT</b> 1. UNDER WATER ACT 2. UNDER AIR ACT	<b>CONSENT STATUS WITH DATE OF VALIDITY</b>	
<b>DATE OF RENEWAL OF CONSENT</b>		
<b>TYPE OF WASTE</b>		



























149

612





Government of Punjab

e-Stamp

IN-PB60450179431627V  
 10 Jan 2023 05:13 PM  
 Punjab  
 NEWIMPACC (SVV) pp7004704/ LUDHIANA/ F.S. - E  
 SUBIN-PBPB7064704220437803U6025V  
 Tildak Singh  
 Article 15 Bond  
 Not Applicable  
 Not Applicable  
 Not Applicable  
 Not Applicable  
 JBR TECHNOLOGIES LTD  
 Not Applicable  
 JBR TECHNOLOGIES LTD  
 50  
 (Fifty only)



**AGREEMENT**

(For Members of Ludhiana Effluent Treatment Society)

This agreement is entered between M/S Davinder Industries  
 through its ..... Sh. Kapoor Chand ..... Herein after called the member (an  
 authorized member of Ludhiana Effluent Treatment Society Ludhiana/SPV )  
 And

M/s J.B.R. Technologies Pvt. Ltd. CETP, 260-61, Phase-VIII, Focal Point, Ludhiana. Hereinafter called the  
 operator through its Managing Director Mr. Rajinder Singh on dated 20-01-2023 0039251597

For DAVINDER <sup>Industries</sup> Kapoor Chand  
 The broad terms of the agreement are detailed here under:

Prop.

1. That both parties are interested to enter into an agreement for lifting and treatment of Electroplating Effluent as declared by the member to be  $10000 - 6000 = 4000$  liters (in words Four thousand 400 P.C.M. liters) per month produced by the unit of the member situated at 16/11/14/14 0-7 Focal Point Khanna - 141101.....).
2. That the SPV has approved the operator for running and maintenance of the plant upto 31.05.2025. That this agreement is for a period of 3 year from the signing of this agreement and further increase of contact period will be to entire discretion of SPV.
3. That the operator will maintain the record for total collected effluent from all the listed members who have undergone agreement with the operator and based on total monthly collection (from first of each month to end of last date of that month), the charges of treatment of effluent will be charged by the operator from the member @ Rs. 1.95/- per ltr.
- The above rates will increase annually by minimum 5% per annum. If the circumstance or price are abnormally high then the above rate will be increased by more than 5% after detailed discussion and accepted by SPV.
4. That the above treatment charges are inclusive of transportation charges subject to minimum lift of 4000 Ltr. Each time. Each member will ensure immediate delivery of effluent to the operator /transport party without any delay. In case the operator / transport party will have to wait for more than half an hour then in that case halting charges Rs 300/-per hour will be charged from the member..
5. That the member will make an arrangement at his own cost for storing his effluent in his factory at some nearby approach point or main gate where the transport vehicle can have easy access. The operator will lift minimum 4000liters of effluent at one time. In case of quantity of effluent is less, the amount equivalent to 4000 liter will be charged from the member.
6. A log book register will be maintained by the operator, which will be accompanied by each transporter party and each quantity lifted will be jointly entered and signed by the member/its representative and transport party.
7. That the above quoted rates do not include any type of taxes. All taxes as prevailing from time to time will be changed extra by operator from the member.
8. That the member will deposit security with the operator for two month of his agreed lifting considering Rs.1.95/ Per liter as the rate. The operator will be responsible for lifting the declared quantity by the member only. In case, the quantity of effluent is more than declared quantity, then more security deposit will be taken from the member.
9. That the operator will only be responsible for the treatment of effluent lifted from each member and not for the quantity of effluent produced by the member. The member will remain responsible for matching the quantity produced by him, given to operator and recorded in P.P.C.B. records. The operator will stand no responsibility for any undeclared quantity of effluent by the member.

For DAVINDER INDUSTRIES

Kapoor Chand

Prop.



That after the completion of each month, the operator will handover the bill of charges to the member within a week of next month and the payment will be paid by the member up to 15<sup>th</sup> of that month e.g., the treatment & transportation charges bill from 1<sup>st</sup> to 31<sup>st</sup> May will be handed over to the member up to 7<sup>th</sup> of June and the payment will be made by the member to the operator before 15<sup>th</sup> June. In case the payment will be delayed for the next 15 days, then 2% penalty will be charged from the member. In case of member makes payment before 15<sup>th</sup> of month then he will be eligible for 2% discount.

11. That in case of non payment by the member up to the last date of next month (i.e. in example under point number 10 above, non-payment up to 30<sup>th</sup> of June), the operator will be stop lifting of the effluent of the member under information to P.P.C.B. and with a copy to SPV. In these circumstance, the operator will not be responsible in any way to the member if any action is taken by P.P.C.B. or any other department. The security deposited by the member will be forfeited. In case the member wants to rejoin the operator, then the security of the member will be taken equivalent to 2/- per liter subject to a minimum of Rs 7500/-.

12. That the above noted charges are the pure charges for lifting and treatment of effluent and not for the treatment of sludge. The sludge treatment /destroying charges if any will be extra and will be decided later by SPV.

13. That any uncovered item in this agreement or any thing left in this agreement will be discussed by the operator with SPV and any thing finalized by both will apply on all the members and all member will agree to any such decision.

14. That in case of dispute with member, the SPV will act as arbitrator and the decision of SPV shall be final and binding both the parties.

15. The operator through its Managing Director has the right to cancel the M.O.U. after prior intimation to the SPV.

16. A minimum charges of Rs 6630/-PM is to be paid to the operator by all listed member even if there is no effluent to lift in a particular month so for as this Agreement is in force.

Both the parties have read understood the contents, terms and the conditions of the agreement and have agreed to abide by all the terms from heart and soul to maintain the high dignity of the agreement.

Both the parties have given their hand on the 9<sup>th</sup> day of January, 2023.

FOR DAVINDER INDUSTRIES

Karod Chand

MEMBER  
(SPV)

Prop.

  
OPERATOR

e-Invoice

IRN : 71586a43fe8516d6ea419b6362ff87cb4724-3c7b2e33190c168f47d608a644fb  
 Ack No. : 132417021856435  
 Ack Date: 3-Jan-24



STIN : 03AABCJ8941R1Z1

TAX INVOICE

(DUPLICATE FOR SUPPLIER)

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

S DAVINDER INDUSTRIES KHANNA  
 D-7, FOCAL POINT,  
 KHANNA- 141401  
 KHANNA

Bill No : L1/23-24/11542

Dated : 3-Jan-24

te : Punjab, Code : 03  
 TIN : 03ABCPC9902A1ZI

Receipt No.	Date	Quantity	Rate	Amount
4,91,838	19-Dec-23	2,000.00	1.29	2,580.00
<b>Total</b>		<b>2,000.00</b>		

E. & O.E Transport Charges 2,580.00

Treatment Charges @ 0.76 1,520.00

W/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	Minimum Charges
19	2,580.00	9%	232.20	9%	232.20	464.40	GST on Transport Charges @ 18 % 464.40
32	1,520.00	6%	91.20	6%	91.20	182.40	GST on Treatment Charges @ 12 % 182.40
<b>Total</b>	<b>4,100.00</b>		<b>323.40</b>		<b>323.40</b>	<b>646.80</b>	<b>Total Amount 4,746.80</b>

amt. (in words) : INR Six Hundred Forty Six and Eighty paise Only

Four Thousand Seven Hundred Forty Six Eighty paise Only

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

e-Invoice

IRN : 3585c3c89d019180295be5b7b8f7138731e-7214e64c7e6b8fd79a248d3a2c7b4  
 Ack No. : 132417312406105  
 Ack Date: 3-Feb-24



(DUPLICATE FOR SUPPLIER)

IN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8699343217, 9056143217, 9041243217, 9885061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

MON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

DAVINDER INDUSTRIES KHANNA  
 D-7, FOCAL POINT,  
 KHANNA- 141401  
 KHANNA  
 : Punjab, Code : 03  
 : 03ABCPC9902A1Z1

Bill No : L1/23-24/12844

Dated : 3-Feb-24

Receipt No.	Date	Quantity	Rate	Amount
4,99,028	25-Jan-24	2,000.00	1.29	2,580.00
Total		2,000.00		
		E. & O.E	Transport Charges	2,580.00
			Treatment Charges @	1,520.00
			Minimum Charges	
AC	Taxable Value	Central Tax Rate Amount	State Tax Rate Amount	Total Tax Amount
	2,580.00	9% 232.20	9% 232.20	464.40
	1,520.00	6% 91.20	6% 91.20	182.40
	1,520.00	6% 91.20	6% 91.20	182.40
Total	4,100.00	323.40	323.40	646.80
			GST on Transport Charges @ 18 %	464.40
			GST on Treatment Charges @ 12 %	182.40
			GST on Minimum Charges	
			Total Amount	4,746.80

(words) INR Six Hundred Forty Six and Eighty paise Only

Four Thousand Seven Hundred Forty Six paise Only

For JBR TECHNOLOGIES LTD. (LDH-1)

  
 Authorised Signatory

This is a Computer Generated Invoice

IRN dc2047c80f9f5d11b8dc2c386b89c1a088d-a364e587b147965a6cde03ab86d9

Ack No.: 132417610851205

Ack Date: 5-Mar-24



(DUPLICATE FOR SUPPLIER)

Phone : 8699343217, 9056143217, 9041243217, 9855061222

GSTIN : 03AABCJ8941R1Z1

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

S	DAVINDER INDUSTRIES KHANNA D-7, FOCAL POINT, KHANNA- 141401 KHANNA Punjab, Code : 03 TIN : 03ABCPC9902A1Z1	Bill No : L1/23-24/15304 Dated : 5-Mar-24
---	---	--

Receipt No.	Date	Quantity	Rate	Amount
5,02,423	29-Feb-24	2,000.00	1.35	2,709.00
<b>Total</b>		<b>2,000.00</b>		

E & O.E	Transport Charges	2,709.00
	Treatment Charges @ 0.798	1,596.00
	Minimum Charges	

SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	
	2,709.00	9%	243.81	9%	243.81	487.62	GST on Transport Charges @ 18 %
	1,596.00	6%	95.76	6%	95.76	191.52	GST on Treatment Charges @ 12 %
							GST on Minimum Charges
<b>Total</b>	<b>4,305.00</b>		<b>339.57</b>		<b>339.57</b>	<b>679.14</b>	<b>Total Amount</b>

(In words) INR Six Hundred Seventy Nine and Fourteen paise Only

Four Thousand Nine Hundred Eighty Four paise Only

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

e-invoice

IRN : 6cd04121a4fa43094389f588672170-4e85c16333f6a26a172fd163429c4411

157

620

Ack No. : 132418189438024

Ack Date: 3-May-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

Phone : 8699343217, 9056143217, 9041243217, 9855061222

# JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-3, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S DAVINDER INDUSTRIES KHANNA  
D-7, FOCAL POINT,  
KHANNA- 141401  
KHANNA

Bill No : L1/24-25/1339

Dated : 2-May-24

State : Punjab, Code : 03  
GSTIN : 03AABCPC9902A1Z1

S.No.	Receipt No.	Date	Quantity	Rate	Amount
-------	-------------	------	----------	------	--------

21/5/24

Total

E. & O.E

Transport Charges

Treatment Charges

Minimum Charges

3,675.00

HSN/SAC

Taxable Value

Central Tax Rate Amount

State Tax Rate Amount

Total Tax Amount

GST on Transport Charges

GST on Treatment Charges

GST on Minimum Charges @ 18 %

661.50

999799

3,675.00

9% 330.75

9% 330.75

661.50

Total 3,675.00

330.75

330.75

661.50

Total Amount

4,336.50

Tax Amount (in words) : INR Six Hundred Sixty One and Fifty paise Only

INR Four Thousand Three Hundred Thirty Six and Fifty paise Only

For JBR TECHNOLOGIES LTD. (LDH-1)

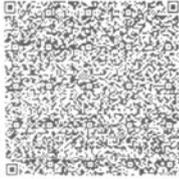
Authorised Signatory

e-Invoice

IRN : 4b07fba7e6d0230aca160ecc9b4c16-978a5a29982c0c9eafc5a92f0a66697a3

Ack No. : 132418531803108

Ack Date: 5-Jun-24



(DUPLICATE FOR SUPPLIER)

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab. State Code : 03

M/S **DAVINDER INDUSTRIES KHANNA**  
D-7, FOCAL POINT,  
KHANNA- 141401  
KHANNA

Bill No : **L1/24-25/3846**

Dated : 5-Jun-24

State : Punjab, Code : 03

GSTIN : 03ABCPC9902A1Z1

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,11,009	9-May-24	2,000.00	1.35	2,700.00
2	5,11,369	18-May-24	2,000.00	1.35	2,700.00

117/24

**Total**

**4,000.00**

E.&O.E Transport Charges **5,400.00**

Treatment Charges @ 0.80 **3,200.00**

GST on Transport Charges @ 18 % **972.00**

GST on Treatment Charges @ 12 % **384.00**

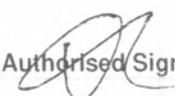
**Total Amount 9,956.00**

HSN/SAC	Taxable Value	Central tax Rate	Central tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	5,400.00	9%	486.00	9%	486.00	972.00
999432	3,200.00	6%	192.00	6%	192.00	384.00
<b>Total</b>	<b>8,600.00</b>		<b>678.00</b>		<b>678.00</b>	<b>1,356.00</b>

Tax Amount (in words) : **INR One Thousand Three Hundred Fifty Six Only**

**INR Nine Thousand Nine Hundred Fifty Six Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

  
 Authorised Signatory

invoice

IRN : 1eb52efe2e771dc79e177ceb6cbbdc7ca4f-cbea85ff510454885d88cfd812ab4  
 Ack No. : 132418834650599  
 Ack Date: 4-Jul-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S DAVINDER INDUSTRIES KHANNA  
 D-7, FOCAL POINT,  
 KHANNA- 141401  
 KHANNA

Bill No : **L1/24-25/4812**

Dated : 4-Jul-24

State : Punjab, Code : 03  
 GSTIN : 03ABCPC9902A1ZI

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,13,285	18-Jun-24	2,000.00	1.35	2,700.00

✓  
4/7/24

Total	<b>2,000.00</b>	
	E. & O.E Transport Charges	2,700.00
	Treatment Charges @	1,600.00
	GST on Transport Charges @ 18 %	486.00
	GST on Treatment Charges @ 12 %	192.00
	<b>Total Amount</b>	<b>4,978.00</b>

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	2,700.00	9%	243.00	9%	243.00	486.00
999432	1,600.00	6%	96.00	6%	96.00	192.00
<b>Total</b>	<b>4,300.00</b>		<b>339.00</b>		<b>339.00</b>	<b>678.00</b>

Tax Amount (in words) : **INR Six Hundred Seventy Eight Only**  
**INR Four Thousand Nine Hundred Seventy Eight Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

voice IRN : 830e37b838d9b25a28954d08e905c9f005d-  
cf0a9e1ce01608378c79ef60df50c  
Ack No. : 132419143063236  
Ack Date: 3-Aug-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

Phone : 8699343217, 9056143217, 9041243217, 9855061222

# JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S DAVINDER INDUSTRIES KHANNA  
D-7, FOCAL POINT,  
KHANNA- 141401  
KHANNA

Bill No : L1/24-25/5494

Dated : 2-Aug-24

State : Punjab, Code : 03  
GSTIN : 03ABCPC9902A1Z1

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,16,537	20-Jul-24	2,000.00	1.35	2,700.00

*Handwritten signature and date 21/8/24*

Total			2,000.00						
								E. & O.E Transport Charges	2,700.00
								Treatment Charges @	1,600.00
								GST on Transport Charges @ 18 %	486.00
								GST on Treatment Charges @ 12 %	192.00
								<b>Total Amount</b>	<b>4,978.00</b>
HSN/SAC	Taxable Value	Central Tax Rate	Amount	State Tax Rate	Amount	Total Tax Amount			
996519	2,700.00	9%	243.00	9%	243.00	486.00			
999432	1,600.00	6%	96.00	6%	96.00	192.00			
	<b>Total</b>		<b>4,300.00</b>		<b>339.00</b>	<b>339.00</b>	<b>678.00</b>		

Tax Amount (in words) : **INR Six Hundred Seventy Eight Only**  
**INR Four Thousand Nine Hundred Seventy Eight Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

*Handwritten signature*  
Authorised Signatory

Invoice IRN : e1374ab7128f00dbcdd46ec001eb210201e-  
4bc45407a59a2292a0ab48c59d3d1  
Ack No. : 132419457862592  
Ack Date: 4-Sep-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S DAVINDER INDUSTRIES KHANNA  
D-7, FOCAL POINT,  
KHANNA- 141401  
KHANNA

Bill No : L1/24-25/6736

Dated : 4-Sep-24

State : Punjab, Code : 03

GSTIN : 03ABCPC9902A1ZI

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,20,521	20-Aug-24	2,000.00	1.35	2,700.00
<b>Total</b>			<b>2,000.00</b>		

E. &amp; O.E

Transport Charges	2,700.00
Treatment Charges @ 0.80	1,600.00
GST on Transport Charges @ 18 %	486.00
GST on Treatment Charges @ 12 %	192.00
<b>Total Amount</b>	<b>4,978.00</b>

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	2,700.00	9%	243.00	9%	243.00	486.00
999432	1,600.00	6%	96.00	6%	96.00	192.00
<b>Total</b>	<b>4,300.00</b>		<b>339.00</b>		<b>339.00</b>	<b>678.00</b>

Tax Amount (in words) : INR Six Hundred Seventy Eight Only

INR Four Thousand Nine Hundred Seventy Eight Only

For JBR TECHNOLOGIES LTD. (LDH-1)


 Authorised Signatory

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625

183fce1c259e41c9d2a9d394bae3

162

Ack No. : 132419793936887

Ack Date: 4-Oct-24

(ORIGINAL FOR RECIPIENT)

Phone : 8699343217, 9056143217, 9041243217, 9855061222

GSTIN : 03AABCJ8941R1Z1

**JBR TECHNOLOGIES LTD. (LDH-1)**COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03M/S DAVINDER INDUSTRIES KHANNA  
D-7, FOCAL POINT,  
KHANNA- 141401  
KHANNA

Bill No : L1/24-25/8048

Dated : 3-Oct-24

State : Punjab, Code : 03  
GSTIN : 03ABCPC9902A1Z1

S.No.	Receipt No.	Date	Quantity	Rate	Amount
	5,22,940	28-Sep-24	2,000.00	1.35	2,700.00
<b>Total</b>			<b>2,000.00</b>		

E. &amp; O.E

Transport Charges	2,700.00
Treatment Charges @ 0.80	1,600.00
GST on Transport Charges @ 18 %	486.00
GST on Treatment Charges @ 12 %	192.00
<b>Total Amount</b>	<b>4,978.00</b>

SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	2,700.00	9%	243.00	9%	243.00	486.00
999432	1,600.00	6%	96.00	6%	96.00	192.00
<b>Total</b>	<b>4,300.00</b>		<b>339.00</b>		<b>339.00</b>	<b>678.00</b>

Tax Amount (in words) : INR Six Hundred Seventy Eight Only

INR Four Thousand Nine Hundred Seventy Eight  
Only

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

This is a Computer Generated Invoice

voice

IRN : 724ecee22a667efa8483c2dc16312caa664  
dd4751123831cf91de9182628447  
Ack No. : 132420147096256  
Ack Date: 5-Nov-24



(ORIGINAL FOR RECIPIENT)

Phone : 8699343217, 9056143217, 9041243217, 9855061222

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S **DAVINDER INDUSTRIES KHANNA**  
D-7, FOCAL POINT,  
KHANNA- 141401  
KHANNA

Bill No : **L1/24-25/9577**

Dated : 5-Nov-24

State : Punjab, Code : 03  
GSTIN : 03ABCPC9902A1Z1

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,27,203	15-Oct-24	2,000.00	1.35	2,700.00

*5/11/24*

Total **2,000.00** E. & O.E Transport Charges **2,700.00**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
996519	2,700.00	9%	243.00	9%	243.00	486.00
999432	1,600.00	6%	96.00	6%	96.00	192.00
<b>Total 4,300.00</b>			<b>339.00</b>		<b>339.00</b>	<b>678.00</b>

Treatment Charges @ **1,600.00**  
GST on Transport Charges @ 18 % **486.00**  
GST on Treatment Charges @ 12 % **192.00**  
**Total Amount 4,978.00**

Tax Amount (in words) : **INR Six Hundred Seventy Eight Only**  
**INR Four Thousand Nine Hundred Seventy Eight**  
**Only**

For **JBR TECHNOLOGIES LTD. (LDH-1)**

Authorised Signatory

This is a Computer Generated Invoice

627

e-Invoice



IRN : 4d53d1b204b0b08bcd9caf69e0a57535c-3c3c0ceccb6110c4b1e3c3376b379  
 Ack No. : 132420471503114  
 Ack Date: 4-Dec-24

(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S DAVINDER INDUSTRIES KHANNA  
 D-7, FOCAL POINT  
 KHANNA- 141401  
 KHANNA  
 State : Punjab, Code : 03  
 GSTIN : 03ABCPC9902A1Z1

Bill No : L1/24-25/10675

Dated : 4-Dec-24

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,31,903	30-Nov-24	2,000.00	1.35	2,700.00
<b>Total</b>			<b>2,000.00</b>		

E. & O.E		Transport Charges	2,700.00
		Treatment Charges @ 0.80	1,600.00
		GST on Transport Charges @ 18 %	486.00
		GST on Treatment Charges @ 12 %	192.00
		<b>Total Amount</b>	<b>4,978.00</b>

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
996519	2,700.00	9%	243.00	9%	243.00	486.00
999432	1,600.00	6%	96.00	6%	96.00	192.00
<b>Total</b>	<b>4,300.00</b>		<b>339.00</b>		<b>339.00</b>	<b>678.00</b>

Tax Amount (in words) : **INR Six Hundred Seventy Eight Only**  
**INR Four Thousand Nine Hundred Seventy Eight Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

This is a Computer Generated Invoice

e-Invoice IRN : 56e8e9e33dd2f78b53abdd61d3ccc16a91e  
 c41a29e535add1eb7c5a4e698a49a  
 Ack No : 13252078u57.0000  
 Ack Date : 3-Jan-25



GSTIN : 03AABCJ8941R1Z1

(ORIGINAL FOR RECIPIENT)  
 Phone : 80090 1234 5678901234 5678901234 5678901234 5678901234

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S DAVINDER INDUSTRIES KHANNA  
 D-7, FOCAL POINT,  
 KHANNA- 141401  
 KHANNA

Bill No : LDH/24-25/11998

Dated : 03/01/25

State : Punjab, Code : 03  
 GSTIN : 03ABCP9902A1ZI

S.No.	Receipt No.	Date	Quantity	Rate	Amount
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Total

F & O/E Transport Charges  
 Minimum Charges 3,675.00  
 GST on Minimum Charges @ 18% 661.50  
**Total Amount 4,336.50**

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
999799	3,675.00	9%	330.75	9%	330.75	661.50
<b>Total</b>	<b>3,675.00</b>		<b>330.75</b>		<b>330.75</b>	<b>661.50</b>

Tax Amount (in words) **INR Six Hundred Sixty One and Fifty paise Only**

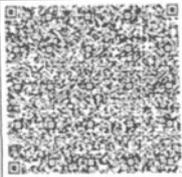
**INR Four Thousand Three Hundred Thirty Six and Fifty paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

*(Signature)*  
 Authorised Signatory

629

e-Invoice



IRN

d178162dd4556eae1c4465f43e5592-  
641f312c01ea01cd43ac9521d25c863-  
09

Ack No. : 132521095330897

Ack Date : 4-Feb-25

(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT  
LUDHIANA

India, Punjab, State Code : 03

M/S DAVINDER INDUSTRIES KHANNA  
D-7, FOCAL POINT,  
KHANNA- 141401  
KHANNA

Bill No : L1/24-25/13322

Dated : 3-Feb-25

State : Punjab, Code : 03

GSTIN : 03ABCPC9902A1Z1

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,34,762	3-Jan-25	2,000.00	1.35	2,700.00
2	5,37,120	30-Jan-25	2,000.00	1.35	2,700.00
<b>Total</b>			<b>4,000.00</b>		

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount		
9965-9	5,400.00	9%	486.00	9%	486.00	972.00	E. & O.E Transport Charges	5,400.00
999432	3,200.00	6%	192.00	6%	192.00	384.00	Treatment Charges @ 0.80	3,200.00
							GST on Transport Charges @ 18 %	972.00
							GST on Treatment Charges @ 12 %	384.00
<b>Total</b>	<b>8,600.00</b>		<b>678.00</b>		<b>678.00</b>	<b>1,356.00</b>	<b>Total Amount</b>	<b>9,956.00</b>

Tax Amount (in words) : INR One Thousand Three Hundred  
Fifty Six Only

INR Nine Thousand Nine Hundred Fifty Six  
Only

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

This is a Computer Generated Invoice

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 531903 Dated 30/11/24

Received Effluent 2000ltr Litres  
 (In Words Two thousand only) From  
 M/s. DAVINDER INDUSTRIES D-7 Focal  
 M/s. Point. E. Khanna,  
 For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.  
 Signature of Member [Signature] For JBR Technologies Ltd.  
 Authorised Person. PB10M8 Auth. Signature  
0698

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 531903 Dated 3/1/2024

Received Effluent 2000ltr Litres  
 (In Words Two thousand only) From  
 M/s. Davinder Industries.  
 M/s. Davinder Industries D-7 Focal Point  
 For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA. Khanna  
 Signature of Member [Signature] For JBR Technologies Ltd.  
 Authorised Person. PB13X Auth. Signature  
8533

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 Phone : 161-6450217, 6555217, 98550-61222  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 490192 Dated 30/10/23

Received Effluent 2000 lit Litres  
 (In Words Two thousand lit) From  
 M/s. Davinder Ind focal Point  
Khana

Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/  
 Authorised Person. [Signature] PB10 CD For JBR Technologies Ltd.  
7508 Auth. Signature [Signature]

**J B R Technologies Ltd.**  
 CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
 (M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
 www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 537120 Dated 30/11/2025

Received Effluent \_\_\_\_\_ Litres  
 (In Words 2000 lit) From \_\_\_\_\_  
 M/s. Davinder Induct - D-7 focal Point KHANNA  
 M/s. \_\_\_\_\_

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/  
 Authorised Person. [Signature] PB-103K For JBR Technologies Ltd.  
4811 Auth. Signature [Signature]

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 522940

Dated. 28/9/2024

Received Effluent 2000/- liter water Litres

(In Words Two thousand only) From

M/s. Davinder Industries D-7 Focal Point, Khanna

M/s. Davinder Industries D-7 Focal Point, Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ *[Signature]*

PB13X  
8533

For JBR Technologies Ltd.

Auth. Signature *[Signature]*

Authorised Person.

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 527203

Dated. 15/10/2024

Received Effluent Two thousand Liter Litres

(In Words 2000 Liter) From

M/s. Davinder Industries

M/s.

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ *[Signature]*

PB13X  
8533

For JBR Technologies Ltd.

Auth. Signature *[Signature]*

Authorised Person.

# J B R Technologies

CETP 260-261, Phase-VIII, Focal Point, LUDHIANA.  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 516537

Dated 20/7/24

Received Effluent 2000/- Water water Litres

(In Words Two thousand only) From

M/s. Davinder Industries. Focal Point

M/s. Davinder Industries. D-7 Focal Point KHANNA

For Treatment CETP 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member PB10BC

For JBR Technologies Ltd.

Authorised Person. 1658

Auth. Signature

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 520521

Dated 20/8/2024

Received Effluent 2000 Letter Litres

(In Words Two thousand Letter) From

M/s. Davinder Industries - D-7 focal Point KHANNA

M/s:

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/

PB-10BK

For JBR Technologies Ltd.

Authorised Person. 484

Auth. Signature

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 511359

Dated 18/5/2024

Received Effluent 2000/- Litres

(In Words Two thousand only) From

M/s. Davinder Industries.

M/s. D-7 Focal Point Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member *[Signature]* PBI3X For JBR Technologies Ltd.

Authorised Person. 8533 Auth. Signature *[Signature]*

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 513285

Dated 18-6-2024

Received Effluent 2000 LTR Litres

(In Words Two thousand only) From

M/s. DAVINDER INDUSTRIES D-7 - Focal Point

M/s. Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member *[Signature]* PBI0CY For JBR Technologies Ltd.

Authorised Person. 7508 Auth. Signature *[Signature]*

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 8695-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 511093 Dated 9/5/24

Received Effluent 2000 Litres

(In Words Two Thousand only) From

M/s. Devinder Industries D-7 Focal Point

M/s. Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ [Signature] For JBR Technologies Ltd.  
Authorized Person. 4811 Auth. Signature

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
Phone : 0161-6450217, 6555217, 98550-61222  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 491999 Dated 25/11/2023

Received Effluent 2000 (-) liter water Litres

(In Words Two thousand only) From

M/s. Focal Point D-7 Khanna

M/s. Focal Point D-7 Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ [Signature] For JBR Technologies Ltd.  
Authorized Person. 8694 Auth. Signature

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 503483

Dated. 29/2/21

Received Effluent 2000 Litres  
(In Words 1000 Thousand) From

M/s. Davinder Industries  
M/s. D-7 Khanna

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA  
Signature of Member/ Authorised Person. PB/0FF 1102  
For JBR Technologies Ltd.  
Auth. Signature

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 505003

Dated. 28/3/21

Received Effluent 2000 (- liter water) Litres

(In Words Two thousand only) From

M/s. Davinder Industries.

M/s. D-7 Khanna.

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.  
Signature of Member/ Authorised Person. PB-10-BIR 4811  
For JBR Technologies Ltd.  
Auth. Signature

637

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA

Phone : 0161-6450217, 6555217, 98550-61222

www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 191838

Dated. 19/12/2023

Received Effluent: 2000 - Litres

(In Words: Two thousand only) From

M/s. Davinder Industries D-7 Khanna

M/s. For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA;

Signature of Member/ Rayish PB10 HP

Authorised Person. 0957 For JBR Technologies Ltd.

Auth. Signature

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA

Phone : 0161-6450217, 6555217, 98550-61222

www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 499028

Dated. 25/01/24

Received Effluent: 2000 - Litres water Litres

(In Words: Two thousand only) From

M/s. Davinder Industries D-7 Khanna

M/s. For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ Rayish PB10 FF 1102 For JBR Technologies Ltd.

Auth. Signature







Trade Effluent Report of Davinder Industries  
Commercial®

April 2024	Meter (1)	Reading (2)	No of UNITS	WATER Consumption	Manifest No	4 Fed By JSR
1	35431	35431				
2	35431	35431				
3	35431	35431				
4	35431	35431				
5	35431	35431				
6	35431	35431				
7	OFF	OFF				
8	35431	35431				
9	35431	35469	0.38	380		
10	35469	35509	0.40	400		
11	35509	35509				
12	35509	35509				
13	35509	35509				
14	OFF	OFF				
15	35509	35509				
16	35509	35509				
17	35509	35548	0.39	390		
18	35548	35580	0.32	320		
19	35580	35580				
20	35580	35580				
21	OFF	OFF				
22	35580	35580				Backup 339269
23	35580	35580				
24	35580	35580				
25	35580	35580				
26	35580	35580				
27	35580	35580				
28	OFF	OFF				
29	35580	35632	0.52	520		
30	35632	35632				

28  
20  
20  
18





July 2024	Meter (1)	Reading (2)	No of WATER UNITS Consumed	Manufactured AVG	Weighted (34) (35)	AV
1	35878	35878				
2	35878	35878				
3	35878	35878				
4	35878	35904	0.26	260		
5	35904	35932	0.28	280		
6	35932	35955	0.23	230		
7	off	off				
8	35955	35955				
9	35955	35955				
10	35955	35955				
11	35955	35955				
12	35955	35970	0.15	150		
13	35970	35985	0.15	150		
14	off	off				
15	35985	35985				
16	35985	35985				
17	35985	35985				
18	35985	35985				
19	35985	36018	0.33	330	516537	2000
20	36018	36018				
21	off	off				
22	36018	36018				
23	36018	36018				
24	36018	36018				
25	36018	36018				
26	36018	36018				
27	36018	36018				
28	off	off				
29	36018	36048	0.30	300		
30	36048	36073	0.25	250		
31	36073	36099	0.26	260		

## Trade Effluent Report of DAVINDER INDUSTRIES

Commercial®

August 2024	Meter ①	Reading No of C	No of UNITS	WATER Consumption	Manifesto no	Lifted BY JBR
1	36099	36130	0.31	310		
2	36130	36130				
3	36130	36130				
4	OFF	OFF				
5	36130	36131	0.1	10		
6	36131	36131				
7	36131	36131				
8	36131	36158	0.27	270		
9	<del>36158</del>	36158				
10	36158	36190	0.32	320		
11	OFF	OFF				
12	36190	36190				
13	36190	36190				
14	36190	36216	0.26	260		
15	36216	36216				
16	36216	36245	0.29	290		
17	36245	36245				Boo/chno 347261
18	OFF	OFF				
19	36245	36245				
20	36245	36275	0.30	300	520521	2000
21	36275	36308	0.33	330		
22	36308	36308				
23	36308	36308				
24	36308	36308				
25	OFF	OFF				
26	36308	36308				
27	36308	36336	0.28	280		
28	36336	36370	0.34	340		
29	36370	36382	0.12	120		
30	36382	36382				
31	36382	36382				

Sep 2024	Meter (1)	Reading (2)	No of UNITS	WATER Consumption	Manned NO	Lifted By JBL
1	off	off				
2	36382	36382				
3	36382	36382				
4	36382	36382				
5	36382	36382				
6	36382	36382				
7	36382	36403	0.21	210		
8	off	off				
9	36403	36403				
10	36403	36403				
11	36403	36403				
12	36403	36403				
13	36403	36403				
14	36403	36403				
15	off	off				
16	36403	36432	0.29	290		
17	36432	36467	0.35	350		
18	36467	36467				
19	36467	36467				
20	36467	36467				
21	36467	36467				
22	off	off				
23	36467	36467				
24	36467	36467				
25	36467	36467				
26	36467	36467				
27	36467	36467				
28	36467	36467				
29	off	off				
30	36467	36467				

Backup 350058

~~522940 2000~~

522940 2000



No	Vogel 2	Meters ①	Reading C	No of UNITS	WATER Consumption	Manifesto No	Lifted By JBR
1		36690	36690				
2		36690	36690				
3		off	off				
4		36690	36737	0.47	470		
5		36737	36785	0.48	480		
6		36785	36785				
7		36785	36785				
8		36785	36785				
9		36785	36785				
10		off	off				
11		36785	36785				
12		36785	36785				
13		36785	36785				
14		36785	36785				
15		36785	36807	0.22	220		
16		36807	36807				
17		off	off				
18		36807	36807				
19		36807	36807				
20		36807	36807				
21		36807	36807				Booking 354301
22		36807	36807				
23		36807	36807				
24		off	off				
25		36807	36807				
26		36807	36807				
27		36807	36837	0.30	300		
28		36837	36871	0.34	340		
29		36871	36871				
30		36871	36871			531903	2000

Dec 2024	Meter ①	Reading C	No of UNITS	WATER Consumption	Manifested no	Filed By JBR		
Dec 2024								
	1	OFF	OFF					
	2	36871	36891	0.20	200			
	3	36891	36891					
	4	36891	36891					
	5	36891	36891					
	6	36891	36927	0.36	360			
	7	36927	36927					
	8	OFF	OFF					
	9	36927	36927					
	10	36927	36927					
	11	36927	36927					
	12	36927	36927					
	13	36927	36927					
	14	36927	36965	0.38	380			
	15	OFF	OFF					
	16	36965	36965					
	17	36965	36965					
	18	36965	36965					
	19	36965	36965					
01	20	36965	36992	0.27	270			
	21	36992	37017	0.25	250			
	22	OFF	OFF					
	23	37017	37017					
	24	37017	37017					
	25	37017	37017					
	26	37017	37017					
	27	37017	37017					
	28	37017	37017					
	29	OFF	OFF					
	30	37017	37054	0.37	370			
	31	37054	37088	0.34	340			



Trade Effailed Report of Davinder J

Commercial®

Feb 2025	Meter ①	Readr C	No of UNITs	WATER Consum	Manitd No	Lifted By JBR
1	37276	37276				
2	off	off				
3	37276	37276				
4	37276	37276				
5	37276	37276				
6	37276	37311	0.35	350		
7	37311	37347	0.36	360		
8	37347	37347				
9	off	off				
10	37347	37347				
11	37347	37347				
12	37347	37347				
13	37347	37347				
14	37347	37377	<del>0.30</del>	300		
15	37377	37377				
16	off	off				
17	37377	37377				
18	37377	37377				
19	37377	37377				
20	37377	37377				
21	37377	37377				
22	37377	37377				
23	off	off				
24	37377	37377				
25	37377	37408	0.31	310		
26	37408	37441	0.33	330		
27	37441	37441				
28	37441	37441				

# Trade Effluent Report of 189 various Industries

Month 2015	Meter ①	Reading C	No of Units	WATER Consumption	Manifolds No	Lifted By SIR
	1	37441	37441			
	2	off	off			
	3	37441	37441			
	4					
	5					
	6					
	7					
	8					
	9					
	10					
	11					
	12					
	13					
	14					
	15					
	16					
	17					
	18					
	19					
	20					
	21					
	22					
	23					
	24					
	25					
	26					
	27					
	28					
	29					
	30					
	31					

**JBR TECHNOLOGIES LTD. (LDH-1)**  
**COMMON EFFLUENT TREATMENT PLANT**  
 CETP, D-260-261, PHASE-8  
 FOCAL POINT LUDHIANA

**Group: L18 OFFICE**

Ledger: DAVINDER INDUSTRIES KHANNA

D-7, FOCAL POINT,  
 KHANNA- 141401  
 KHANNA

1-Apr-23 to 7-Dec-24

Date	Particulars	Vch Type	Vch No.	Debit	Credit
1-Apr-23	To Opening Balance			28,252.74	
3-Apr-23	To Transport Charges	Sales LDH-1	L1/23-24/86	16,613.80	
	By JBR TECH. LTD. (CHENNAI)	Journal	222		18,000.00
3-May-23	To Transport Charges	Sales LDH-1	L1/23-24/1285	8,306.90	
30-May-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	2267		15,000.00
3-Jun-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	2463		15,000.00
	To Transport Charges	Sales LDH-1	L1/23-24/3686	8,306.90	
17-Jun-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	3002		5,000.00
1-Jul-23	To Transport Charges	Sales LDH-1	L1/23-24/4975	4,746.80	
3-Aug-23	To Transport Charges	Sales LDH-1	L1/23-24/6229	4,746.80	
4-Sep-23	To MINIMUM CHARGES	Sales LDH-1	L1/23-24/7283	4,130.00	
13-Sep-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	6261		10,000.00
4-Oct-23	To Transport Charges	Sales LDH-1	L1/23-24/8796	9,493.60	
2-Nov-23	To Transport Charges	Sales LDH-1	L1/23-24/10094	4,746.80	
1-Dec-23	To Transport Charges	Sales LDH-1	L1/23-24/11319	4,746.80	
6-Dec-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	9930		10,000.00
3-Jan-24	To Transport Charges	Sales LDH-1	L1/23-24/11543	4,746.80	
3-Feb-24	To Transport Charges	Sales LDH-1	L1/23-24/12845	4,746.80	
5-Mar-24	To Transport Charges	Sales LDH-1	L1/23-24/15304	4,984.14	
				1,08,568.88	73,000.00
	By Closing Balance				35,568.88
				<b>1,08,568.88</b>	<b>1,08,568.88</b>
1-Apr-24	To Opening Balance			35,568.88	
5-Apr-24	To Transport Charges	Sales LDH-1	L1/24-25/1144	4,978.00	
	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	183		20,000.00
2-May-24	To MINIMUM CHARGES	Sales LDH-1	L1/24-25/1339	4,336.50	
5-Jun-24	To Transport Charges	Sales LDH-1	L1/24-25/3846	9,956.00	
28-Jun-24	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	4477		20,000.00
4-Jul-24	To Transport Charges	Sales LDH-1	L1/24-25/4812	4,978.00	
2-Aug-24	To Transport Charges	Sales LDH-1	L1/24-25/5494	4,978.00	
4-Sep-24	To Transport Charges	Sales LDH-1	L1/24-25/6736	4,978.00	
3-Oct-24	To Transport Charges	Sales LDH-1	L1/24-25/8048	4,978.00	
5-Nov-24	To Transport Charges	Sales LDH-1	L1/24-25/9577	4,978.00	
21-Nov-24	To Sludge Charges	Sales LDH-1 Sludge	L1/24-25/S-416	5,900.00	
24-Nov-24	By Sludge Charges	Credit Note	CN/L1/24/259		5,900.00
4-Dec-24	To Transport Charges	Sales LDH-1	L1/24-25/10675	4,978.00	
5-Dec-24	To Sludge Charges	Sales LDH-1 Sludge	L1/24-25/S-1665	5,900.00	
	Carried Over			96,507.38	45,900.00

continued ...

**JBR TECHNOLOGIES LTD. (LDH-1)**  
 COMMON EFFLUENT TREATMENT PLANT  
 CETP D-260-261, PHASE-8  
 FOCAL POINT LUDHIANA

Ledger: DAVINDER INDUSTRIES KHANNA  
 D-7, FOCAL POINT,  
 KHANNA- 141401  
 KHANNA

1-Apr-24 to 20-Nov-24

Date	Particulars	Vch Type	Vch No.	Debit	Page 252 Credit
1-Apr-24	To Opening Balance			35,568.88	
5-Apr-24	To Transport Charges	Sales LDH-1	L1/24-25/1144	4,978.00	
	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	183		
2-May-24	To MINIMUM CHARGES	Sales LDH-1	L1/24-25/1339	4,336.50	20,000 00
5-Jun-24	To Transport Charges	Sales LDH-1	L1/24-25/3846	9,956.00	
28-Jun-24	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	4477		
4-Jul-24	To Transport Charges	Sales LDH-1	L1/24-25/4812	4,978.00	20,000 00
2-Aug-24	To Transport Charges	Sales LDH-1	L1/24-25/5494	4,978.00	
4-Sep-24	To Transport Charges	Sales LDH-1	L1/24-25/6736	4,978.00	
3-Oct-24	To Transport Charges	Sales LDH-1	L1/24-25/8048	4,978.00	
5-Nov-24	To Transport Charges	Sales LDH-1	L1/24-25/9577	4,978.00	
	By Closing Balance			79,729.38	40,000 00
				79,729.38	39,729.38
				<u>79,729.38</u>	<u>79,729.38</u>

**JBR TECHNOLOGIES LTD. (LDH-1)**  
 COMMON EFFLUENT TREATMENT PLANT  
 CETP, D-260-261, PHASE-8  
 FOCAL POINT LUDHIANA

**Group: L18 OFFICE**  
 Ledger: DAVINDER INDUSTRIES KHANNA  
 D-7, FOCAL POINT,  
 KHANNA- 141401  
 KHANNA

1-Apr-23 to 7-Dec-24

Date	Particulars	Vch Type	Vch No.	Debit	Credit
1-Apr-23	To Opening Balance				
3-Apr-23	To Transport Charges	Sales LDH-1		28,252.74	
	By JBR TECH. I.TD. (CHENNAI)	Journal	L1/23-24/86		
3-May-23	To Transport Charges	Sales LDH-1	222	16,613.80	
30-May-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	L1/23-24/1285		18,000.00
3-Jun-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	2267	8,306.90	
	To Transport Charges	Sales LDH-1	2463		15,000.00
17-Jun-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	L1/23-24/3686	8,306.90	15,000.00
1-Jul-23	To Transport Charges	Sales LDH-1	3002		
3-Aug-23	To Transport Charges	Sales LDH-1	L1/23-24/4975	4,746.80	5,000.00
4-Sep-23	To MINIMUM CHARGES	Sales LDH-1	L1/23-24/6229	4,746.80	
13-Sep-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	L1/23-24/7283	4,130.00	
4-Oct-23	To Transport Charges	Sales LDH-1	6261		
2-Nov-23	To Transport Charges	Sales LDH-1	L1/23-24/8796	9,493.60	10,000.00
1-Dec-23	To Transport Charges	Sales LDH-1	L1/23-24/10094	4,746.80	
6-Dec-23	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	L1/23-24/11319	4,746.80	
3-Jan-24	To Transport Charges	Sales LDH-1	9930		10,000.00
3-Feb-24	To Transport Charges	Sales LDH-1	L1/23-24/11543	4,746.80	
5-Mar-24	To Transport Charges	Sales LDH-1	L1/23-24/12845	4,746.80	
		Sales LDH-1	L1/23-24/15304	4,984.14	
	By Closing Balance			1,08,568.88	73,000.00
					35,568.88
				<b>1,08,568.88</b>	<b>1,08,568.88</b>
1-Apr-24	To Opening Balance				
5-Apr-24	To Transport Charges	Sales LDH-1		35,568.88	
	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	L1/24-25/1144	4,978.00	
2-May-24	To MINIMUM CHARGES	Sales LDH-1	183		20,000.00
5-Jun-24	To Transport Charges	Sales LDH-1	L1/24-25/1339	4,336.50	
28-Jun-24	By INDUSIND BANK A/C NO. 603014026831 CD-831	Receipt	L1/24-25/3846	9,956.00	
4-Jul-24	To Transport Charges	Sales LDH-1	4477		20,000.00
2-Aug-24	To Transport Charges	Sales LDH-1	L1/24-25/4812	4,978.00	
4-Sep-24	To Transport Charges	Sales LDH-1	L1/24-25/5494	4,978.00	
3-Oct-24	To Transport Charges	Sales LDH-1	L1/24-25/6736	4,978.00	
5-Nov-24	To Transport Charges	Sales LDH-1	L1/24-25/8048	4,978.00	
21-Nov-24	To Sludge Charges	Sales LDH-1 Sludge	L1/24-25/9577	4,978.00	
24-Nov-24	By Sludge Charges	Credit Note	L1/24-25/S-416	5,900.00	
4-Dec-24	To Transport Charges	Sales LDH-1	CN/L1/24/259		5,900.00
5-Dec-24	To Sludge Charges	Sales LDH-1 Sludge	L1/24-25/10675	4,978.00	
			L1/24-25/S-1665	5,900.00	
	Carried Over			96,507.38	45,900.00











1. That both parties are interested to the enter into an agreement for lifting and treatment of Effluent as declared by the member to be 8500 liters (in words eight five hundred and 5000 liters) per month produced by the unit of the member situated at B.2 Force point Khanna.....  
 2. That the SPV has approved the operator for running and maintenance of the plant upto 31.05.2025. That this agreement is for a period three years from the date of signing of this agreement and further increase of contact period will be to entire discretion of SPV.  
 3. That the operator will maintain the record for total collected effluent from all the listed members who have undergone agreement with the operator and based on total monthly collection (from first of each month to end of last date of that month), the charges of treatment of effluent will be charged by the operator from the member @Rs.1.51/- per ltr.

The above rates will increase annually by minimum 5% per annum. If the circumstance or price are abnormally high then the above rate will be increased by more then 5% after detailed discussion and accepted by SPV

4. That the above treatment charges are inclusive of transportation charges subject to minimum lift of 8000 Ltr. Each time. Each member will ensure immediate delivery of effluent to the operator/transport party without any delay. In case the operator / transport party will have to wait for more than half an hour then in that case halting charges Rs 300/-per hour will be charged from the member..

5. That the member will make an arrangement at his own cost for storing his effluent in his factory at some nearby approach point or main gate where the transport vehicle can have easy access. The operator will lift minimum 2000liters of effluent at one time. In case of quantity of effluent is less, the amount equivalent to 2000 liter will be charged from the member.

6. A log book/register will be maintained by the operator, which will be accompanied by each transporter party and each quantity lifted will be jointly entered and signed by the member/its representative and transporter party.

7. That the above quoted rates do not include any type of taxes. All taxes as prevailing from time to time will be changed extra by operator from the member.

8. That the member will deposit security with the operator for two month of his agreed lifting considering Rs.1.51/- Per liter as the rate. The operator will be responsible for lifting the declared quantity by the member only. In case, the quantity of effluent is more than declared quantity, then more security deposit will be taken from the member.

9. That the operator will only be responsible for the treatment of effluent lifted from each member and not for the quantity of effluent produced by the member. The member will remain responsible for matching the quantity produced by him, given to operator and recorded in P.C.B. records. The operator will stand no responsibility for any undeclared quantity of effluent by the member.

10. That after the completion of each month, the operator will handover the bill of charges to the member within 1<sup>st</sup> week of next month and the payment will be paid by the member up to 15<sup>th</sup> of that month e.g., the treatment & transportation charges bill from 1<sup>st</sup> to 31<sup>st</sup> May will be handed over to the member up to 7<sup>th</sup> of June and the payment will be made by the member to the operator before 15<sup>th</sup> June. In case the payment will be delayed for the next 15 days, then 2% penalty will be charged from the member. In case of member makes payment before 15<sup>th</sup> of month then he will be eligible for 2% discount.

FOR J.B.R TECHNOLOGIES LTD  
MANAGING DIRECTOR

MEMBER  
For Dev Steel Industries  
Partner

11. That in case of non payment by the member up to the last date of next month (i.e. in example under point number 10 above, non-payment up to 30<sup>th</sup> of June), the operator will be stop lifting of the effluent of the member under information to P.P.C.B. and with a copy to SPV. In these circumstance, the operator will not be responsible in any way to the member if any action is taken by P.P.C.B. or any other department. The security deposited by the member will be forfeited. In case the member wants to rejoin the operator, then the security of the member will be taken equivalent to 2/- per liter subject to a minimum of Rs 7500/-
12. That the above noted charges are the pure charges for lifting and treatment of effluent and not for the treatment of sludge. The sludge treatment/destroying charges if any will be extra and will be decided later by SPV.
13. That any uncovered item in this agreement or any thing left in this agreement will be discussed by the operator with SPV and any thing finalized by both will apply on all the members and all member will agree to any such decision.
14. That in case of dispute with member, the SPV will act as arbitrator and the decision of SPV shall be final and binding both the parties.
15. The operator through its Managing Director has the right to cancel the M.O.U. after prior intimation to the SPV.
16. A minimum charges of Rs <sup>10909</sup> 647/-PM is to be paid to the operator by all listed member even if there is no effluent to lift in a particular month so for as this Agreement is in force.
17. Both the parties have read understood the contents, terms and the conditions of the agreement and have agreed to abide by all the terms from heart and soul to maintain the high dignity of the agreement.
18. Both the parties have given their hand on the <sup>9<sup>th</sup></sup> day of <sup>February</sup>..... 2023
19. The operator through its Managing Director has the right to cancel the M.O.U. after prior intimation to the Ludhiana Effluent Treatment Society for electroplating units, that in such case the security deposit if any with the operator shall be treated as lapsed/withdrawn by the operator.

e-Invoice

IRN : fa37ed78eca4b09314c084ebe590a05b4cd-f37b2d291e506589ee88dc6058a5d  
 Ack No. : 132417021858053  
 Ack Date: 3-Jan-24



GSTIN : 03AABCJ8941R1Z1 TAX INVOICE (ORIGINAL FOR RECIPIENT) Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES B-2, FOCAL POINT 141401 KHANNA	Bill No : L1/23-24/11546
State : Punjab, Code : 03	Dated : 3-Jan-24
GSTIN : 03AACFD1840P1ZK	

S.No.	Receipt No.	Date	Quantity	Rate	Amount

**Total**

						E. & O.E	Transport Charges	
							Treatment Charges	
HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	Minimum Charges	11,487.00
999799	11,487.00	9%	1,033.83	9%	1,033.83	2,067.66	GST on Transport Charges	
							GST on Treatment Charges	
<b>Total</b>	<b>11,487.00</b>		<b>1,033.83</b>		<b>1,033.83</b>	<b>2,067.66</b>	GST on Minimum Charges @ 18 %	<b>2,067.66</b>
Tax Amount (in words) : <b>INR Two Thousand Sixty Seven and Sixty Six paise Only</b>						<b>Total Amount</b>		<b>13,554.66</b>
<b>INR Thirteen Thousand Five Hundred Fifty Four and Sixty Six paise Only</b>								

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory



e-Invoice IRN : d92dc02e865160db71e3e47fb28a8bb774b-1fc0a0b9a34efa7d024e9e99d8ccf  
 Ack No. : 132417610852666  
 Ack Date: 5-Mar-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES B-2, FOCAL POINT 141401 KHANNA State : Punjab, Code : 03 GSTIN : 03AACFD1840P1ZK	Bill No : L1/23-24/15308 Dated : 5-Mar-24
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S.No.	Receipt No.	Date	Quantity	Rate	Amount
<p style="font-size: 2em; color: blue; transform: rotate(-15deg);">C 5/3/2024</p>					

<b>Total</b>					
					E. & O.E
					Transport Charges
					Treatment Charges
					Minimum Charges <span style="float: right;">12,061.00</span>
					GST on Transport Charges
					GST on Treatment Charges
					GST on Minimum Charges @ 18 % <span style="float: right;">2,170.98</span>
					<b>Total Amount <span style="float: right;">14,231.98</span></b>

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Ninety Eight paise Only**  
**INR Fourteen Thousand Two Hundred Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

e-Invoice

IRN : b544af1a5c0450a535c54a96401836256-615c1daaf86ef8939bbc756096ed5

203

666

Ack No. : 132417916215734

Ack Date: 5-Apr-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

# JBR TECHNOLOGIES LTD. (LDH-1) -2023-24

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES  
B-2, FOCAL POINT 141401  
KHANNA

Bill No : L1/23-24/1148

State : Punjab, Code : 03  
GSTIN : 03AACFD1840P1ZK

Dated : 5-Apr-24

S.No.	Receipt No.	Date	Quantity	Rate	Amount
<p><i>C</i> <i>5/4/24</i></p>					

Total

E. & O.E Transport Charges

Treatment Charges

Minimum Charges

12,061.00

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
99799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>

GST on Transport Charges

GST on Treatment Charges

GST on Minimum Charges @ 18 %

2,170.98

**Total Amount**

**14,231.98**

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Ninety Eight paise Only**

**INR Fourteen Thousand Two Hundred Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1) -2023-24

Authorized Signatory

This is a Computer Generated Invoice

667

e-Invoice

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Ack No. : 132418189439234

Ack Date: 3-May-24



204

(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03M/S DEV STEEL INDUSTRIES  
B-2, FOCAL POINT 141401  
KHANNA

Bill No : L1/24-25/1342

State : Punjab, Code : 03

Dated : 2-May-24

GSTIN : 03AACFD1840P1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
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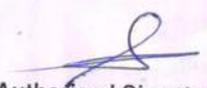
C  
2/5/24

**Total**

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	E. & O.E	Transport Charges	Treatment Charges	Minimum Charges	GST on Transport Charges	GST on Treatment Charges	GST on Minimum Charges @ 18 %	Total Amount
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98				12,061.00			2,170.98	14,231.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>								

Tax Amount (in words) : **INR Two Thousand One Hundred  
Seventy and Ninety Eight paise Only****INR Fourteen Thousand Two Hundred  
Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

  
 Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : 52ba7ae7abc62b7cd5828f21ffe8d672-6347d7a77079bc534dfc5df03273d9de

Ack No. : 132418531803852

Ack Date: 5-Jun-24



GSTIN : 03AABCJ8941R1Z1

Tax Invoice

(ORIGINAL FOR RECIPIENT)  
Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S	<b>DEV STEEL INDUSTRIES</b> B-2, FOCAL POINT 141401 KHANNA	Bill No : <b>L1/24-25/3849</b>			
State	: Punjab, Code : 03	Dated : 5-Jun-24			
GSTIN	: 03AACFD1840P1ZK				
S.No.	Receipt No.	Date	Quantity	Rate	Amount

*C*  
*5/6/2024*  
*1/7/24*

**Total**

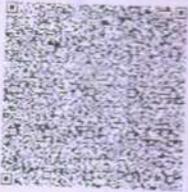
HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	E. & O.E Transport Charges	Minimum Charges	12,061.00
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98	GST on Minimum Charges @ 18 %		2,170.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>	<b>Total Amount</b>		<b>14,231.98</b>

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Ninety Eight paise Only**  
**INR Fourteen Thousand Two Hundred Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

*[Signature]*  
Authorised Signatory

669 e-Invoice



IRN : 79993ed460b2b14a16e1ccd21c2d7bffa2-d8a9a4e090eab19aad9e8433b488d

Ack No. : 132418834651394

Ack Date: 4-Jul-24

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

(ORIGINAL FOR RECIPIENT)

Phone : 8699343217, 9056143217, 9041243217, 9855061222

# JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES  
B-2, FOCAL POINT 141401  
KHANNA

Bill No : L1/24-25/4814

State : Punjab, Code : 03  
GSTIN : 03AACFD1840P1ZK

Dated : 4-Jul-24

S.No.	Receipt No.	Date	Quantity	Rate	Amount
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*Handwritten signature and date 4/7/24*

Total

E. & O.E Transport Charges

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount	
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98	
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>	

Minimum Charges	12,061.00
GST on Minimum Charges @ 18 %	2,170.98
<b>Total Amount</b>	<b>14,231.98</b>

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Ninety Eight paise Only**  
**INR Fourteen Thousand Two Hundred Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

*Handwritten signature*  
Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : f8060b4c3bd3e2f10364284dbf2b9beefd5f-

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Ack No. : 132419143064253

Ack Date: 3-Aug-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Tax Invoice

Phone : 8699343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S **DEV STEEL INDUSTRIES**  
B-2, FOCAL POINT 141401  
KHANNABill No : **L1/24-25/5496**

State : Punjab, Code : 03

Dated : 2-Aug-24

GSTIN : 03AACFD1840P1ZK

S.No. Receipt No. Date Quantity Rate Amount

*Handwritten signature*

Total

E. &amp; O.E Transport Charges

Minimum Charges 12,061.00

GST on Minimum Charges @ 18 % 2,170.98

**Total Amount 14,231.98**

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>

Tax Amount (in words) : **INR Two Thousand One Hundred  
Seventy and Ninety Eight paise Only****INR Fourteen Thousand Two Hundred Thirty  
One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

*Handwritten signature*  
Authorised Signatory

This is a Computer Generated Invoice

e-Invoice

IRN : f69187d5ef49753071a5c9f92f7cbb51f6f12f-

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Ack No. : 132419457863281

Ack Date: 4-Sep-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES  
B-2, FOCAL POINT 141401  
KHANNA

Bill No : L1/24-25/6738

State : Punjab, Code : 03

Dated : 4-Sep-24

GSTIN : 03AACFD1840P1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
1	5,20,659	14-Aug-24	3,500.00	0.87	3,045.00
<b>Total</b>			<b>3,500.00</b>		

*C*  
*4/9/24*

E. & O.E						Transport Charges		3,045.00
						Treatment Charges @ 0.80		2,800.00
						Minimum Charges		6,216.00
						GST on Transport Charges @ 18 %		548.10
						GST on Treatment Charges @ 12 %		336.00
						GST on Minimum Charges @ 18 %		1,118.88
<b>Total</b>						<b>Total Amount</b>		<b>14,063.98</b>

Tax Amount (in words) : **INR Two Thousand Two and Ninety Eight paise Only**

**INR Fourteen Thousand Sixty Three and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

209

672



ab802127d7f0d2bee751b192005  
Ack No. : 132419793937637  
Ack Date: 4-Oct-24

(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1 Phone : 8699343217, 9056143217, 9041243217, 9855061222

# JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES B-2, FOCAL POINT 141401 KHANNA State : Punjab, Code : 03 GSTIN : 03AACFD1840P1ZK	Bill No : <b>L1/24-25/8050</b>  Dated : 3-Oct-24
--	--

S.No.	Receipt No.	Date	Quantity	Rate	Amount
					

**Total**

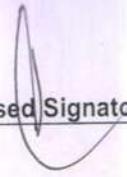
E. & O.E	Transport Charges	
	Minimum Charges	12,061.00
	GST on Minimum Charges @ 18 %	2,170.98
	<b>Total Amount</b>	<b>14,231.98</b>

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Ninety Eight paise Only**

**INR Fourteen Thousand Two Hundred Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory 

e-Invoice

IRN : 6346901bba2d7c0e4d1abdc7654bcc4838-51164a9684e97a6998f5aff2f89235  
 Ack No. : 132420147099767  
 Ack Date: 5-Nov-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8698043217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
 India, Punjab, State Code : 03

M/S **DEV STEEL INDUSTRIES**  
 B-2, FOCAL POINT 141401  
 KHANNA

Bill No : **L1/24-25/9579**

State : Punjab, Code : 03

Dated : 5-Nov-24

GSTIN : 03AACFD1840P1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
-------	-------------	------	----------	------	--------

*[Handwritten Signature]*

Total

E. & O.E Transport Charges

Minimum Charges **12,061.00**

GST on Minimum Charges @ 18 % **2,170.98**

**Total Amount 14,231.98**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Ninety Eight paise Only**

**INR Fourteen Thousand Two Hundred Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

e-Invoice

IRN : 2252f8f5add5eb46c8134310d78f9aaa9357-69b3755ef5d7d71f957325709378

Ack No. : 132420471503594

Ack Date: 4-Dec-24



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8699343217, 9056143217, 9041243217, 9855061222

## JBR TECHNOLOGIES LTD. (LDH-1)

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA  
India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES  
B-2, FOCAL POINT 141401  
KHANNA

Bill No : L1/24-25/10677

State : Punjab, Code : 03

Dated : 4-Dec-24

GSTIN : 03AACFD1840P1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount

**Total**

E. & O.E Transport Charges

Minimum Charges 12,061.00

GST on Minimum Charges @ 18 % 2,170.98

**Total Amount** **14,231.98**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Ninety Eight paise Only**

**INR Fourteen Thousand Two Hundred Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

e-Invoice IRN : 9db69875daa9e4dc97f7934b9856e17a306-4f6923b52295c9088caa118138051  
 Ack No. : 132520780523156  
 Ack Date: 3-Jan-25



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

Phone : 8599343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**

COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT LUDHIANA

India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES  
 B-2, FOCAL POINT 141401  
 KHANNA

Bill No : LT/24-25/12000

State : Punjab, Code : 03  
 GSTIN : 03AACFD1840P1ZK

Dated : 3-Jan-25

S.No.	Receipt No.	Date	Quantity	Rate	Amount
-------	-------------	------	----------	------	--------

*Handwritten signature and date: 03/1/25*

**Total**

E &amp; OE Transport Charges

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>

Minimum Charges	12,061.00
GST on Minimum Charges @ 18 %	2,170.98
<b>Total Amount</b>	<b>14,231.98</b>

Tax Amount (in words) : **INR Two Thousand One Hundred Seventy and Ninety Eight paise Only**

**INR Fourteen Thousand Two Hundred Thirty One and Ninety Eight paise Only**

For JBR TECHNOLOGIES LTD. (LDH-1)

Authorised Signatory

This is a Computer Generated Invoice

Ack No: 132521095331771

Ack Date: 4-Feb-25



(ORIGINAL FOR RECIPIENT)

GSTIN : 03AABCJ8941R1Z1

TAX INVOICE

Phone : 8698343217, 9056143217, 9041243217, 9855061222

**JBR TECHNOLOGIES LTD. (LDH-1)**COMMON EFFLUENT TREATMENT PLANT, CETP, D-260-261, PHASE-8, FOCAL POINT  
LUDHIANA

India, Punjab, State Code : 03

M/S DEV STEEL INDUSTRIES  
B-2, FOCAL POINT 14'40'  
KHANNA

Bill No : L1/24-25/13324

State : Punjab, Code : 03

Dated : 3-Feb-25

GSTIN : 03AACFD1840P1ZK

S.No.	Receipt No.	Date	Quantity	Rate	Amount
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*Handwritten signature and date: 3/2/25*

Total

E. &amp; O.E Transport Charges

Minimum Charges 12,061.00

GST on Minimum Charges @ 18 % 2,170.98

Total Amount 14,231.98

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
999799	12,061.00	9%	1,085.49	9%	1,085.49	2,170.98
<b>Total</b>	<b>12,061.00</b>		<b>1,085.49</b>		<b>1,085.49</b>	<b>2,170.98</b>

Tax Amount (in words) : INR Two Thousand One Hundred  
Seventy and Ninety Eight paise OnlyINR Fourteen Thousand Two Hundred Thirty  
One and Ninety Eight paise Only

For JBR TECHNOLOGIES LTD. (LDH-1)

*Handwritten signature*  
Authorised Signatory

This is a Computer Generated Invoice

# JBR Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 540014

Dated 28/2/25

Received Effluent 4500 Litres

(In Words Four thousand Five hundred ) From

M/s. Dev Steel Ind (B-2) Focal

M/s. Pind - 141401 KHAMNIA

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/ PB1312

For JBR Technologies Ltd.

Authorised Person.

0298

Auth Signature

*[Handwritten Signature]*

# J B R Technologies Ltd.

CETP, 260-261, Phase-VIII, Focal Point, LUDHIANA  
(M) 90412-43217, 90561-43217, 90564-43217, 86993-43217  
www.jbrtechnologies.org / www.jbrgroup.in / info@jbrtechnologies.org

No. 520659

Dated. 14/8/2024

Received Effluent 3500 Litres

(In Words Three thousand five hundred) From

M/s. Dev steel goods.

M/s. B-2 Focal Point - Khanna - 141401

For Treatment CETP, 260-261, Phase VIII, Focal Point, LUDHIANA.

Signature of Member/  
Authorised Person.

PBIOCT  
5095

For JBR Technologies Ltd.  
Auth. Signature

14/8/24

Water meter start of Dev Steel Industries,  
 Fasal Paur (Channe. (Zinc-secta))  
 Month - April. 2024

DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

No. Jtu	Water meter start	Water meter end	Consumption	Voucher	Dated	Quantity	Remarks
1/4/24	128463	128463					240
2/4	128463	128463					
3/4	128463	128463					
4/4	128463	128463					
5/4	128463	128463					
6/4	128463	128463					
7/4	128463	128463					
8/4	128463	128463					
9/4	128463	128463					240
10/4	128463	128463					
11/4	128463	128463					
12/4	128463	128463					
13/4	128463	128463					
14/4	128463	128463					
15/4	128463	128463					
16/4	128463	128463					
17/4	128463	128463					
18/4	128463	128463					240
19/4	128463	128463					
20/4	128463	128463					
21/4	128463	128463					
22/4	128463	128463					
23/4	128463	128463					
24/4	128463	128463					
25/4	128463	128463					
26/4	128463	128463					240
27/4	128463	128463					
28/4	128463	128463					
29/4	128463	128463					
30/4/24	128463	128463					240

Water meter Start of new steel industries,  
 Focal Point (Chennai (Zinc section))  
 Month - May 2024

DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

date	water meter start	water meter end	consumption	Voucher <del>no</del>	Debit	Quantity	Remark
1/5/24	128463	128463					240
2/5	128463	128463					
3/5	128463	128463					
4/5	128463	128463					
5/5	128463	128463					
6/5	128463	128463					
7/5	128463	128463					240
8/5	128463	128463					
9/5	128463	128463					
10/5	128463	128463					
11/5	128463	128463					
12/5	128463	128463					240
13/5	128463	128463					
14/5	128463	128463					
15/5	128463	128463					
16/5	128463	128463					
17/5	128463	128463					
18/5	128463	128463					240
19/5	128463	128463					
20/5	128463	128463					
21/5	128463	128463					240
22/5	128463	128463					
23/5	128463	128463					
24/5	128463	128463					
25/5	128463	128463					
26/5	128463	128463					240
27/5	128463	128463					
28/5	128463	128463					
29/5	128463	128463					
30/5	128463	128463					
30/5/24	128463	128463					240

Water meter start of Dev Steel Industrial  
 focal Point Warehouse (Zinc-section)  
 Month - June-2024

DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

date	water meter start	water meter end	consumption	voucher	dated.	quantity	Remarks.
1/6/24	128463	128463					240
2/6	128463	128463					
3/6	128463	128463					
4/6	128463	128463					
5/6	128463	128463					
6/6	128463	128463					240
7/6	128463	128463					
8/6	128463	128463					
9/6	128463	128463					
10/6	128463	128463					240
11/6	128463	128463					
12/6	128463	128463					
13/6	128463	128463					240
14/6	128463	128463					
15/6	128463	128463					
16/6	128463	128463					240
17/6	128463	128463					
18/6	128463	128463					
19/6	128463	128463					
20/6	128463	128463					240
21/6	128463	128463					
22/6	128463	128463					
23/6	128463	128463					240
24/6	128463	128463					
25/6	128463	128463					
26/6	128463	128463					240
27/6	128463	128463					
28/6	128463	128463					
29/6	128463	128463					
30/6/24	128463	128463					240

Water meter starts for 10 months of July-2024  
 at Dev Steel Industries, Faral Panna, Khanna (21m 24d)

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DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

date	water meter start	water meter end	consumption	voucher	Dated.	Quantity	Remarks
1/7/24	128463	128463					
2/7	128463	128463					240
3/7	128463	128463					
4/7	128463	128463					
5/7	128463	128463					240
6/7	128463	128463					
7/7	128463	128463					
8/7	128463	128463					
9/7	128463	128463					240
10/7	128463	128463					
11/7	128463	128463					
12/7	128463	128463					
13/7	128463	128463					
14/7	128463	128463					
15/7	128463	128463					240
16/7	128463	128463					
17/7	128463	128463					240
18/7	128463	128463					
19/7	128463	128780	317				240
20/7	128780	128780					557
21/7	128780	128963	183				
22/7	128963	128963					740
23/7	128963	128963					
24/7	128963	128963					
25/7	128963	128963					
06/7	128963	129241	278				
27/7	129241	129241					1018
28/7	129241	129462	221				
29/7	129462	129659	197				1239
30/7	129659	129929	270				1436
31/7/24	129929	130227	298				1706 2004

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Water Meter Start for steel industry  
 focal Point, Durgam (Zinc-Section) 220  
 Month - August-2024

DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

date	Water Meter Start	Water Meter end.	Consumption	Voucher.	Dated.	Quantity	Remarks.	2004
1/8/24	130227	130572	345					2289
2/8	130572	130917	405					2694
3/8	130917	131333	416					3110
4/8	131333	131333						
5/8	131333	131647	314					3424
6/8	131647	131647						
7/8	131647	131647						
8/8	131647	131647						
9/8	131647	131972	325					3749
10/8	131972	131972						
11/8	131972	131972						
12/8	131972	131972						
13/8	131972	131972						
14/8	131972	131972		520659	14/8/2024	3500		249
15/8	131972	131972						
16/8	131972	131972						
17/8	131972	131972						
18/8	131972	131972						
19/8	131972	131972						
20/8	131972	131972						
21/8	131972	131972						
22/8	131972	131972						
23/8	131972	131972						
24/8	131972	131972						
25/8	131972	131972						
26/8	131972	131972						
27/8	131972	131972						
28/8	131972	131972						
29/8	131972	131972						
30/8	131972	131972						
31/8/24	132238	132238	266					515 liter

Water meter start of new area (2inc-section)  
 focal Point Thopre (2inc-section)  
 month September-2024

Date	Water Meter Start	Water Meter end.	Consumption	Voucher	Dated	Quantity	Remarks.
1/9/24	132238	132238					515 Litre
2/9	132238	132238					
3/9	132238	132425	187				702
4/9	132425	132425					
5/9	132425	132425					
6/9	132425	132425					
7/9	132425	132425					
8/9	132425	132425					
9/9	132425	132425					
10/9	132425	132425					
11/9	132425	132736	311				1013
12/9	132736	132736					
13/9	132736	132736					
14/9	132736	132736					
15/9	132736	132736					
16/9	132736	132736					
17/9	132736	132943	207				1220
18/9	132943	132943					
19/9	132943	132943					
20/9	132943	132943					
21/9	132943	132943					
22/9	132943	133267	324				1544
23/9	133267	133267					
24/9	133267	133267					
25/9	133267	133267					
26/9	133267	133267					
27/9	133267	133267					
28/9	133267	133412	145				1689
29/9	133412	133412					
30/9/24	133412	133622	210				1899

Water meter start of Dev Steel Industries  
 Fiscal Point (01-9-2010 (2 Inc-section))

DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

date	water meter start	water meter end.	consumption	Voucher	Dated	quantity	Remarks
1/10/24	133622	133622					1899
2/10	133622	133622					
3/10	133622	133622					
4/10	133622	133991	369				2268
5/10	133991	133991					
6/10	133991	133991					
7/10	133991	133991					
8/10	133991	134261	270				2538
9/10	134261	134679	418				2956
10/10	134679	134888	209				3165
11/10	134888	134888					
12/10	134888	134888					
13/10	134888	134888					
14/10	134888	134888					
15/10	134888	135009	121				3286
16/10	135009	135313	304				3590
17/10	135313	135489	176				3766
18/10	135489	135489					
19/10	135489	135489					
20/10	135489	135489					
21/10	135489	135489					
22/10	135489	135489					
23/10	135489	135489					
24/10	135489	135624	135				3901
25/10	135624	135624					
26/10	135624	135881	257				4158
27/10	135881	135881					
28/10	135881	135881					
29/10	135881	135881					
30/10	135881	135881					
31/10/24	135881	136097	216				4374

Water Meter start of Dev Steel Industries,  
 Focal Point Phasing (Zinc-section)  
 Month - November-2024

DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

date	water meter start	water meter end.	Consumption	Voucher.	Dated.	Quantity	Remarks
11/1/24	136097	136097					
2/1/	136097	136370	273				4374
3/1/	136370	136581	211				4647
4/1/	136581	136915	334				4858
5/1/	136915	136915					5192
6/1/	136915	137312	397				
7/1/	137312	137684	372				
8/1/	137684	137951	267				5589
9/1/	137951	138384	433				5961
10/1/	138384	139255	871				6208
11/1/	139255	139255					6661
12/1/	139255	139255					7532
13/1/	139255	139255					
14/1/	139255	139255					
15/1/	139255	139255					
16/1/	139255	139255					
17/1/	139255	139255					
18/1/	139255	139255					
19/1/	139255	139255					
20/1/	139255	139255					
21/1/	139255	139255					
22/1/	139255	139255					
23/1/	139255	139255					
24/1/	139255	139255					
25/1/	139255	139255					
26/1/	139475	139475	220				
27/1/	139475	139717	242				
28/1/	139717	139717					7752
29/1/	139717	139717					7994
30/1/24	139717	139717					
	139717	140095	382				

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Water meter start of Dev Steel Industries  
 focal Point Khanna - (Zinc-section)  
 month December - 2024

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DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

Date	Water meter start	Water meter end	Consumption	Voucher	Dated.	Quantity	Remarks
1/12/24	140095	140095					8376
2/12	140095	140095					
3/12	140095	140095					
4/12	140095	140095					
5/12	140095	140095					
6/12	140095	140095					
7/12	140095	140095					
8/12	140095	140095					
9/12	140095	140095					
10/12	140095	140095					
11/12	140095	140095					
12/12	140095	140095					
13/12	140095	140095					
14/12	140095	140095					
15/12	140095	140095					
16/12	140095	140095					
17/12	140095	140095					
18/12	140095	140095					
19/12	140095	140283	188				8564
20/12	140283	140467	184				8748
21/12	140467	140720	253				9001
22/12	140720	140913	193				9194
23/12	140913	140913					
24/12	140913	140913					
25/12	140913	141167	254				9448
26/12	141167	141167					
27/12	141167	141167					
28/12	141167	141167					
29/12	141167	141167					
30/12	141167	141167					
31/12/24	141167	141167					9448

Water Meter start of new meter installation  
 fiscal point Khanna - (Zinc-Section)  
 MONTH: - January, 2025

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DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

688

Date	Water Meter Start	Water Meter end.	Consumption	Voucher	Dated.	Quantity	Remarks.
1/1/25	141167	141167					9448
2/1	141167	141167					
3/1	141167	141167					
4/1	141167	141167					
5/1	141167	141167					
6/1	141167	141167					
7/1	141167	141167					
8/1	141167	141167					
9/1	141167	141167					
10/1	141167	141167					
11/1	141167	141167					
12/1	141167	141167					
13/1	141167	141167					
14/1	141167	141314	147				9595
15/1	141314	141314					
16/1	141314	141314					
17/1	141314	141314					
18/1	141314	141314					
19/1	141314	141314					
20/1	141314	141314					
21/1	141314	141314					
22/1	141314	141314					
23/1	141314	141314					
24/1	141314	141314					
25/1	141314	141314					
26/1	141314	141314					
27/1	141314	141314					
28/1	141314	141314					
29/1	141314	141314					
30/1	141314	141314					
31/1/2025	141314	141314					

Water meter start of Deer steel industries  
 focal point khanna (2nd section)  
 Month: February, 2008

DEV STEEL INDUSTRIES  
 Opp. Power House, G.T. Road,  
 KHANNA-141401 (Ludhiana)

Date	Water meter start	Water meter end.	Consumption	Vouches	Dated.	Quantity	Remvlt.	
1/2/08	141314	141314	-	-	-	-	-	9595
2/2	141314	141314	-	-	-	-	-	
3/2	141314	141314	-	-	-	-	-	
4/2	141314	141314	-	-	-	-	-	
5/2	141314	141314	-	-	-	-	-	
6/2	141314	141314	-	-	-	-	-	
7/2	141314	141314	-	-	-	-	-	
8/2	141314	141314	-	-	-	-	-	
9/2	141314	141314	-	-	-	-	-	
10/2	141314	141314	-	-	-	-	-	
11/2	141314	141314	-	-	-	-	-	
12/2	141314	141314	-	-	-	-	-	
13/2	141314	141314	-	-	-	-	-	
14/2	141314	141314	-	-	-	-	-	
15/2	141314	141314	-	-	-	-	-	
16/2	141314	141314	-	-	-	-	-	
17/2	141314	141314	-	-	-	-	-	
18/2	141314	141314	-	-	-	-	-	
19/2	141314	141314	-	-	-	-	-	
20/2	141314	141314	-	-	-	-	-	
21/2	141314	141314	-	-	-	-	-	
22/2	141314	141314	-	-	-	-	-	
23/2	141314	141314	-	-	-	-	-	
24/2	141314	141314	-	-	-	-	-	
25/2	141314	141562	248	-	-	-	-	9843
26/2	141562	141717	155	-	-	-	-	9998
27/2	141717	141830	113	-	-	-	-	1011
28/2/08	141830	141830	-	540014	28/2/2008	4500	-	5611

















EQUALSTION-TANK

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SOHNA

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SOHNA VAMASPATI  
POLY YAKHA  
5 X 2 LITRE











## ANNEXURE A-30

MARKFED VANASPATI AND ALLIED INDUSTRIES, KHANNA

No: CM/SA-P(1)/24/ 983

10/08/2024

M/s Ajanta Soya Limited  
12<sup>th</sup> Floor, Bigjo's Tower, A-8  
Nataji Subhash Place  
Wazirpur District  
DELHI

Sub: Allotment of tenders for outsourcing of Vanaspati.

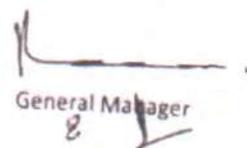
Sir,

Please refer to the tender dated 19/06/2024 regarding outsourcing of Vanaspati. In this regard, we are pleased to inform you that as per Markfed H.O email dated 09/08/2024, the competent authority has approved the recommendations of the tender committee for outsourcing of Vanaspati at the following conversion charges (per MT) excl. of taxes which are for all pack sizes (i.e. 15 kg tin, 15 Ltr. tin, 15 Ltr. bucket, 15 kg Matka, 15 Ltr. Matka, 10 Ltr. Matka, 5 Ltr. Matka, 2 Ltr. Matka capacity, pouches of 1Ltr. & 1/2 Ltr) on F.O.R basis (Fig. In Rs.):

Sr. No.	Locations	L-1	Rates	L-2	Remarks
1.	Punjab /Chandigarh	M/s Sangrur Agro Ltd. & M/s BCL Industries Ltd.	<del>.....</del>	-----	Supplies is to be arranged on 50:50 ratio from both L-1 bidders
2.	Delhi	M/s Ajanta Soya Ltd.	<del>.....</del>	M/s BCL Industries Ltd	60% supplies is to be arranged from L-1 & 40% supplies is to be arranged from L-2 bidder.
3	Ambala/ Sirsa (Haryana)	M/s Sangrur Agro Ltd	<del>.....</del>	M/s BCL Industries Ltd & M/s Ajanta Soya Ltd.	60% supplies is to be arranged from L-1 & 20% supplies to be arranged from each L-2 bidders

These approved rates shall be applicable w.e.f. 09/08/2024. In the meantime, you are requested to execute the agreement on non judicial stamp paper of worth Rs. 4000/- with Markfed Vanaspati and Allied Industries, Khanna at the earliest and also furnish the bank guarantee as per terms and conditions of the tender at the earliest.

Thanking you,

  
General Manager

- CC: The Dy. Chief Manager (Mktg.), Markfed, Chandigarh with respect to your office email dated 09/08/2024 for your kind information.  
CC: The Chief Accounts Officer, Markfed, Chandigarh for your kind information.  
CC: Dy.CAO/PM/QCI/S.A(Desp.)/QCI, MVAI, Khanna for inf. and further necessary action.  
CC: All depot incharges of Markfed Sale Depot - Khanna, Bathinda, Jalandhar, Chandigarh, Ambala, Sirsa, Delhi for inf. and further necessary action.

## ANNEXURE A-31

MARKFED VANASPATI & ALLIED INDUSTRIES, KHANNA.

No. PM/15/2025/ 2159

Dt. 15.01.2025

- 1. The Director,  
Food & Supplies, Punjab  
Sector-17  
Chandigarh
2. The Environmental Engineer  
**Punjab Pollution Control Board,**  
D-1 Focal Point  
Mandi Gobindgarh-147301  
(Distt. Fatehgarh Sahib) Pb.
3. The Executive Engineer (City-I),  
Punjab State Power Corp. Ltd.  
Khanna.
4. Punjab Water Regulation & Development Authority  
SCO 149-152, Sector-17C, Chandigarh.

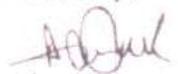
Dear Sir,

Further to this office earlier letter, it is informed that our Vanaspati plant has started operation w.e.f 14.01.2025 (10:30 A.M.).

This is for your kind information please.

Thanking you,

Yours faithfully,

  
Production Manager

CC: Dy. Chief Manager (Mktg.), Markfed, Chandigarh- for kind int. please.

MARKFED VANASPATI & ALLIED INDUSTRIES, KHANNA.

No. PM/15/2025/ 2182

Dt. 20.01.2025

1. The Director,  
Food & Supplies, Punjab,  
Sector-17  
Chandigarh.
2. The Environmental Engineer  
**Punjab Pollution Control Board,**  
C/o National Institute of Secondary Steel Technology (NISST) Building,  
PB92, G.T. Road, Near RIMT,  
Mandi Gobindgarh-147301  
(Distt. Fatehgarh Sahib) Pb.
3. The Executive Engineer (City-I),  
Punjab State Power Corp. Ltd.  
Khanna.
4. Punjab Water Regulation & Development Authority  
SCO 149-152, Sector-17C, Chandigarh.

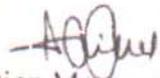
Dear Sir,

This is to inform you that our Vanaspati plant has been closed till further intimation from 20.01.2025 (12.30 P.M) on account of commercial reasons and general maintenance & cleaning of the plant. Therefore, during this period, there will be no production of Vanaspati.

This is for your kind information please.

Thanking you.

Yours faithfully,

  
Production Manager

CC: Dy. Chief Manager (Mktg.), Markfed, Chandigarh- for kind inf. please.

## TEST REPORT



ULR No : TC118182400009416F		Test Report No : NWWL210924NA002	
Type of Sample : Effluent		Date of reporting : 25/09/2024	
Reference Type : Work Order No		Reference No : PM/3A/2023/1811 Dt.: 09/11/2023	
Customer Name	Markfed Vanaspati & Allied Industries, Khanna		
Address	P.B No.23, GT Road, Khanna, Distt. Ludhiana (Pb)	Period of Sampling	21/09/2024 - 21/09/2024
Sampling Protocol	IS 17614 (Part 1), EL-MSP-7.3	Date of Receipt of Sample	21/09/2024
Sample Collection Mode	Sampling by Laboratory Mr. Bhajanpreet Singh	Period of Analysis	21/09/2024 - 25/09/2024
Testing Location	Permanent Facility	Date of reporting	25/09/2024
Sampling Location	After Sand & Carbon Filter (ETP Outlet)		
Sample Description	Liquid with suspended & settleable particles.		
Standard/Specifications	Effluent- Land for Irrigation: EPA1986 Schedule VI		
Packing, Markings, Seal & Qty.	PE Bottles-1 litre (B/21/W1A), Glass Bottle-1 litre (B/21/W1B) & Glass Bottle-1 litre (B/21/W1C)		

## RESULTS

## 1. Chemical Testing

## I. Pollution &amp; Environment ( Effluent )

Sr.No	Test Parameter	Unit	Result	Standard	Test Method
1	Total Suspended Solids	mg/l	65	200	IS 3025 (Part 17)
2	pH@25°C	-	7.41	5.5-9.0	IS 3025 (Part 11)
3	Oil & Grease	mg/l	4.5	10	IS 3025 (Part 39)
4	Biochemical Oxygen Demand (BOD)	mg/l	17	100	IS 3025 (Part 44)
5	Chemical Oxygen Demand (COD)	mg/l	130	-	IS 3025 (Part 58)

Remarks : NA

\*\*End of Report\*\*

Mr. Mukesh Chand Agarwal  
Authorized Signatory- Chemical

EL-FMT-7.8.2-WW



Page No.1/2

**ECO BHAWAN** E-207, Industrial Area, Phase VIII-B (Sector-74), Mohali (Punjab) 160071

☎ 0172-4616225 ☎ 9781303109 ✉ contact@ecoparyavaran.org | md@ecoparyavaran.org 🌐 www.ecoparyavaran.org

TEST REPORT



ULR No : 1151125300000738F	Test Report No : NWWL160125NA033		
Type of Sample : Effluent	Date of reporting : 23/01/2025		
Reference Type : Letter No	Reference No : PM/3A/2025/2226		
Customer Name	Marked Vanaspati & Allied Industries, Khanna	Period of Sampling	16/01/2025 - 16/01/2025
Address	P.B No 23, GT Road, Khanna, Distt. Ludhiana (Pb)	Date of Receipt of Sample	16/01/2025
Sampling Protocol	IS 17614 (Part 1), EL-MSP-7.3	Period of Analysis	16/01/2025 - 23/01/2025
Sample Collection Mode	Sample collected by Laboratory Mr. Prabhjot	Date of reporting	23/01/2025
Testing Location	Permanant Facility		
Sampling Location	After Sand & Carbon Filter (ETP Outlet)		
Sample Description	Liquid with suspended & settleable particles		
Standard Specifications	Effluent- Land for Irrigation: EPA1986 Schedule VI		
Packing, Markings, Seal & Qty	PE Bottle-1 litre (M/16/01A), Glass Bottle-1 litre (M/16/01B) & Glass Bottle-1 litre (M/16/01C)		

RESULTS

1. Chemical Testing

1. Pollution & Environment ( Effluent )

Sr.No	Test Parameter	Unit	Result	Standard	Test Method
1	Total Suspended Solids	mg/l	18	200	IS 3025 (Part 17)
2	pH @ 25 C	-	7.39	5.5-9.0	IS 3025 (Part 11)
3	Oil & Grease	mg/l	BDL (4)	10	IS 3025 (Part 39)
4	Biochemical Oxygen Demand (BOD) @ 17 C for 5 Days	mg/l	9.3	100	IS 3025 (Part 44)
5	Chemical Oxygen Demand (COD)	mg/l	70	-	IS 3025 (Part 58)

Remarks : Nil

\*\*End of Report\*\*

Mr. Umesh Kumar  
Authorized Signatory- Chemical

Page No. 1/2

EL-EMT-782-WW



## FEB - 2025 E-T.P meter Reading

Date	New	old	Unit
01-02-2025	56004.9	55992.4	12.5
02-02-2025	56018.1	56004.9	13.2
03-02-2025	56030.1	56018.1	12.0
04-02-2025	56044.2	56030.1	14.1
05-02-2025	56058.1	56044.2	13.9
06-02-2025	56072.4	56058.1	14.3
07-02-2025	56086.3	56072.4	13.9
08-02-2025	56099.1	56086.3	12.8
09-02-2025	56112.9	56099.1	13.8
10-02-2025	56125.9	56112.9	13.0
11-02-2025	56139.4	56125.9	13.5
12-02-2025	56153.3	56139.4	13.9
13-02-2025	56166.4	56153.3	13.2
14-02-2025	56180.0	56166.4	13.6
15-02-2025	56190.8	56180.0	10.8
16-02-2025	56198.7	56190.8	7.9
17-02-2025	56208.3	56198.7	9.6
18-02-2025	56219.1	56208.3	10.8
19-02-2025	56229.3	56219.1	10.2
20-02-2025	56238.7	56229.3	9.4
21-02-2025	56247.2	56238.7	8.5
22-02-2025	56256.7	56247.2	9.5
23-02-2025	56265.8	56256.7	9.1
24-02-2025	56275.1	56265.8	9.3
25-02-2025	56284.2	56275.1	9.1
26-02-2025	56298.3	56284.2	14.1
27-02-2025	56311.6	56298.3	13.3
28-02-2025	56325.7	56311.6	14.1

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E.T.P. Meter Reading  
JAN-2025

Date	New	old	Unit
01-01-2025	55617.6	55610.4	7.2
02-01-2025	55623.2	55617.6	5.6
03-01-2025	55628.7	55623.2	5.5
04-01-2025	55635.1	55628.7	6.4
05-01-2025	55637.1	55635.1	2.0
06-01-2025	55643.7	55637.1	6.6
07-01-2025	55652.9	55643.7	9.2
08-01-2025	55665.6	55652.9	12.7
09-01-2025	55672.9	55665.6	7.3
10-01-2025	55683.2	55672.9	10.3
11-01-2025	55688.4	55683.2	5.2
12-01-2025	55698.4	55688.4	10.0
13-01-2025	55708.9	55698.4	10.5
14-01-2025	55715.9	55708.9	7.0
15-01-2025	55726.5	55715.9	10.6
16-01-2025	55746.8	55726.5	20.3
17-01-2025	55769.7	55746.8	22.9
18-01-2025	55794.2	55769.7	24.5
19-01-2025	55818.9	55794.2	24.7
20-01-2025	55843.6	55818.9	24.7
21-01-2025	55867.4	55843.6	23.8
22-01-2025	55879.8	55867.4	12.4
23-01-2025	55889.6	55879.8	9.8
24-01-2025	55902.1	55889.6	12.5
25-01-2025	55912.5	55902.1	10.4
26-01-2025	55925.6	55912.5	13.1
27-01-2025	55939.1	55925.6	13.5
28-01-2025	55952.1	55939.1	13.0
29-01-2025	55965.4	55952.1	13.3
30-01-2025	55979.3	55965.4	13.9
31-01-2025	55992.4	55979.3	13.1

## DEC-2024 F.T.P Meter Reading

Date	New	Old	Unit
01-12-2024	55315.4	55300.2	15.2
02-12-2024	55327.4	55315.4	12.0
03-12-2024	55342.9	55327.4	15.5
04-12-2024	55356.5	55342.9	13.6
05-12-2024	55371.3	55356.5	14.8
06-12-2024	55379.9	55371.3	8.6
07-12-2024	55389.5	55379.9	9.6
08-12-2024	55401.0	55389.5	11.5
09-12-2024	55414.7	55401.0	13.7
10-12-2024	55429.5	55414.7	14.8
11-12-2024	55444.1	55429.5	14.6
12-12-2024	55454.6	55444.1	10.5
13-12-2024	55464.7	55454.6	12.8
14-12-2024	55474.9	55464.7	7.5
15-12-2024	55483.2	55474.9	8.3
16-12-2024	55489.5	55483.2	6.3
17-12-2024	55497.8	55489.5	8.3
18-12-2024	55508.3	55497.8	10.5
19-12-2024	55516.2	55508.3	7.9
20-12-2024	55525.3	55516.2	9.1
21-12-2024	55532.9	55525.3	7.6
22-12-2024	55541.0	55532.9	8.1
23-12-2024	55545.5	55541.0	4.5
24-12-2024	55553.2	55545.5	7.7
25-12-2024	55560.3	55553.2	7.1
26-12-2024	55567.9	55560.3	7.6
27-12-2024	55576.7	55567.9	8.8
28-12-2024	55584.8	55576.7	8.1
29-12-2024	55592.4	55584.8	7.6
30-12-2024	55600.1	55592.4	7.7
31-12-2024	55610.4	55600.1	10.3

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## NOV 2024 E.T.P. Meter Reading

Date	new	old	unit
01-11-2024	54930.9	54920.4	10.5
02-11-2024	54940.8	54930.9	9.9
03-11-2024	54951.6	54940.8	10.8
04-11-2024	54961.3	54951.6	9.7
05-11-2024	54974.0	54961.3	12.7
06-11-2024	54986.2	54974.0	12.2
07-11-2024	54999.7	54986.2	13.5
08-11-2024	55010.9	54999.7	11.2
09-11-2024	55021.0	55010.9	10.1
10-11-2024	55033.4	55021.0	12.4
11-11-2024	55046.4	55033.4	13.0
12-11-2024	55060.8	55046.4	14.4
13-11-2024	55072.7	55060.8	11.9
14-11-2024	55078.1	55072.7	5.4
15-11-2024	55091.7	55078.1	13.6
16-11-2024	55104.7	55091.7	13.0
17-11-2024	55111.9	55104.7	7.2
18-11-2024	55121.9	55111.9	10.0
19-11-2024	55131.8	55121.9	9.9
20-11-2024	55145.5	55131.8	22.7
21-11-2024	55176.2	55145.5	21.7
22-11-2024	55198.8	55176.2	22.6
23-11-2024	55221.4	55198.8	22.6
24-11-2024	55236.0	55221.4	14.6
25-11-2024	55249.6	55236.0	13.6
26-11-2024	55263.7	55249.6	14.1
27-11-2024	55277.7	55263.7	14.0
28-11-2024	55292.2	55277.7	14.5
29-11-2024	55299.2	55292.2	7.0
30-11-2024	55300.2	55299.2	1.0

## OCT 2024 E.T.P. Meter Reading

Date	New	old	Unit
01-10-2024	54529.0	54524.7	14.3
02-10-2024	54543.7	54529.0	14.7
03-10-2024	54558.0	54543.7	14.3
04-10-2024	54572.0	54558.0	14.0
05-10-2024	54577.8	54572.0	5.8
06-10-2024	54591.8	54577.8	14.0
07-10-2024	54605.4	54591.8	13.6
08-10-2024	54619.1	54605.4	13.7
09-10-2024	54633.8	54619.1	14.7
10-10-2024	54647.6	54633.8	13.8
11-10-2024	54661.8	54647.6	14.2
12-10-2024	54675.5	54661.8	13.7
13-10-2024	54689.5	54675.5	14.0
14-10-2024	54700.4	54689.5	10.9
15-10-2024	54711.6	54700.4	11.2
16-10-2024	54721.2	54711.6	9.6
17-10-2024	54736.3	54721.2	15.1
18-10-2024	54745.5	54736.3	9.2
19-10-2024	54757.5	54745.5	12.0
20-10-2024	54770.5	54757.5	13.0
21-10-2024	54783.8	54770.5	13.3
22-10-2024	54796.3	54783.8	12.5
23-10-2024	54809.7	54796.3	13.4
24-10-2024	54824.7	54809.7	15.0
25-10-2024	54838.9	54824.7	14.2
26-10-2024	54853.6	54838.9	14.7
27-10-2024	54867.7	54853.6	14.1
28-10-2024	54880.7	54867.7	13.0
29-10-2024	54895.2	54880.7	14.5
30-10-2024	54908.9	54895.2	13.7
31-10-2024	54920.4	54908.9	11.5

SEP 2024

E.T.P. Meter Reading

Date	New	old	Unit.
01-09-2024	540822	540686	136
02-09-2024	540952	540822	130
03-09-2024	541099	540952	147
04-09-2024	541222	541099	123
05-09-2024	541355	541222	133
06-09-2024	541486	541355	131
07-09-2024	541608	541486	122
08-09-2024	541734	541608	126
09-09-2024	541855	541734	121
10-09-2024	541983	541855	128
11-09-2024	542131	541983	148
12-09-2024	542262	542131	131
13-09-2024	542396	542262	134
14-09-2024	542532	542396	136
15-09-2024	542662	542532	130
16-09-2024	542799	542662	137
17-09-2024	542878	542799	79
18-09-2024	542947	542878	69
19-09-2024	543049	542947	102
20-09-2024	543157	543049	108
22-09-2024	543381	543157	224
22-09-2024	543607	543381	226
23-09-2024	543849	543607	242
24-09-2024	544069	543849	220
25-09-2024	544296	544069	227
26-09-2024	544525	544296	229
27-09-2024	544669	544525	144
28-09-2024	544890	544669	221
29-09-2024	545017	544890	127
30-09-2024	545147	545017	130

hno,

AUGUST 2024

E.T.P Meter Reading

Date	New	old	unit.
01-08-2024	536708	536560	148
02-08-2024	536855	536708	147
03-08-2024	536998	536855	143
04-08-2024	537127	536998	129
05-08-2024	537233	537127	206
06-08-2024	537374	537233	141
07-08-2024	537511	537374	137
08-08-2024	537657	537511	146
09-08-2024	537802	537657	145
10-08-2024	537948	537802	146
11-08-2024	538092	537948	144
12-08-2024	538199	538092	107
13-08-2024	538343	538199	144
14-08-2024	538487	538343	144
15-08-2024	538614	538487	127
16-08-2024	538752	538614	138
17-08-2024	538893	538752	141
18-08-2024	539024	538893	131
19-08-2024	539162	539024	138
20-08-2024	539307	539162	145
21-08-2024	539442	539307	135
22-08-2024	539581	539442	139
23-08-2024	539720	539581	139
24-08-2024	539861	539720	141
25-08-2024	539981	539861	120
26-08-2024	540099	539981	118
27-08-2024	540196	540099	97
28-08-2024	540294	540196	100
29-08-2024	540430	540294	136
30-08-2024	540556	540430	126
31-08-2024	540686	540556	130

JUL 2024

E.T.P Meter Readings

date	new	old	unit
01-07-2024	532155	532008	147
02-07-2024	532303	532155	148
03-07-2024	532443	532303	140
04-07-2024	532579	532443	136
05-07-2024	532699	532579	120
06-07-2024	532798	532699	99
07-07-2024	532887	532798	89
08-07-2024	532987	532887	100
09-07-2024	533111	532987	124
10-07-2024	533250	533111	139
11-07-2024	533398	533250	148
12-07-2024	533634	533398	236
13-07-2024	533867	533634	233
14-07-2024	534096	533867	229
15-07-2024	534320	534096	224
16-07-2024	534540	534320	220
17-07-2024	534763	534540	223
18-07-2024	534947	534763	184
19-07-2024	535098	534947	151
20-07-2024	535235	535098	137
21-07-2024	538374	535235	139
22-07-2024	535506	538374	132
23-07-2024	585649	535506	143
24-07-2024	535787	585649	138
25-07-2024	535896	535787	109
26-07-2024	536040	535896	144
27-07-2024	536181	536040	141
28-07-2024	536295	536181	114
29-07-2024	536362	536295	67
30-07-2024	536451	536362	89
31-07-2024	536560	536451	109

JUN 2024

E.T.P Meter Reading

Date	New	old	unit
01-06-2024	527922	527850	72
02-06-2024	528026	527922	104
03-06-2024	528124	528026	98
04-06-2024	528257	528124	133
05-06-2024	528392	528257	134
06-06-2024	528513	528392	122
07-06-2024	528644	528513	131
08-06-2024	528768	528644	124
09-06-2024	528892	528768	124
10-06-2024	528986	528892	94
11-06-2024	529060	528986	74
12-06-2024	529158	529060	98
13-06-2024	529383	529158	225
14-06-2024	529596	529383	213
15-06-2024	529819	529596	223
16-06-2024	530050	529819	231
17-06-2024	530278	530050	228
18-06-2024	530416	530278	138
19-06-2024	530564	530416	148
20-06-2024	530680	530564	116
21-06-2024	530829	530680	149
22-06-2024	530970	530829	142
23-06-2024	531117	530970	147
24-06-2024	531253	531117	136
25-06-2024	531384	531253	131
26-06-2024	531519	531384	135
27-06-2024	531658	531519	139
28-06-2024	531771	531658	113
29-06-2024	531904	531771	133
30-06-2024	532008	531904	104

MAY 2024

E.T.P. Meter Reading

Date	New	old	Unit
01-05-2024	524186	524045	141
02-05-2024	524318	524186	132
03-05-2024	524448	524318	130
04-05-2024	524597	524448	149
05-05-2024	524744	524597	147
06-05-2024	524886	524744	142
07-05-2024	525027	524886	141
08-05-2024	525177	525027	150
09-05-2024	525313	525177	136
10-05-2024	525459	525313	146
11-05-2024	525581	525459	122
12-05-2024	525693	525581	112
13-05-2024	525820	525693	117
14-05-2024	525931	525820	121
15-05-2024	526050	525931	119
16-05-2024	526174	526050	124
17-05-2024	526295	526174	121
18-05-2024	526413	526295	118
19-05-2024	526537	526413	124
20-05-2024	526637	526537	100
21-05-2024	526788	526637	151
22-05-2024	526848	526788	60
23-05-2024	526986	526848	138
24-05-2024	527106	526986	120
25-05-2024	527246	527106	140
26-05-2024	527394	527246	148
27-05-2024	527476	527394	82
28-05-2024	527570	527476	94
29-05-2024	527664	527570	94
30-05-2024	527759	527664	95
31-05-2024	527850	527759	91

APR 2024

E.T.P Meter Reading

date	New	old	Unit
01-04-2024	519760	519657	103
02-04-2024	519884	519760	124
03-04-2024	520008	519884	124
04-04-2024	520118	520008	110
05-04-2024	520233	520118	115
06-04-2024	520272	520233	39
07-04-2024	520294	520272	22
08-04-2024	520738	520294	444
09-04-2024	520953	520738	215
10-04-2024	521156	520953	203
11-04-2024	521373	521156	217
12-04-2024	521580	521373	207
13-04-2024	521803	521580	223
14-04-2024	521941	521803	138
15-04-2024	522052	521941	111
16-04-2024	522144	522052	92
17-04-2024	522257	522144	113
18-04-2024	522400	522257	143
19-04-2024	522545	522400	145
20-04-2024	522690	522545	145
21-04-2024	522784	522690	94
22-04-2024	522926	522784	142
23-04-2024	523070	522926	144
24-04-2024	523213	523070	143
25-04-2024	523343	523213	130
26-04-2024	523480	523343	137
27-04-2024	523618	523480	138
28-04-2024	523763	523618	145
29-04-2024	523903	523763	140
30-04-2024	524045	523903	142

MARCH 2024

E.T.P Meter Reading

Date	New	Old	Units
01-03-2024	515932	515700	232
02-03-2024	516163	515932	231
03-03-2024	516390	516163	227
04-03-2024	516536	516390	146
05-03-2024	516673	516536	137
06-03-2024	516810	516673	137
07-03-2024	516944	516810	134
08-03-2024	517069	516944	125
09-03-2024	517201	517069	132
10-03-2024	517334	517201	133
11-03-2024	517449	517334	115
12-03-2024	517569	517449	120
13-03-2024	517696	517569	127
14-03-2024	517793	517696	97
15-03-2024	517856	517793	63
16-03-2024	517944	517856	88
17-03-2024	518065	517944	121
18-03-2024	518194	518065	129
19-03-2024	518294	518194	100
20-03-2024	518423	518294	129
21-03-2024	518550	518423	127
22-03-2024	518659	518550	109
23-03-2024	518790	518659	131
24-03-2024	518893	518790	103
25-03-2024	518982	518893	89
26-03-2024	519044	518982	62
27-03-2024	519163	519044	119
28-03-2024	519300	519163	137
29-03-2024	519429	519300	129
30-03-2024	519560	519429	131
31-03-2024	519657	519560	97

no  
382

581  
3672

55342.9  
367280  
376819  
-0820

20



January 2024

Date	Stake			ETP Disposal Water	
	A	B	C	K.L	Reading
1-1-24	02954	02954	02954	NIL	Reading
2-1-24	02954	02954	02954	NIL	Reading
3-1-24	02954	02954	02954	NIL	Reading
4-1-24	02954	02954	02954	NIL	Reading
5-1-24	02954	02954	02954	u	Reading
6-1-24	02954	02954	02954	u	Reading
7-1-24	02954	02954	02954	u	Reading
8-1-24	02954	02954	02954	u	Reading
9-1-24	02954	02954	02954	NIL	Reading
10-1-24	02954	02954	02954	NIL	Reading
11-1-24	02954	02954	02954	u	Reading
12-1-24	02954	02954	02954	NIL	Reading
13-1-24	02954	02954	02954	u	Reading
14-1-24	02954	02954	02954	u	Reading
15-1-24	02954	02954	02954	NIL	Reading
16-1-24	02959	02971	02979	25	Reading
17-1-24	02984	02999	03004	25	Reading
18-1-24	03009	03019	03029	25	Reading
19-1-24	03034	03049	03054	25	Reading
20-1-24	03059	03069	03069	15	Reading
21-1-24	03069	03069	03069	NIL	Reading
22-1-24	03069	03069	03069	NIL	Reading
23-1-24	03069	03069	03069	NIL	Reading
24-1-24	03069	03069	03069	NIL	Reading
25-1-24	03069	03069	03069	NIL	Reading
26-1-24	03069	03069	03069	NIL	Reading
27-1-24	03069	03069	03069	NIL	Reading
28-1-24	03069	03069	03069	NIL	Reading
29-1-24	03069	03069	03069	NIL	Reading
30-1-24	03069	03069	03069	NIL	Reading
31-1-24	03069	03069	03069	NIL	Reading
				New Reading	03069
				old Reading	02954
					<u>115 K.L</u>

2954  
 1954  
 Nil  
 /

115

February 2024

Disposal Water Reading

Shifts

Date.	A	B	C	K.L	O.P.T
1-2-24	03069	03069	03069	NIL	Rea
2-2-24	03069	03069	03069	NIL	Rea
3-2-24	03069	03069	03069	NIL	Rea
4-2-24	03069	03069	03069	NIL	] Rea
5-2-24	03069	03069	03069	NIL	
6-2-24	03069	03069	03069	NIL	Rea
7-2-24	03069	03069	03069	NIL	Rea
8-2-24	03069	03069	03069	NIL	Rea
9-2-24	03069	03069	03069	NIL	Rea
10-2-24	03069	03069	03069	NIL	Rea
11-2-24	03069	03069	03069	NIL	Rea
12-2-24	03069	03069	03069	NIL	Rea
13-2-24	03069	03069	03069	NIL	Rea
14-2-24	03069	03069	03069	NIL	Rea
15-2-24	03069	03069	03069	NIL	Rea
16-2-24	03069	03069	03069	NIL	Rea
17-2-24	03069	03069	03069	NIL	Rea
18-2-24	03069	03069	03069	NIL	Rea
19-2-24	03069	03069	03069	NIL	Rea
20-2-24	03069	03069	03069	NIL	Rea
21-2-24	03069	03069	03069	NIL	Rea
22-2-24	03069	03069	03069	NIL	Rea
23-2-24	03069	03069	03069	NIL	Rea
24-2-24	03069	03069	03069	NIL	] Rea
25-2-24	03069	03069	03069	NIL	
26-2-24	03069	03069	03069	NIL	Rea
27-2-24	03069	03079	03089	20	Rea
28-2-24	03094	03104	03114	25	Rea
29-2-24	03119	03129	03139	25	Rea
				New Readings	03139
				Old Readings	03069
					70
					1
					Rea
					1

March 2024

Disposal Water Reading E

Date.	Slits			kL	O.P.T e
	A	B	C		
1-3-24	03144	03156	03166	27	Rakesh
2-3-24	03171	03171	03171	05	Rakesh
3-3-24	03171	03171	03171	NIL	Rakesh
4-3-24	03171	03171	03171	NIL	Rakesh
5-3-24	03171	03171	03171	NIL	Rakesh
6-3-24	03171	03171	03171	NIL	Rakesh
7-3-24	03171	03171	03171	NIL	Rakesh
8-3-24	03171	03131	03171	NIL	Rakesh
9-3-24	03171	03171	03171	NIL	] Rakesh
10-3-24	03171	03171	03171	NIL	
11-3-24	03171	03171	03171	NIL	Rakesh
12-3-24	03171	03171	03171	NIL	Rakesh
13-3-24	03171	03171	03171	NIL	Rakesh
14-3-24	03171	03171	03171	NIL	Rakesh
15-3-24	03171	03171	03171	NIL	Rakesh
16-3-24	03171	03171	03171	NIL	Rakesh
17-3-24	03171	03171	03171	NIL	Rakesh
18-3-24	03171	03171	03171	NIL	Rakesh
19-3-24	03171	03171	03171	NIL	Rakesh
20-3-24	03171	03131	03171	NIL	Rakesh
21-3-24	03171	03171	03171	NIL	Rakesh
22-3-24	03171	03171	03171	NIL	Rakesh
23-3-24	03171	03171	03171	NIL	Rakesh
24-3-24	03171	03171	03171	NIL	Rakesh
25-3-24	03171	03171	03171	NIL	Rakesh
26-3-24	03171	03171	03171	NIL	Rakesh
27-3-24	03171	03171	03171	NIL	Rakesh
28-3-24	03171	03171	03171	NIL	Rakesh
29-3-24	03171	03171	03171	NIL	Rakesh
30-3-24	03171	03171	03171	NIL	Rakesh
31-3-24	03171	03171	03171	NIL	Rakesh
				New Reading	03171
				Old Reading	03139
					<u>39 kL</u>
					Rakesh
					1-4-

April 24

Disposal water Reading.

Date	Sh. Pt.			K.L	O.P.T. &
	A	B	C		
1-4-24	03171	03171	03171	NIL	<u>Reading</u>
2-4-24	03171	03171	03171	NIL	<u>Reading</u>
3-4-24	03171	03171	03171	NIL	<u>Reading</u>
4-4-24	03171	03171	03171	NIL	<u>Reading</u>
5-4-24	03171	03171	03171	NIL	<u>Reading</u>
6-4-24	03171	03171	03171	NIL	<u>Reading</u>
7-4-24	03176	03186	03196	25	<u>Reading</u>
8-4-24	03201	03218	03223	27	<u>Reading</u>
9-4-24	03228	03245	03255	32	<u>Reading</u>
10-4-24	03260	03270	03270	15	<u>Reading</u>
11-4-24	03270	03270	03270	NIL	] <u>Reading</u>
12-4-24	03270	03270	03270	NIL	
13-4-24	03270	03270	03270	NIL	<u>Reading</u>
14-4-24	03270	03270	03270	NIL	<u>Reading</u>
15-4-24	03270	03270	03270	NIL	<u>Reading</u>
16-4-24	03270	03270	03270	NIL	<u>Reading</u>
17-4-24	03270	03270	03270	NIL	<u>Reading</u>
18-4-24	03270	03270	03270	NIL	<u>Reading</u>
19-4-24	03270	03270	03270	NIL	] <u>Reading</u>
20-4-24	03270	03270	03270	NIL	
21-4-24	03270	03270	03270	NIL	] <u>Reading</u>
22-4-24	03270	03270	03270	NIL	
23-4-24	03270	03270	03270	NIL	<u>Reading</u>
24-4-24	03270	03270	03270	NIL	<u>Reading</u>
25-4-24	03270	03270	03270	NIL	<u>Reading</u>
26-4-24	03270	03270	03270	NIL	<u>Reading</u>
27-4-24	03270	03270	03270	NIL	<u>Reading</u>
28-4-24	03270	03270	03270	NIL	<u>Reading</u>
29-4-24	03270	03270	03270	NIL	<u>Reading</u>
30-4-24	03270	03270	03270	NIL	<u>Reading</u>

New Reading = 0327  
 Old Reading = 0317

*Handwritten signature*

May 2024

Date	Flight			Disposal	Water Rec / F: O.P.T e
	A	B	C		
1-5-24	03270	03270	03270	NR	Trablu
2-5-24	03270	03270	03270	NIL	Trablu
3-5-24	03270	03270	03270	NIL	Trablu
4-5-24	03270	03270	03270	NIL	Trablu
5-5-24	03270	03270	03270	NIL	Trablu
6-5-24	03270	03270	03270	NIL	Trablu
7-5-24	03270	03270	03270	NIL	Trablu
8-5-24	03270	03270	03270	NIL	Trablu
9-5-24	03270	03270	03270	NIL	Trablu
10-5-24	03270	03270	03270	NIL	Trablu
11-5-24	03270	03270	03270	NIL	Trablu
12-5-24	03270	03270	03270	NIL	Trablu
13-5-24	03270	03270	03270	NIL	Trablu
14-5-24	03270	03270	03270	NIL	Trablu
15-5-24	03270	03270	03270	NIL	Trablu
16-5-24	03270	03270	03270	NIL	Trablu
17-5-24	03270	03270	03270	NIL	Trablu
18-5-24	03270	03270	03270	NIL	Trablu
19-5-24	03270	03270	03270	NIL	Trablu
20-5-24	03270	03270	03270	NIL	Trablu
21-5-24	03270	03270	03270	NIL	Trablu
22-5-24	03270	03270	03270	NIL	Trablu
23-5-24	03270	03270	03270	NIL	Trablu
24-5-24	03270	03270	03270	NIL	Trablu
25-5-24	03270	03270	03270	NIL	Trablu
26-5-24	03270	03270	03270	NIL	Trablu
27-5-24	03270	03270	03270	NIL	Trablu
28-5-24	03270	03270	03270	NIL	Trablu
29-5-24	03270	03270	03270	NIL	Trablu
30-5-24	03270	03270	03270	NIL	Trablu
31-5-24	03270	03270	03270	NIL	Trablu

*Handwritten mark*

New Product = 03270  
 Old Product = 03270  
 NIL



July 2024  
Disposal Water Reading E

Date	Shells			KL	Remarks
	A	B	C		
1-7-24	03409	03409	03409	NIL	Running
2-7-24	03409	03409	03409	NIL	Running
3-7-24	03409	03409	03409	NIL	Running
4-7-24	03409	03409	03409	NIL	Running
5-7-24	03409	03409	03409	NIL	Running
6-7-24	03409	03409	03409	NIL	Running
7-7-24	03409	03409	03409	NIL	Running
8-7-24	03409	03409	03409	NIL	Running
9-7-24	03409	03409	03409	NIL	Running
10-7-24	03409	03409	03409	NIL	Running
11-7-24	03414	03432	03447	38	Running
12-7-24	03452	03462	03479	32	Running
13-7-24	03484	03502	03517	38	Running
14-7-24	03522	03537	03547	30	Running
15-7-24	03557	03567	03582	35	Running
16-7-24	03587	03607	03617	35	Running
17-7-24	03622	03622	03632	10	Running
18-7-24	03632	03678	03678	46	Running
19-7-24	03678	03678	03678	NIL	Running
20-7-24	03678	03690	03690	12	Running
21-7-24	03690	03690	03690	NIL	Running
22-7-24	03690	03690	03690	NIL	Running
23-7-24	03690	03690	03690	NIL	Running
24-7-24	03690	03690	03690	NIL	Running
25-7-24	03690	03690	03690	NIL	Running
26-7-24	03690	03690	03690	NIL	Running
27-7-24	03690	03690	03690	NIL	Running
28-7-24	03690	03690	03690	NIL	Running
29-7-24	03690	03690	03690	NIL	Running
30-7-24	03690	03690	03690	NIL	Running
31-7-24	03690	03690	03690	NIL	Running
				New Reading ✓	03690
				Old Reading ✓	03409
					<u>281</u>

Shub Disposal water Reading E.T.P.

Date	A	B	C	K.L	O.P.T. Co
1-8-24	03690	03690	03690	NIL	Rebshu
2-8-24	03690	03690	03690	NIL	Rebshu
3-8-24	03690	03690	03690	NIL	Rebshu
4-8-24	03690	03690	03690	NIL	Rebshu
5-8-24	03690	03690	03690	NIL	Rebshu
6-8-24	03690	03690	03690	NIL	Rebshu
7-8-24	03690	03690	03690	NIL	Rebshu
8-8-24	03690	03690	03690	NIL	Rebshu
9-8-24	03690	03690	03690	NIL	Rebshu
10-8-24	03690	03690	03690	NIL	Rebshu
11-8-24	03690	03690	03700	10	Rebshu
12-8-24	03700	03700	03700	NIL	Rebshu
13-8-24	03700	03700	03700	NIL	Rebshu
14-8-24	03700	03700	03700	NIL	Rebshu
15-8-24	03700	03700	03700	NIL	Rebshu
16-8-24	03700	03700	03700	NIL	Rebshu
17-8-24	03700	03700	03700	NIL	Rebshu
18-8-24	03700	03700	03700	NIL	Rebshu
19-8-24	03700	03700	03700	NIL	Rebshu
20-8-24	03700	03700	03700	NIL	Rebshu
21-8-24	03700	03700	03700	NIL	Rebshu
22-8-24	03700	03700	03700	NIL	Rebshu
23-8-24	03700	03700	03700	NIL	Rebshu
24-8-24	03700	03700	03700	NIL	Rebshu
25-8-24	03700	03700	03700	NIL	Rebshu
26-8-24	03700	03700	03705	05	Rebshu
27-8-24	03705	03705	03705	NIL	Rebshu
28-8-24	03705	03728	03743	38	] Rebshu
29-8-24	03743	03774	03779	36	
30-8-24	03779	03779	03779	NIL	
31-8-24	03779	03779	03779	NIL	

New Reading 03779  
 Old Reading 03690

20

89 KL

Shd.

Date	A	B	C	KL	O.P.T. Cu
1-9-24	03779	03779	03779	Nil	Run
2-9-24	03779	03779	03779	Nil	Run
3-9-24	03779	03779	03789	10KL	Run
4-9-24	03789	03789	03789	Nil	Reck
5-9-24	03789	03798	03798	09KL	Run
6-9-24	03798	03812	03832	34KL	Run
7-9-24	03832	03840	03840	8KL	Run
8-9-24	03840	03840	03840	Nil	Reck
9-9-24	03840	03840	03840	Nil	Reck
10-9-24	03840	03850	03860	20	Run
11-9-24	03860	03860	03860	Nil	Reck
12-9-24	03860	03860	03860	Nil	Reck
13-9-24	03860	03860	03860	Nil	Reck
14-9-24	03860	03860	03860	Nil	Reck
15-9-24	03860	03860	03860	Nil	Reck
16-9-24	03860	03860	03860	Nil	Reck
17-9-24	03860	03860	03860	Nil	Reck
18-9-24	03860	03860	03860	Nil	Reck
19-9-24	03860	03860	03860	Nil	Reck
20-9-24	03868	03880	03890	30	Run
21-9-24	03898	03918	03925	35	Reck
22-9-24	03933	03948	03960	35	Run
23-9-24	03970	03982	03990	30	Run
24-9-24	03998	04011	04032	42	Reck
25-9-24	04044	04057	04073	41	Reck
26-9-24	04080	04083	04096	23	Reck
27-9-24	04103	04124	04131	35	Reck
28-9-24	04131	04136	04147	16	Reck
29-9-24	04147	04147	04147	Nil	Reck
30-9-24	04147	04147	04147	Nil	Reck

New Reading 04147  
 Old Reading 03779

368 KL

1  
 Reck

October 2024

Date	Shifts			K.L	Disposal water Reclut E.II
	A	B	C		
1-10-24	04147	04147	04147	nil	Reclut
2-10-24	04147	04147	04147	nil	Reclut
3-10-24	04147	04147	04147	nil	Reclut
4-10-24	04147	04147	04147	nil	Reclut
5-10-24	04147	04147	04147	nil	Reclut
6-10-24	04147	04147	04147	nil	Reclut
7-10-24	04147	04147	04147	nil	Reclut
8-10-24	04147	04147	04147	nil	Reclut
9-10-24	04147	04147	04147	nil	Reclut
10-10-24	04147	04147	04147	nil	Reclut
11-10-24	04147	04147	04147	nil	Reclut
12-10-24	04147	04147	04147	nil	Reclut
13-10-24	04147	04147	04147	nil	Reclut
14-10-24	04147	04147	04147	nil	Reclut
15-10-24	04147	04147	04147	nil	Reclut
16-10-24	04147	04147	04147	nil	Reclut
17-10-24	04147	04147	04147	nil	Reclut
18-10-24	04147	04147	04147	nil	Reclut
19-10-24	04147	04147	04147	nil	Reclut
20-10-24	04147	04147	04147	nil	Reclut
21-10-24	04147	04147	04147	nil	Reclut
22-10-24	04147	04147	04147	nil	Reclut
23-10-24	04147	04147	04147	nil	Reclut
24-10-24	04147	04147	04147	nil	Reclut
25-10-24	04147	04147	04147	nil	Reclut
26-10-24	04147	04147	04147	nil	Reclut
27-10-24	04147	04147	04147	nil	Reclut
28-10-24	04147	04147	04147	nil	Reclut
29-10-24	04147	04147	04147	nil	Reclut
30-10-24	04147	04147	04147	nil	Reclut
31-10-24	04147	04147	04147	nil	Reclut
				New Reading	04147
				old Reading	04147
					nil
					Reclut

Shfts Disposal water Readings E.T.P.

Date	A	B	C	12.L	opIT e
1-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
2-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
3-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
4-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
5-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
6-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
7-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
8-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
9-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
10-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
11-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
12-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
13-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
14-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
15-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
16-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
17-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
18-11-24	04147	04147	04147	NIL	<u>Robtsh</u>
19-11-24	04147	04152	04157	1014	<u>Robtsh</u>
20-11-24	04162	04172	04182	25	<u>Robtsh</u>
21-11-24	04187	04197	04207	25	<u>Robtsh</u>
22-11-24	04212	04222	04232	25	<u>Robtsh</u>
23-11-24	04232	04232	04232	NIL	<u>Robtsh</u>
24-11-24	04232	04232	04232	NIL	<u>Robtsh</u>
25-11-24	04232	04232	04232	NIL	<u>Robtsh</u>
26-11-24	04232	04232	04232	NIL	<u>Robtsh</u>
27-11-24	04232	04232	04232	NIL	<u>Robtsh</u>
28-11-24	04232	04232	04232	NIL	<u>Robtsh</u>
29-11-24	04232	04232	04232	NIL	<u>Robtsh</u>
30-11-24	04232	04232	04232	NIL	<u>Robtsh</u>

New Readings 04232  
old Readings 04147

85 kL

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December 2024

Stage Disposal water meter

Date.	Stage			on
	A	B	C	
1-12-24	04232	04232	04232	<u>Reah</u>
2-12-24	04232	04232	04232	<u>Reah</u>
3-12-24	04232	04232	04232	<u>Reah</u>
4-12-24	04232	04232	04232	<u>Reah</u>
5-12-24	04232	04232	04232	<u>Reah</u>
6-12-24	04232	04232	04232	<u>Reah</u>
7-12-24	04232	04232	04232	<u>Reah</u>
8-12-24	04232	04232	04232	<u>Reah</u>
9-12-24	04232	04232	04232	<u>Reah</u>
10-12-24	04232	04232	04232	<u>Reah</u>
11-12-24	04232	04232	04232	<u>Reah</u>
12-12-24	04232	04232	04232	<u>Reah</u>
13-12-24	04232	04232	04232	<u>Reah</u>
14-12-24	04232	04232	04232	<u>Reah</u>
15-12-24	04232	04232	04232	] <u>Reah</u>
16-12-24	04232	04232	04232	] <u>Reah</u>
17-12-24	04232	04232	04232	<u>Reah</u>
18-12-24	04232	04232	04232	<u>Reah</u>
19-12-24	04232	04232	04232	<u>Reah</u>
20-12-24	04232	04232	04232	<u>Reah</u>
21-12-24	04232	04232	04232	] <u>Reah</u>
22-12-24	04232	04232	04232	] <u>Reah</u>
23-12-24	04232	04232	04232	] <u>Reah</u>
24-12-24	04232	04232	04232	] <u>Reah</u>
25-12-24	04232	04232	04232	] <u>Reah</u>
26-12-24	04232	04232	04232	<u>Reah</u>
27-12-24	04232	04232	04232	<u>Reah</u>
28-12-24	04232	04232	04232	<u>Reah</u>
29-12-24	04232	04232	04232	<u>Reah</u>
30-12-24	04232	04232	04232	<u>Reah</u>
31-12-24	04232	04232	04232	<u>Reah</u>
				New Reah 04232
				Old Reah 04232
				<u>Reah</u>

Disposal Water Reading E.T.P.

Date	A.	B.	C.	k.L	ℓm.
1-1-2025	04232	04232	04232	NIL	<del>Trak</del>
2-1-2025	04232	04232	04232	NIL	<del>Trak</del>
3-1-2025	04232	04232	04232	NIL	<del>Trak</del>
4-1-25	04232	04232	04232	NIL	<del>Trak</del>
5-1-25	04232	04232	04232	NIL	] <del>Trak</del>
6-1-25	04232	04232	04232	NIL	
7-1-25	04232	04232	04232	NIL	<del>Trak</del>
8-1-25	04232	04232	04232	NIL	<del>Trak</del>
9-1-25	04232	04232	04232	NIL	<del>Trak</del>
10-1-25	04232	04232	04232	NIL	<del>Trak</del>
11-1-25	04232	04232	04232	NIL	<del>Trak</del>
12-1-25	04232	04232	04232	NIL	<del>Trak</del>
13-1-25	04232	04232	04232	NIL	<del>Trak</del>
14-1-25	04232	04232	04232	NIL	<del>Trak</del>
15-1-25	04232	04237	04242	10	<del>Trak</del>
16-1-25	04242	04247	04252	10	<del>Trak</del>
17-1-25	04257	04267	04277	25	<del>Trak</del>
18-1-25	04282	04292	04302	25	<del>Trak</del>
19-1-25	04307	04325	04330	28	<del>Trak</del>
20-1-25	04340	04350	04355	25	<del>Trak</del>
21-1-25	04355	04360	04360	05	<del>Trak</del>
22-1-25	04360	04360	04360	NIL	<del>Trak</del>
23-1-25	04360	04360	04360	NIL	<del>Trak</del>
24-1-25	04360	04360	04360	NIL	<del>Trak</del>
25-1-25	04360	04360	04360	NIL	] <del>Trak</del>
26-1-25	04360	04360	04360	NIL	
27-1-25	04360	04360	04360	NIL	<del>Trak</del>
28-1-25	04360	04360	04360	NIL	<del>Trak</del>
29-1-25	04360	04360	04360	NIL	<del>Trak</del>
30-1-25	04360	04360	04360	NIL	<del>Trak</del>
31-1-25	04360	04360	04360	NIL	<del>Trak</del>

New Readings 04360  
 Old Readings 04232  
 Diff. 128 k.L

Date	A	B	C	KL	bu
1-2-25	04360	04360	04360	NIL	<u>Robles</u>
2-3-25	04360	04360	04360	NIL	<u>Robles</u>
3-2-25	04360	04360	04360	NIL	<u>Robles</u>
4-2-25	04360	04360	04360	NIL	<u>Robles</u>
5-2-25	04360	04360	04360	NIL	<u>Robles</u>
6-2-25	04360	04360	04360	NIL	<u>Robles</u>
7-2-25	04360	04360	04360	NIL	<u>Robles</u>
8-2-25	04360	04360	04360	NIL	<u>Robles</u>
9-2-25	04360	04360	04360	NIL	<u>Robles</u>
10-2-25	04360	04360	04360	NIL	<u>Robles</u>
11-2-25	04360	04360	04360	NIL	<u>Robles</u>
12-2-25	04360	04360	04360	NIL	<u>Robles</u>
13-2-25	04360	04360	04360	NIL	<u>Robles</u>
14-2-25	04360	04360	04360	NIL	<u>Robles</u>
15-2-25	04360	04360	04360	NIL	<u>Robles</u>
16-2-25	04360	04360	04360	NIL	<u>Robles</u>
17-2-25	04360	04360	04360	NIL	<u>Robles</u>
18-2-25	04360	04360	04360	NIL	<u>Robles</u>
19-2-25	04360	04360	04360	NIL	<u>Robles</u>
20-2-25	04360	04360	04360	NIL	<u>Robles</u>
21-2-25	04360	04360	04360	NIL	<u>J Robles</u>
22-2-25	04360	04360	04360	NIL	<u>Robles</u>
23-2-25	04360	04360	04360	NIL	<u>Robles</u>
24-2-25	04360	04360	04360	NIL	<u>Robles</u>
25-2-25	04360	04360	04360	NIL	<u>Robles</u>
26-2-25	04360	04360	04360	NIL	<u>J Robles</u>
27-2-25	04360	04360	04360	NIL	<u>Robles</u>
28-2-25	04360	04360	04365	05 KL	<u>Robles</u>
			New Reading		04365
			Old Reading		04360
					05 KL
					/

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**SANJAY**  
**SOLVEX PVT. LTD.**  
B-3,4,5,6,7, FOCAL POINT, KHANNA  
GST NO-03AADCS5633F1Z0



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## ANNEXURE A-36



PUNJAB WATER REGULATION AND DEVELOPMENT AUTHORITY  
SCO 149-152, SECTOR 17, CHANDIGARH - 160017

### PERMISSION FOR EXTRACTION OF GROUNDWATER

(Under The Punjab Groundwater Extraction And Conservation Directions, 2023)

Unit ID	Permission Number	Date of Grant of Permission	Valid up to
20230100283	GW/PWRDA/01/2025/L2/40	09-Jan-2025	08 Jan 2028

1	Name of Unit	SANJAY SOLVEX PVT LTD	
2	Activity of Unit	Industrial	
3	Address/Location of Unit	FOCAL POINT, FOCAL POINT	
		Khanna	PIN: 141401
4	Assessment Area(Block)	KHANNA	Status: ORANGE
5	District	LUDHIANA	
6	Head Office Address	FOCAL POINT	
		LUDHIANA, PUNJAB	PIN: 141401
	Email	sanjaysolvex@yahoo.co.in	
	Phone/Mobile No.	9781025490	
7	Project Status	Existing : 03 02 1982	
8	No. of Existing Tube Wells	No. of Proposed Tube Wells	Total Number of Tube Wells Permitted
		2	0
9	Volume of Ground Water Permitted to be Extracted (m3/month)	Fresh	Brackish/Saline
		4140	0

Note: This permission is granted in terms of the Punjab Groundwater Extraction and Conservation Directions, 2023 notified on 27th January, 2023 under section 15 of the Punjab Water Resources (Management and Regulation) Act, 2020 and is subject to the conditions given overleaf.

Digitally signed by MANDEEP SINGH CHEEMA  
Reason: Approval  
Location: Chandigarh  
Date: 09-01-2025 14:00:23 PM

Designation : A.O.L. 2

### Terms and Conditions

1. User shall comply with the provisions of the Punjab Water Resources (Management and Regulation) Act, 2020, The Punjab Groundwater Extraction and Conservation Directions, 2023 and other Regulations, Directions and Instructions issued by the Authority from time to time.
2. The User shall install a water meter of required Specifications at each extraction structure and inform PWRDA along with a Calibration Certificate. The water meter shall conform to the technical specifications, performance parameters and connectivity standards, etc. as required by the Authority. The timeline for installation of water meters of required specifications shall be: The unit having existing extraction structure/(s), shall install required water meter on each existing extraction structure within six months of the date of permission. The unit proposing to construct extraction structure/(s), shall install required water meter on each of the proposed extraction structure within six months from the date of installation of the extraction structure/(s).
3. The User (if required to install piezometer as per Directions) shall install the piezometer of the required specifications within six months of the date of permission or the date of commencement of groundwater extraction, whichever is later. (refer para 5.2 of the Directions).
4. Payment Cycle and Schedule shall be as per para 4.8 of the Directions.
5. In case of proposed water extraction structure which is yet to be commissioned, the user will intimate the Authority regarding all the details of the structure within 15 days of energizing of structure.
6. In case a Unit comprises or contains a stadium/cricket ground or other sports ground/sports court or golf course etc. then the User shall ensure an appropriate mechanism for rainwater harvesting i.e. storage and reuse (without artificial recharge), within three months of the date of permission.
7. This Permission does not absolve the Unit of its obligations to obtain other required statutory and administrative clearances from appropriate Authorities.
8. The issue of this Permission does not imply that other statutory or administrative clearances shall necessarily be granted to the unit by the concerned Authorities.
9. This Permission is being issued without any prejudice to the orders of any court of law in cases related to groundwater or any other related matters.
10. The Authority may inspect the Unit and original documents at any time. In case it is found that any material facts have been concealed or misreported or any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the permission granted immediately and may cancel or alter the permission after giving a notice to the Unit. This will be without prejudice to any other action that may be taken under the law for supply of wrong information.
11. The User is advised to keep on checking the website of the Authority for updates on Directions and instructions on matters related to extraction of groundwater.
12. The User shall obtain revised/varied/fresh permission as the case may be, in case there is any change in ground water extraction structure, volume etc. before the aforesaid change is affected or within the time permitted under the Directions.
13. A user shall apply for renewal of permission in the required format three months prior to the expiry of permission.

Sanjay Kumar

Date	Reading	Reading	Water Consumption
01/01/25	30804	30941	137 m <sup>3</sup>
02/01/25	30941	31123	182 m <sup>3</sup>
03/01/25	31123	31296	173 m <sup>3</sup>
04/01/25	31296	31463	167 m <sup>3</sup>
05/01/25	31463	31635	172 m <sup>3</sup>
06/01/25	31635	31796	161 m <sup>3</sup>
07/01/25	31796	32006	210 m <sup>3</sup>
08/01/25	32006	33193	187 m <sup>3</sup>
09/01/25	32193	32337	144 m <sup>3</sup>
10/01/25	32337	32490	153 m <sup>3</sup>
11/01/25	32490	32638	148 m <sup>3</sup>
12/01/25	32638	32792	154 m <sup>3</sup>
13/01/25	32792	32978	186 m <sup>3</sup>
14/01/25	32978	33154	176 m <sup>3</sup>
15/01/25	33154	33334	180 m <sup>3</sup>
16/01/25	33334	33512	178 m <sup>3</sup>
17/01/25	33512	33694	182 m <sup>3</sup>
18/01/25	33694	33828	134 m <sup>3</sup>
19/01/25	33828	33959	131 m <sup>3</sup>
20/01/25	33959	34091	132 m <sup>3</sup>
21/01/25	34091	34234	143 m <sup>3</sup>
22/01/25	34234	34373	139 m <sup>3</sup>
23/01/25	34373	34541	168 m <sup>3</sup>
24/01/25	34541	34694	153 m <sup>3</sup>
25/01/25	34694	34841	147 m <sup>3</sup>
26/01/25	-	-	00
27/01/25	34841	34982	141 m <sup>3</sup>
28/01/25	34982	35115	133 m <sup>3</sup>
29/01/25	35115	35234	119 m <sup>3</sup>
30/01/25	35234	35355	121 m <sup>3</sup>
31/01/25	35355	35490	135 m <sup>3</sup>

February 2025

Page No.

Date:

Date	Reading	Reading	water Consumption
01/02/25	35490	35620	190 m <sup>3</sup>
02/02/25	35680	35863	183 m <sup>3</sup>
03/02/25	35863	36025	162 m <sup>3</sup>
04/02/25	36025	36190	165 m <sup>3</sup>
05/02/25	36190	36349	159 m <sup>3</sup>
06/02/25	36349	36479	130 m <sup>3</sup>
07/02/25	36479	36642	163 m <sup>3</sup>
08/02/25	36642	36783	141 m <sup>3</sup>
09/02/25	36783	36917	134 m <sup>3</sup>
10/02/25	36917	37084	167 m <sup>3</sup>
11/02/25	37084	37228	144 m <sup>3</sup>
12/02/25	37228	37364	136 m <sup>3</sup>
13/02/25	37364	37476	112 m <sup>3</sup>
14/02/25	37476	37593	117 m <sup>3</sup>
15/02/25	37593	37712	119 m <sup>3</sup>
16/02/25	37712	37837	125 m <sup>3</sup>
17/02/25	37837	37958	121 m <sup>3</sup>
18/02/25	37958	38076	118 m <sup>3</sup>
19/02/25	38076	38207	131 m <sup>3</sup>
20/02/25	38207	38318	125 m <sup>3</sup>
21/02/25	38318	38429	111 m <sup>3</sup>
22/02/25	38429	38501	72 m <sup>3</sup>
23/02/25	38501	38653	152 m <sup>3</sup>
24/02/25	38653	38807	154 m <sup>3</sup>
25/02/25	38807	38974	167 m <sup>3</sup>
26/02/25	38974	39066	90 m <sup>3</sup>
27/02/25	39066	39125	59 m <sup>3</sup>
28/02/25	39125	39251	126 m <sup>3</sup>





ਸੰਜੀਵ ਆਇਲਜ਼ ਐਂਡ ਫੈਟਸ

ਯੂਨਿਟ-1, ਸੀ-62, ਫੋਕਲ ਪੁਆਇੰਟ, ਖੰਨਾ-141401

SANJIV OILS & FATS  
UNIT-1, C-62, FOCAL POINT, KHANNA-141401

GSTIN : 03AAEFU5345G1Z0



**CHILD LABOUR  
PROHIBITED**

ਮਿਗਰੇਟ ਬੀੜੀ  
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**PUNJAB WATER REGULATION AND DEVELOPMENT AUTHORITY**  
**SCO 149-152, SECTOR 17, CHANDIGARH – 160017**

**PERMISSION FOR EXTRACTION OF GROUNDWATER**

(Under The Punjab Groundwater Extraction And Conservation Directions, 2023)

Unit ID	Permission Number	Date of Grant of Permission	Valid up to
20240100397	GW/PWRDA/09/2024/L1/398	30-Sep-2024	29-Sep-2027

1	Name of Unit	SANJIV OILS & FATS	
2	Activity of Unit	Industrial	
3	Address/Location of Unit	C13 14 15 20 61 62 D124 Focal Point, namdhari agro industry road	
		Khanna	PIN: 141401
4	Assessment Area(Block)	KHANNA	Status: ORANGE
5	District	LUDHIANA	
6	Head Office Address	C13 14 15 20 61 62 D124 Focal Point	
		LUDHIANA, PUNJAB	PIN: 141401
	Email	s_oils123@yahoo.com	
	Phone/Mobile No.	9815830559	
7	Project Status	Existing : 16-05-2016	
8	No. of Existing Tube-Wells	No. of Proposed Tube-Wells	Total Number of Tube-Wells Permitted
		7	0
9	Volume of Ground Water Permitted to be Extracted (m3/month)	Fresh	Brackish/Saline
		1260	0

Note: This permission is granted in terms of the Punjab Groundwater Extraction and Conservation Directions, 2023 notified on 27th January, 2023 under section 15 of the Punjab Water Resources (Management and Regulation) Act, 2020 and is subject to the conditions given overleaf.

Digitally signed by SANDEEP SINGH  
Reason: Approval  
Location: Chandigarh  
Date: 30-09-2024 14:57:17 PM  
Designation : A.O.L-1

### Terms and Conditions

1. User shall comply with the provisions of the Punjab Water Resources (Management and Regulation) Act, 2020, The Punjab Groundwater Extraction and Conservation Directions, 2023 and other Regulations, Directions and instructions issued by the Authority from time to time.
  2. The User shall install a water meter of required Specifications at each extraction structure and inform PWRDA along with a Calibration Certificate. The water meter shall conform to the technical specifications, performance parameters and connectivity standards, etc. as required by the Authority. The timeline for installation of water meters of required specifications shall be: The unit having existing extraction structure/(s), shall install required water meter on each existing extraction structure within six months of the date of permission.  
The unit proposing to construct extraction structure/(s), shall install required water meter on each of the proposed extraction structure within six months from the date of installation of the extraction structure/(s).
  3. The User (if required to install piezometer as per Directions) shall install the piezometer of the required specifications within six months of the date of permission or the date of commencement of groundwater extraction, whichever is later. (refer para 5.2 of the Directions).
  4. Payment Cycle and Schedule shall be as per para 4.8 of the Directions.
  5. In case of proposed water extraction structure which is yet to be commissioned, the user will intimate the Authority regarding all the details of the structure within 15 days of energizing of structure.
  6. In case a Unit comprises or contains a stadium/cricket ground or other sports ground/sports court or golf course etc. then the User shall ensure an appropriate mechanism for rainwater harvesting i.e. storage and reuse (without artificial recharge), within three months of the date of permission.
  7. This Permission does not absolve the Unit of its obligations to obtain other required statutory and administrative clearances from appropriate Authorities.
  8. The issue of this Permission does not imply that other statutory or administrative clearances shall necessarily be granted to the unit by the concerned Authorities.
  9. This Permission is being issued without any prejudice to the orders of any court of law in cases related to groundwater or any other related matters.
  10. The Authority may inspect the Unit and original documents at any time. In case it is found that any material facts have been concealed or misreported or any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the permission granted immediately and may cancel or alter the permission after giving a notice to the Unit. This will be without prejudice to any other action that may be taken under the law for supply of wrong information.
  11. The User is advised to keep on checking the website of the Authority for updates on Directions and instructions on matters related to extraction of groundwater.
  12. The User shall obtain revised/varied/fresh permission as the case may be, in case there is any change in ground water extraction structure, volume etc, before the aforesaid change is affected or within the time permitted under the Directions.
  13. A user shall apply for renewal of permission in the required format three months prior to the expiry of permission.
-

## WATER METER READINGS (ETP)



DATED	METER READING		WATER TREATED	REMARKS.
	OPENING	CLOSING		
01-04-2024	0	12	12	
02-04-2024	12	22	10	
03-04-2024	22	34	12	
04-04-2024	34	45	11	
05-04-2024	45	55	10	
06-04-2024	55	67	12	
07-04-2024	67	67	0	
08-04-2024	67	78	11	
09-04-2024	78	88	10	
10-04-2024	88	98	10	
11-04-2024	98	110	12	
12-04-2024	110	122	12	
13-04-2024	122	133	11	
14-04-2024	133	133	0	
15-04-2024	133	143	10	
16-04-2024	143	153	10	
17-04-2024	153	164	11	
18-04-2024	164	176	12	
19-04-2024	176	187	11	
20-04-2024	187	199	12	
21-04-2024	199	199	0	
22-04-2024	199	209	10	
23-04-2024	209	221	12	
24-04-2024	221	233	12	
25-04-2024	233	244	11	
26-04-2024	244	256	12	
27-04-2024	256	268	12	
28-04-2024	268	268	0	
29-04-2024	268	278	10	
30-04-2024	278	289	11	

## WATER METER READING (ETP)



Date \_\_\_\_\_

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DATED	METER READING		WATER TREATED	REMARKS.
	OPENING	CLOSING		
01-05-2024	289	301	12	
02-05-2024	301	311	10	
03-05-2024	311	322	11	
04-05-2024	322	334	12	
05-05-2024	334	334	0	
06-05-2024	334	344	10	
07-05-2024	344	356	12	
08-05-2024	356	367	11	
09-05-2024	367	378	11	
10-05-2024	378	390	12	
11-05-2024	390	402	12	
12-05-2024	402	402	0	
13-05-2024	402	414	12	
14-05-2024	414	426	12	
15-05-2024	426	436	10	
16-05-2024	436	447	11	
17-05-2024	447	457	10	
18-05-2024	457	468	11	
19-05-2024	468	468	0	
20-05-2024	468	480	12	
21-05-2024	480	491	11	
22-05-2024	491	502	11	
23-05-2024	502	512	10	
24-05-2024	512	524	12	
25-05-2024	524	534	10	
26-05-2024	534	534	0	
27-05-2024	534	534	0	
28-05-2024	534	534	0	
29-05-2024	534	534	0	
30-05-2024	534	534	0	
01-05-2024	524	524	0	

WATER METER READING (ETP)



Date \_\_\_\_\_

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DATED	METER READING		WATER TREATED	REMARKS.
	OPENING	CLOSING		
01-06-2024	534	534	0	
02-06-2024	534	534	0	
03-06-2024	534	534	0	
04-06-2024	534	534	0	
05-06-2024	534	534	0	
06-06-2024	534	544	10	
07-06-2024	544	554	10	
08-06-2024	554	564	10	
09-06-2024	564	564	0	
10-06-2024	564	574	10	
11-06-2024	574	586	12	
12-06-2024	586	597	11	
13-06-2024	597	607	10	
14-06-2024	607	619	12	
15-06-2024	619	629	10	
16-06-2024	629	629	0	
17-06-2024	629	639	10	
18-06-2024	639	651	12	
19-06-2024	651	662	11	
20-06-2024	662	674	12	
21-06-2024	674	686	12	
22-06-2024	686	696	10	
23-06-2024	696	696	0	
24-06-2024	696	708	12	
25-06-2024	708	719	11	
26-06-2024	719	731	12	
27-06-2024	731	741	10	
28-06-2024	741	751	10	
29-06-2024	751	761	10	
30-06-2024	761	761	0	

**WATER METER READING (ETP)**



Date \_\_\_\_\_  
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DATED	METER READING		WATER TREATED	REMARKS.
	OPENING	CLOSING		
01-07-2024	761	771	10	
02-07-2024	771	781	10	
03-07-2024	781	792	11	
04-07-2024	792	802	10	
05-07-2024	802	812	10	
06-07-2024	812	822	10	
07-07-2024	822	822	0	
08-07-2024	822	832	10	
09-07-2024	832	842	10	
10-07-2024	842	852	10	
11-07-2024	852	862	10	
12-07-2024	862	873	11	
13-07-2024	873	883	10	
14-07-2024	883	883	0	
15-07-2024	883	895	12	
16-07-2024	895	895	0	
17-07-2024	895	895	0	
18-07-2024	895	905	10	
19-07-2024	905	905	0	
20-07-2024	905	915	10	
21-07-2024	915	915	0	
22-07-2024	915	915	0	
23-07-2024	915	927	12	
24-07-2024	927	927	0	
25-07-2024	927	939	12	
26-07-2024	939	939	0	
27-07-2024	939	939	0	
28-07-2024	939	951	12	
29-07-2024	951	951	0	
30-07-2024	951	951	0	
31-07-2024	951	951	0	

## WATER METER READING (ETP)



Date \_\_\_\_\_

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DATED	METER READING		WATER TREATED	REMARKS.
	OPENING	CLOSING		
01-08-2024	951	963	12	
02-08-2024	963	963	0	
03-08-2024	963	975	12	
04-08-2024	975	975	0	
05-08-2024	975	986	11	
06-08-2024	986	998	12	
07-08-2024	998	998	0	
08-08-2024	998	998	0	
09-08-2024	998	1008	10	
10-08-2024	1008	1008	0	
11-08-2024	1008	1008	0	
12-08-2024	1008	1008	0	
13-08-2024	1008	1018	10	
14-08-2024	1018	1028	10	
15-08-2024	1028	1028	0	
16-08-2024	1028	1040	12	
17-08-2024	1040	1050	10	
18-08-2024	1050	1050	0	
19-08-2024	1050	1061	11	
20-08-2024	1061	1071	10	
21-08-2024	1071	1083	12	
22-08-2024	1083	1093	10	
23-08-2024	1093	1093	0	
24-08-2024	1093	1093	0	
25-08-2024	1093	1093	0	
26-08-2024	1093	1093	0	
27-08-2024	1093	1093	0	
28-08-2024	1093	1093	0	
29-08-2024	1093	1093	0	
30-08-2024	1093	1093	0	
31-08-2024	1093	1105	12	

**WATER METER READINGS (ETP)**



Date \_\_\_\_\_  
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DATED	METER READING		WATER TREATED	REMARKS
	OPENING	CLOSING		
01-09-2024	1105	1115	10	
02-09-2024	1115	1115	0	
03-09-2024	1115	1115	0	
04-09-2024	1115	1127	12	
05-09-2024	1127	1137	10	
06-09-2024	1137	1137	0	
07-09-2024	1137	1137	0	
08-09-2024	1137	1149	12	
09-09-2024	1149	1159	10	
10-09-2024	1159	1169	10	
11-09-2024	1169	1169	0	
12-09-2024	1169	1169	0	
13-09-2024	1169	1169	0	
14-09-2024	1169	1179	10	
15-09-2024	1179	1179	0	
16-09-2024	1179	1190	11	
17-09-2024	1190	1200	10	
18-09-2024	1200	1200	0	
19-09-2024	1200	1200	0	
20-09-2024	1200	1200	0	
21-09-2024	1200	1212	12	
22-09-2024	1212	1222	10	
23-09-2024	1222	1233	11	
24-09-2024	1233	1243	10	
25-09-2024	1243	1243	0	
26-09-2024	1243	1243	0	
27-09-2024	1243	1243	0	
28-09-2024	1243	1243	0	
29-09-2024	1243	1243	0	
30-09-2024	1243	1243	0	

## WATER METER READING (ETP)



Date \_\_\_\_\_

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DATED	METER READING		WATER TREATED	REMARKS
	OPENING	CLOSING		
01-10-2024	1243	1243	0	
02-10-2024	1243	1253	10	
03-10-2024	1253	1253	0	
04-10-2024	1253	1262	9	
05-10-2024	1262	1262	0	
06-10-2024	1262	1262	0	
07-10-2024	1262	1272	10	
08-10-2024	1272	1272	0	
09-10-2024	1272	1272	0	
10-10-2024	1272	1272	0	
11-10-2024	1272	1272	0	
12-10-2024	1272	1282	10	
13-10-2024	1282	1282	0	
14-10-2024	1282	1282	0	
15-10-2024	1282	1294	12	
16-10-2024	1294	1303	9	
17-10-2024	1303	1315	12	
18-10-2024	1315	1315	0	
19-10-2024	1315	1325	10	
20-10-2024	1325	1325	0	
21-10-2024	1325	1325	0	
22-10-2024	1325	1325	0	
23-10-2024	1325	1325	0	
24-10-2024	1325	1325	0	
25-10-2024	1325	1325	0	
26-10-2024	1325	1325	0	
27-10-2024	1325	1325	0	
28-10-2024	1325	1335	10	
29-10-2024	1335	1335	0	
30-10-2024	1335	1335	0	
31-10-2024	1335	1335	0	

WATER METER READING (ETP)



Date \_\_\_\_\_

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DATED	METER READING		WATER TREATED	REMARKS
	OPENING	CLOSING		
01-11-2024	1335	1335	0	
02-11-2024	1335	1335	0	
03-11-2024	1335	1335	0	
04-11-2024	1335	1335	0	
05-11-2024	1335	1335	0	
06-11-2024	1335	1345	10	
07-11-2024	1345	1357	12	
08-11-2024	1357	1357	0	
09-11-2024	1357	1366	9	
10-11-2024	1366	1366	0	
11-11-2024	1366	1366	0	
12-11-2024	1366	1376	10	
13-11-2024	1376	1376	0	
14-11-2024	1376	1376	0	
15-11-2024	1376	1376	0	
16-11-2024	1376	1388	12	
17-11-2024	1388	1388	0	
18-11-2024	1388	1388	0	
19-11-2024	1388	1388	0	
20-11-2024	1388	1388	0	
21-11-2024	1388	1388	0	
22-11-2024	1388	1398	10	
23-11-2024	1398	1398	0	
24-11-2024	1398	1398	0	
25-11-2024	1398	1410	12	
26-11-2024	1410	1410	0	
27-11-2024	1410	1410	0	
28-11-2024	1410	1419	9	
29-11-2024	1419	1419	0	
30-11-2024	1419	1431	12	

WATER METER READING (ETP)



Date \_\_\_\_\_

Page \_\_\_\_\_

DATED	METER READING		WATER TREATED	REMARKS.
	OPENING	CLOSING		
01-12-2024	1431	1431	0	
02-12-2024	1431	1431	0	
03-12-2024	1431	1443	12	
04-12-2024	1443	1443	0	
05-12-2024	1443	1452	9	
06-12-2024	1452	1452	0	
07-12-2024	1452	1464	12	
08-12-2024	1464	1464	0	
09-12-2024	1464	1476	12	
10-12-2024	1476	1476	0	
11-12-2024	1476	1488	12	
12-12-2024	1488	1499	11	
13-12-2024	1499	1509	10	
14-12-2024	1509	1521	12	
15-12-2024	1521	1521	0	
16-12-2024	1521	1533	12	
17-12-2024	1533	1543	10	
18-12-2024	1543	1555	12	
19-12-2024	1555	1564	9	
20-12-2024	1564	1575	11	
21-12-2024	1575	1584	9	
22-12-2024	1584	1584	0	
23-12-2024	1584	1596	12	
24-12-2024	1596	1596	0	
25-12-2024	1596	1596	0	
26-12-2024	1596	1608	12	
27-12-2024	1608	1608	0	
28-12-2024	1608	1608	0	
29-12-2024	1608	1608	0	
30-12-2024	1608	1608	0	
31-12-2024	1608	1608	0	

**WATER METER READING (ETP)**



Date \_\_\_\_\_  
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DATED	METER READING		WATER TREATED	REMARKS
	OPENING	CLOSING		
01-01-2025	1608	1620	12	
02-01-2025	1620	1620	0	
03-01-2025	1620	1620	0	
04-01-2025	1620	1620	0	
05-01-2025	1620	1620	0	
06-01-2025	1620	1632	12	
07-01-2025	1632	1644	12	
08-01-2025	1644	1644	0	
09-01-2025	1644	1644	0	
10-01-2025	1644	1656	12	
11-01-2025	1656	1665	9	
12-01-2025	1665	1675	10	
13-01-2025	1675	1687	12	
14-01-2025	1687	1699	12	
15-01-2025	1699	1708	9	
16-01-2025	0	11	11	METER REPLACED
17-01-2025	11	21	10	
18-01-2025	21	33	12	
19-01-2025	33	33	0	
20-01-2025	33	45	12	
21-01-2025	45	45	0	
22-01-2025	45	45	0	
23-01-2025	45	57	12	
24-01-2025	57	69	12	
25-01-2025	69	69	0	
26-01-2025	69	69	0	
27-01-2025	69	69	0	
28-01-2025	69	81	12	
29-01-2025	81	93	12	
30-01-2025	93	93	0	
31-01-2025	93	105	12	

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WATER METER READING (ETP)



Date \_\_\_\_\_

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DATED	METER READING		WATER TREATED	REMARKS.
	OPENING	CLOSING		
01-02-2025	105	105	0	
02-02-2025	105	105	0	
03-02-2025	105	105	0	
04-02-2025	105	117	12	
05-02-2025	117	126	9	
06-02-2025	126	126	0	
07-02-2025	126	126	0	
08-02-2025	126	126	0	
09-02-2025	126	126	0	
10-02-2025	126	137	11	
11-02-2025	137	149	12	
12-02-2025	149	149	0	
13-02-2025	149	161	12	
14-02-2025	161	172	11	
15-02-2025	172	172	0	
16-02-2025	172	184	12	
17-02-2025	184	196	12	
18-02-2025	196	196	0	
19-02-2025	196	208	12	
20-02-2025	208	218	10	
21-02-2025	218	230	12	
22-02-2025	230	230	0	
23-02-2025	230	242	12	
24-02-2025	242	254	12	
25-02-2025	254	254	0	
26-02-2025	254	266	12	
27-02-2025	266	278	12	
28-02-2025	278	278	0	









































